थी बागड़ी : मैंने यह्ह फहा था. . .
पष्पष्ष महोवय : घभी श्रापने कहा घोर घ्रमी मैंने सुना ।

थो बागड़ी : मैंने यह कहा था कि षक्षगत समक्षा जा सकता है ।

अंध्यक्न महोबय : श्रब में हाउस को यद्री याद कराऊंगा कि भगर में उस वक्त कुछ ऐसा कर गया जो मूनासिब नहीं है, भ्रगर वह ठीक नहीं है तो हाउस के पास रेमंदी है I It can kick me out any moment that it likes. उस दिन कहा गया कि में अपना लफ्ज वापस लूं जो मेंने चोरी का इस्तेमाल किया था-प्रभी वापस लीजिये-यह बात बिल्कुल नाजायज है । कमी किसी पार्लयामेंट में भाज तक ऐसी बात नहीं हुई । जो लब्ध में कहूं उस को मुले एक्स्प्लेन न करने दिया जाये ओर डिमान्ड श्राये कि में उसे वापस लूं, क्या भाज तक किसी पालियामेंट में ऐसा हुग्रा है । झ्रगर किसी को शिकायत है तो वह दूसरा ऐकश्रन ले सकता है लेकिन ....
*ी हुकम चन्ब कछबाय (देवास) : आ्राप हम पर रहम करते हैं इस लिये लोग ऐसा कहते हैं ।

भ्षष्यक महोबय : में मी तो उम्मीद करता हुं कि मुझ्न पर रहम की जाये ।

धी मषू लिमये : भाप मेहरवानी कर के लांछन न लगायें। (Interruptions.)

## Some hon. Members rose-

Mr. Speaker: Order, order. I am not discussing that just now.

Shri Vidya Charan Shukla (Mahasamund): He should express his regret

Mr. Speaker: Order, order. That we will see.

Shri Dinen Bhattucharya (Serampore): Sir, I would like....

Mr. Speaker: Order, order.
Shri Dinen Bhattacharya: I am not speaking about this subject. I would request you to give me a patient hearing for one minute.

Mr. Speaker: If it is not connected with this subject, he has no right to raise it now.

Shri Dinen Bhattacharya: When can I raise it? The Education Minister is going to make a statement in the other House tomorrow on the subject......

Mr. Spoaker: He can write to me. I cannot allow it just now.

Shri Dinem Bhattacharya: When can I raise it on the floor of the House?

Mr. Speaker: He can write a alip and I will take a decision.

Shri R. S. Pandey (Guna): Sir, I will take only one minute.

Mr. Speaker: Order, order. When I am not allowing anybody on this side, how can I allow him?

### 12.16 hrs.

MOTION ON THE PRESIDENTS
ADDRESS-contd.
Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Harish Chandra Heda and seconded by Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram on the 19th February, 1965, namely:-
"That an Address be presented to the President in the following terms:-

That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for
the Addreas which he has been pleased to deliver to both Houses of Parliament assembled together on the 17th February, 1965.'"

Shrimati Akkamma Devi may continue her speech.

Shrimati Akkamma Devi (Nilgiris): Mr. Speaker, Sir, yesterday I was referring to the word 'may' in the Official Languages Bill when it came before the House in 1963. After a long discussion on the floor of the House and when the late Prime Minister assured the House that the word may' means 'shall', the Bill was passed without any changes. As I have already requested during the course of my speech, I once again request the Prime Minister to implement the assurances given by our late Prime Minister and give statutory safeguards to the non-Hindispeaking States and thereby put an end to the doubts, misgivings and apprehensions in the minds of the people, for ever.

### 12.17 hrs .

[Mr. Deputy-Speaker in the Chair]
Sir, while speaking on the adjournment motion, the DMK leader, Shri Manoharan, stated that the agitation in the south is chiefly because the Chief Minister refused to see the students. This is absolutel $y$ baseless. On the day when the students demonstrated and marched to the secretariat to see the Chief Minister, the Chief Minister was not in the secretariat. He had gone to the airport to receive our Home Minister, Nandaji, and from there he had gone to Vellore on some programme. Therefore, the statement made by Shri Manoharan is absolutely baseless. Our Minister of Industries, Shri Venkataraman, hearing the shouting of the students and knowing that the Chief Miinster was not in the secretariat, called in the student representatives, heard what they had to say, explained to them that the Chief Minister was not in the secre-
tariat and gave them sound advice. Therefore, once again I submit that Shri Manoharan's statement is absolutely baseless.

Again, Shri Manoharan used these words against our Chief Minister. He used the words "callous, indifferent, obstinate, blood-thirsty Chief Minister Bhaktavatsalam". Should an hon Member of this House use such nasty words? Is it the way an hon. Member representing lakhs of voters should speak in this House? Time and again our Speaker has requested us that names of ministers and other persons should not be brought in whem they are not present to defend themselves. Here, the hon. Member, the leader of the DMK party, has not only used such words but he has dragged the name of our Chief Minister inte the picture. I would be failing in my duty if I do not say that our Chief Minister rose to the occasion....

Shri Narendra Singh Mahida (Anand): Sir, I rise to a point of order. The Speaker had decided in the first session of this third Lok Sabha that no hon. Member should approach the Chair. I find that many hon. Members are approaching the Chair.

Mr. Deputy-Speaker: There is no point of order.

Shrimati Akkamma Devi: Sir I was referring to our Chief Minister. He did meritorious work in handling the whole situation. He brought law and order into a State full of confusion and chaos. He used his moral courage and with a firm hand put down the agitation bringing peace in the State. Therefore, we are grateful to our Chief Minister.

Again, the DMK leader, called the Congress Party a party of goondas. I am really ashamed that a Member of this House is using such words. Are those members who follow peaceful methods, co-existence and non-violence goondas? Are we, members of the parent organisation of the country, given to us by the father of the nation, goondas? Are we, the branches of the
"[Shrimati Akkamma Devi]
everlasting banyan tree, goondas? Sc, I say, as the proverb goes, as we are we think others to be so. Those adjectives go with the DMK party and not our party.

I will conclude my speech by referring to the quota system. I think the quota system should go. If the quota system is introduced, it will bring in inefficiency in our administration. There will be only quantity and not quality. We will be failing to absorb the best products of our country. Apart from reserving seats for the Scheduled Castes, Scheduled Tribes and backward classes, the quota system must go. Appointments should always be based on merit. Then alone will there be efficiency in administration and we will be in a position to root out corruption.

I will also say that the examinations to the Union Public Service Commission should continue to use the English language until such time when all the languages of our country are fully developed and are capable of being used for this purpose. With these words, I support the Motion of Thanks.

हा० गोबिन्द्ध वास (जबलपुर ) : उपाघ्यक्ष जी, इघर राष्ट्रपति की के भाषण पर जो विवाद चल ऱहा है, उसे मंने स़रकारी तोर पर देखने का प्रयत्न किया, मोर मुक्षे यह मालूम हुग्मा कि यथार्थ मैं इस समय देश के सामने जो सब से बड़ा ज़्बलन्त प्रश्न हो गया है, कौर जिस का जिक्र रम्ट्रपति जी ने श्रपने भाष्ण में किया था, उसी पर श्रधिकांश सद्स्य कुछ न क्षुछ कह र हैं

यह प्रक्न भाषा का प्रश्न है और हस अबन के तथा इस सदन के बाहर के मी समी नोग हस सम्बन्घ में मेरे सत से परिचित है 1 मेरा, तिस सम्प संबिधान सभा सें हम ने हिन्दी को राजभाषा मानां उसी समय से यद्ध मत रा है कि यदि ज़स देस की हहमें एक्वा रखंतो है, तो बद्ट एक भर्वा से ही

रह सकती है, श्रोर वह भाषा हिन्दी ही हो सकती है । जिस भाषा को कम से कम इस देश के 42 प्रतिशत लोग बोलते हों, ग्रोर यदि दक्षिण के कुछ हिस्सों को छोड़ दिया जाय तो शेष भारत जिस भाषा को समझता हो, वह भाषा यदि इस देश की राष्ट्र भाषा अ्रोर राज भाषा नहीं हो सकती तो फिर कोन सी भाषा हो सकती है ? लेक्रिन जब में हिन्दी के सम्बन्ध में कुछ कहता हूं तो गलत न समझा जाऊं, इसलिये में एक बात ग्रौर कहता रहा हहं कि जितनी भाषाएं भी हमने श्रपने संविधान में स्वीकार की हैं, वे सब हमारा राष्ट्रभाषाएं हैं, किसी विदेश से भायी हुई भाषाएं नहीं हैं, ग्रौर हिन्दी तथा उन सब भाषाष्पां की उस्नति एक साथ हो सकती है । यदि हिन्दी की उन्नति होगी तो उन भाषाझ्रों की भी होगी, श्रोर यदि भ्रेज़ी इस द्देश्र में चलती रही, तो न हिन्दी की उक्रति होने वाली है, भ्रोर न हमारी दूसरी भारतीय भाषाग्रों की होने वाली है।

जिस समय संव्विघान सभा हैं हिन्दी को राज भाषा माना गया, उस समय एक दुर्माग्यूपर्ण बात हुई कि छस के लिए हमते 15 बर्ष का समय स्वीकार कर लिया। पूज्य टंडन जी उस समय घे भ्रोर उनकी यह राय सी कि जितना अध्रिक समय इस क्राम के लिए विया जाएमा उतना ही बबेड़ा बड़ा होगा, प्रोर हुम ने देखा कि बह बात हो कर रही। 1963 में एक विषेयक्र संस्र् में घ्रोर सीकार हुभा, जिस विषेयक के $\begin{aligned} & \text { जनुसार }\end{aligned}$ सन् 1965 की 26 जनवरी के बाद पानी 15 वर्ष बीत जाने के बाद मी पनिश्चित करान तक अंप्रेबी चसेगी यह बात हम ने स्सीकार की। आ्राप जानते होंगे कि,मंने उ़स बिष्टेरक का वियोध किल्या का क्रोर कंगेस द्रन में मैं ही शायद एक सब्स्य था, शायद क्यों मैं ही एक सदल्य था, कि जिस ने उसके विर्द रम्येक का नोटिस रुते हुए भी भपना मत दिया क्योंकि में उस विषेयक

को श्रराष्ट्रीय समझता था ग्रौर ग्राज भी मैं यह् समझ्सता हूं कि उस विधेयक को पास करना एक बड़ी गलत बात हुई ।

लेकिंन श्रंब जो स्थिति है वहं स्थिति क्या है ? भाज जो मद्रास में हुग्रा, क्यों हुग्रा मेंरी समझ्न के बाहर है । श्रगर किसी को शिकायत होनी चाहिये तो वह हम लोगों को, हिन्दी भाषा भाषियों को, या जो मारतीय भाषाश्रों के समर्थक हैं, उनको होनी चर्ाहिंये थी। मद्रास वालों को या बंगॉल वालों को, क्योंक इन्हीं दो राज्यों में हिन्दो का थोड़ा बहुत विरोध था, क्यों शिकायते होनी चाहिये यह मेरी समझ के बाहर है, ग्रौर यह जो कहा जाता है कि हमारे स्वर्गीय प्रधान मंत्री . . . .

Shri Ranga (Chittoor): I would like to inform him that similar objection is being raised and has been raised in Andhra, Kerala and Mysore also.

3T0 गोfिन्द बास : हां, लेकिन रंगा साहब इस बात को भूल जाते हैं कि इन प्रदेशों में जो पंचायत या जो बखेड़ा हुश्रा वह मद्रास वालों ने अंधिकांश किया है। मद्रास से ऐसे लोग वहां गये, उनको रुपया दिया गया जिससे वहां भी बखेड़ा हो । बहां के लोगों ने कोई बखेड़ा नहीं किया । औौर जहां तक हमारे रंगा जी का सम्बन्ध है, मुछ याद है कि वह संविधान सभा में पहले व्यक्ति थे जिन्होंने हस्ताक्षर किये ये इस प्रस्ताव पर कि देबनागरी लिपि में लिखी जाने वाली हिन्दी इस देश की राजमाषा होगी । मैं उनको याद दिलाना चाहता हूं कि वह पहले व्यक्ति थे जिन्होंने उस प्रस्ताव पर हस्ताक्षर किए थे ।

## तो में माप से कह रहा था

Shri Ranga: I did not say so many things with due consideration and respect for Seth Govind Das and Tandonji. But unfortunately they have not played their role.

Mr. Deputy-Speaker: Order, order. He is not yielding.

Shri Ranga: They have not responded to the call as we had responded at that time.

श्रो नाथ पाई (राजापुर ) : मेरा व्यवस्था का प्रश्न है ।

मेरा व्यवस्था का प्रंश्न यह है कि जब किसी भाषा भाषी का उल्लेख किया जाए तों उसे मद्रास वाला या बंगाल वाला नहीं कहा जाना चाहिये । कल राज्य सभा में कहा गया कि इस तरह का उल्लेख ग्रनुचित तथा श्रशोभनीय है। कल नन्दा जों ने हिन्दी वाला कहा था उस पर श्रापत्ति उठायी गई थी इसंलिये मेरी माननीय सदस्य सें दररछ्वास्त है कि वह कहें "तमिल मांतृ भाषो भाष्षी या बंगला मातृ भाषा-भाषी श्रादि"। मद्रास वाला या बंगाल वाला ग्रादि शब्दं कहना अ्रनुचित तथा अ्रशोभनीय हैं।

गा० गोबिन्द दासं : अ्रगर. मेरे मुहंह से कोई ऐसीं बात निकल गई हो तो में उसके लिए क्षमा चाहता हूं । मेरे मन में सर्ब के लिए समान श्रादर है । मैने द्वारासं वाला नहीं कहा, मैने कहा था कि वहां के लोंग श्रौर भ्रगर उससे किसी को धक्का पहुंचां है तो में उन से क्षमा मांगता हूं ।

Mr. Deputy-Speaker: It is not a point of order. But, I think, the hon. Member should take note of it. It is a question of propriety.

जा० गोरिन्द दास : मे श्राप से कह सहा था कि हिन्दी भाषा भाषियों को यबार्ष में मिकायत होनी चाहिये थी। तमिल माषा भाषियों को या बंगला भाषा भाषियों को या दूसरों को नहीं । क्योंकि हमारे प्रषान मंनी ने जो कुँछ सन् 1963 में उस विधेयक के पास होते समय कहा था वह्ट यह कहा था कि 26 जनबरी 1965 से हिन्दी पहली भाषा होगी घ्रौर श्रंग्रेडी सहु-
[डा० गोfिन्द दास]
भाषा होगी, एसोशिएट लग्वेज होगी । अखा यद्ट बात हुई ? सन् 1965 की 26 जनवरी से क्या हिन्दी पहली भाषा हुई ? मैं भाप के सामने यह् लोक सभा के समस्त पश्रक उपस्थित करना चाहता हूं कोई भी मज्जन इन्हें ले कर देख लें कि इन सब पवकों में पहली भाषा घंग्रेजी है या पहली भाषा हिन्दी है ?

एक तो जो सन् 1963 में अंग्रेजी घलाने वाला विधेयक पास हो गया उस के बाद भी केन्द्रीय सरकार के सारे काम हिन्दी में चलने चाहिये थे । पहले हिन्दी भाषा होनी चाहिये थी श्रोर जस के बाद घंग्रेजी, एसोसिएट लंग्येज, एक सह भाषा के रूप में चलनी चाहिये थी । हमारे प्रघान मंत्री जी ने जिस समय कि यह राजभाषा के सम्बन्ध में विधेयक आया था यह बात स्पष्ट कही बी । लेकिन में भाप के सामने इन कागजों को केवल लोक-सभा के कुछ पतकों को पेश करता हूं, में कहता हूं कि ग्राप यह देखें कि यथार्थ में यह बात हुई है कि नहीं हुई है ? यधार्य में 26 जनवरी 1965 के बाद भी केन्द्र का समस्त काम श्रंप्रेज़ी में चल रहा है । बहां जहां हिन्दी लाई भी गई वहां हिन्दी सहभाषा के रूप में लाई गई है प्रधान भाषा के रूप में नहीं।

1963 में राज भाषा के सम्बन्ध में जो विधेयक पास किया गया वह मी संविधान के भनुसार एक गलत बात है ध्रोर एक भ्रराष्ट्रीय बात है ।

शिकायत हमें होनी चाहिये, शिकायत हिन्दी भाषा भाषियों को या जो लोग भारतीय भाषाश्रों से प्रेम करते है उन को होनी चाहिये । हम को शिकायत तो जक्र है लेकिन हम ने इस तरह की कोई बात नहीं की जसी कि मद्रास में हुई । हम बोग गांधी जी के श्रनुयायी हैं श्रोर हम किसी ह्हालत में भी हिसा को कोई प्रोत्साह्तन नहीं देंगे काले कोई भी परिस्थिति क्यों

न उत्पज्ष हो जाय । हम लोग यहिसक बोग हैं । हम थरिसा में विएवास करते हैं आौर हम इन प्रश्नों को ध्रहिसा के द्वारा हल करना चाहते हैं।

उस के बाद क्या हुप्रा ? मुझे प्रधान मंन्री जी से बहुत बड़ी शिकायत है। मद्रास में जो कुछ हुश्रा उस का जितनी सख्ती से उन को विरोध करना चाहिये था उस प्रकार की सख्ती से उन्होने उस का विरोघ नहीं किया उन का जो पहला बक्तव्य निकला उसमें मद्रास की धटनाभ्रों का विरोध श्रौर जितने दढ़ शब्दों में विरोघ प्रकट करना चाहिये था उस प्रकार का उन का कोई विरोष नहीं है । इतना ही नहीं हुग्रा । उस के बाद मुख्य मंत्वियों की बैठक प्रधान मंन्नी जी द्वारा बुलाई गई । मेरी समक्न में नहीं ग्राता कि मुरुय मंत्नियों की इस समय बैठक बुलाने की क्या भ्रावश्यकता थी ? इस विषय पर कांग्रेस वर्कग कमेटी की भी बँठक बुलाने की भी क्या अ्रावश्यकता थी ? यह तो एक प्रकार से भ्रपनी कमสोरी का प्रदर्शन है । जिन लोगों ने इस प्रकार के उपद्रव किये, उन के मन में यह बात उठती है कि हमने जो उपद्रव किये उस से सारी सरकार काप गई, र्वाकग कमेटी की मीटिंग हो रही है मौर मुख्य मंतियों की भी बैठक बुलाई जा रही है घ्रीर यह हो रहा है श्रौर बह हो रहा है। ऐसे झ्रवसर पर हमारे केन्द्रीय मंत्रिमंडल के दो मंत्रियों ने इस्तीफे दिये, मैं यह तो नहीं कहता कि उन्होंने जो कुछ मद्रास में हुग्रा उस का प्रत्पक्ष रूप से समर्थन किया लेकिन इस प्रकार के इस्तीफों से यदि प्रत्यक्ष रूप से नहीं तो परोक्ष रूप से श्रवश्य इस प्रकार की घटनाभ्रों का समर्थन हुश्रा है। इन छस्तीफों को तुरन्त स्वीकार न करके हमारे प्रधन मंत्रं ने कमजोरी दिखाई उन्हें इन इस्तीफों को तुरन्त स्वीकार कर लेना चाहिए था 1 ऐसी स्थिति में जब कि हम को शिकायत होनी चाहिये थी मद्रास में एक तरह्ह की पंचायत है धौर मद्रास

की पंचायत के सम्बन्ध में हमारे प्रषान मंनी जी. . .

Shri Ranga: Many other Ministers should have resigned; the whole Cabinet should have resigned. What is it that my hon. frienld is saying? Even the Law Minister should have resigned, but he is sitting tight.

उा० गोfिन्द दास : हमारे प्रधान मंत्री को मद्रास की घटनाग्रों का जिस प्रकार सख्ती से उनका विरोध करना चाहिये था बह उन्होंने नहीं किया । कांग्रेस वर्कग कमेटी को मीटिंग बुलाई गई ध्रौर मुख्य मंतियों को बुलाया गया । में भ्राप से कहना चाहता हूं कि वर्कग कमेटी को इस सम्बन्ध में घ्रपना कोई निर्णय नहीं करना चाहिए था 1 हमारे जो मूख्य मंत्री यहां म्राए है उन को इस सम्बन्ध में कोई निर्णय नहीं करना चाहिये ग्रोर उन को इस सारे मामले को भागे बढ़ा देना चाहिये । यदि इस समय कोई भी निर्णय किया जाता है तो यह माना जायगा कि वह निर्णय मद्रास में जो कुछ हुग्रा उससे दब कर सरकार कर रही है। इस तरह से कोई सरकार चल नहीं सकती । जहां तक संविधान का सम्बन्ध है पंडित जी संविषान के बदलने के बिलकुल विरुष थे नहीं तो 1963 में वह विधेयक न लाते ग्रौर उन्होंने संविधान में परिवर्तन का विवेयक उप्पस्थित किया। होता उसं। के साथ हम को उन की भावनाश्रों की रक्षा करनी है। उनकी भावनाएं सनू 1963 के विधेयक में सब की सब शामिल कीहुई हैं। यदि उस विधेयक में भंग्रेजी के पक्ष में संशोधन करने का कोई प्रस्ताव भाया तो मैं उस का धोर विरोध करने बाला हूं। जिस तरह से में ने 1963 में उस विधेयक का विरोध किया या उसी प्रकार यदि छस विषेयक के संशोधन के सम्बन्ध में कोई भोर बात धाई जिस से कि घंख्ष्जी को समर्षन मिला तो में उस का

घोर विरोध करने वाला हूं भले ही उसका विरोष करने वाला में श्रकेला ही क्यों न रूं। यहू द्व लिए कि मैं यह मानता हूं कि हिन्दी के ऊपर इस देश की एकता निर्भर करती है । भाषा के विषय को मैं ने सदा सब से शधिक महत्व का इसलिए माना हैं कि मनुष्य सृष्टि का सर्व श्रेष्ठ प्राणी भपनी ज्ञान पक्ति के कारण है ग्रौर ज्ञान शक्ति द्वारा जो कुछ वह व्यक्त करता है उस में भाषा प्रधान होती है 1 इस लिये भाषा का प्रश्न माजादी के प्रश्न के बाद मैं ने सब से महत्व का माना है । यही कारण था कि समू 1963 के विध्धेयक के समय चाहे मैं घ्रकेला ही क्यों न रहा हूं, 青 ने बिरोष किया था भौर भाज मी यदि ग्रंग्रेजी के पक्ष में उस 63 वाले विध्येयक में कोई भी संशोष्रन हुम्मा तो में उस का विरोष्व करनेवाला: हूं ।

Shri Ranga: Sir Winston Churchill also had opposed the freedom of India.

डा० गोबिन्द बास : उस समय उस विधेयक का विरोध करने वाला में घकेला ही था लंकिन इस समय जैसी परिस्थिति है उस परिस्थिति में मेरे साथ छस सदन के बहुत लोग होंगे, ऐसी में भाभा रबता हूं । इस प्रकार का ग्रंग्रेजी के पक्ष का यदि उस में कोई संभोधन उपस्थित किया गया तो में भाशा रखता हूं कि वह संशोधन स्वीकार भी नहीं. होगा ।

हमारे राष्ट्रपति के भाषण में सब से प्रधान बात भाषा के सम्बन्ध में थी। भाषा: के सम्बन्ध में हम को शिकायत होनी चाहिए थी दूसरों को नहीं । यदि मद्रास घादि में जो कुछ घटनाएं हुई हैं उन के भाधार पर इस समय कोई संभोधन भ्राता है, राज्यों के मुख्य मंती कुछ करते हैं या कांप्रेस की कार्यकारिणी समिति कुछ करती है तो वह देश के लिए हितकर नहीं होगा भपितु अहितकर होगा । एसा कर के एक ऐसी परिपाटी को डालना होगा जो परिपाटी भ्रागे चलकर बड़ी तोफ़नाक परिपाटी हो सकती है 1 इसलिए,
[डा० गोबिन्द दास]

में 尹्याप से निवेदन करना चाहता हूं कि और अ्यम्पकी मार्फत राष्ट्रपति जी से निवेदन करना चाहता हुं कि इस विषय को ग्रत्यन्त्त महत्व का मोनें ग्रीर इसे महत्व का मान कर इस समय कोई ऐसी परिस्थिति उत्पक्न न होने दें जिससे कि सरकार की किसी प्रकार की कमजोरी प्रर्दशित हो या हमारे राष्ट्रीय हितों को कोई .ऐसी बाधा उपस्थित हो जांय जिससे ग्रागे चल कर हम देश की एकता ग्रोर राष्ट्रीय हितों को सुरक्षित न रख सकें ।

Shri Daji (Indore): The Address of the President rightly poses the question of reviewing the events of the last eight months or so during which the nation has lived without the late Prime Minister Nehru. We have to take stock of these eight months and see what lessons can be drawn for the months and years ahead. If the events of the last eight months could be summed up in two phrases, I can make bold to say that they have been marked by a shaky foreign policy and ineffective home policy.

Though the Address places before us the perspective of the development of a prosperous socialist society, no step worth the name has been taken during the last eight months to show us even a glimmer of hope that we are marching to words any society near prosperity or socialism.

I would not like to beat the dead horse of the language controversy -over again....

Shri Nath Pai: It is not a dead horse. It is kicking very much and is alive.

Shri Daji: . . .because many speakers before me had done it again and again. But I would like to put a much more pointed question to Shri Nanda. Shri Nanda, the Home Minister, cannot escape with a law and order speech. With the greatest les-
pect for him, I would say that his reply to the adjournment motion befitted more an Inspector-General of Police rather than an imaginative Home Minister of a great and diverse country. It is not a mere law and order problem. The Government, whether it be the Home Ministry or some othe ${ }_{r}$ official, has to explain why such things happened despite the clear instructions, if any, of the Government, why a circular was sent out in Hindi without Shri C. Subramaniam knowing anything about it, why another went out without Shrimati Indira Gandhi knowing about it, and why a third one went out without the Home Minister knowing anything about it, and why a magistrate from Bombay sent a summons or a warrant to an accused in Calicut in Hindi, which warrant was returned back to the magistrate saying that the people there did not know the language that the warrant had been written in. When all these things had happened, my hon. friend the Home Minister cannot just say that it was just a law and order problem instigated by hooligans. The whole point is that the Government have muddled the whole language problem and muddled it beyond repair and muddled it to the extent that now the muddle is likely to overtake the Government themselves. And now Government only whant to shoot down a number of people and say that this is only a law and order problem. This is the most unimaginative way in wheih the language question has been dealt with. I strongly disagree with what Dr. Govind Das has said. Language is a link; language is a means of communication; language is a vehicle which unites people. If there is any question of language which divides the nation, then it is not worth the salt. The language question has to unite and cement us. May I recall the phenomenal unity shown by India after the Chinese aggression? That unity has now been frittered away by Government's wrong policies. An imaginative corrective is sertainly required.

Coming to the economic front, I am surprised to find in the Address more sorrow for the cyclonic victims than for the victims of the food disaster. There are more tears for cyclonic victims. What has happened during the last year? The last year has been a year of severe strain and great hardship. It has been a year of nightmarish experience for the common people. There was a total collapse of distribution, resulting in soaring prices, severe shorrages, deprivation and hardship. All this has been going on unchecked because there is no definite policy which the Government wishes to pursue.

The Economic Survey of the Finance Ministery has pointed out that the highest profits today are reaped by the trading channels. The Finance Minister knows it, but he is unable to stop it. He is unable to stop it and also stop the resulting catastrophe for the people. I maintain that any government, whether it talks of socialism or welfare state, has as its first duty, obligation, to maintain a standard of minimum consumption for the people. We have been talking about controls, physical controls, price controls, monetary control, this and that control, limited control, family control.

Shri Kapur Singh (Ludhiana): That is going too far.

Shri Daji: But nothing is done.
After all, what is the mind of the Government? Has the Government no mind? Is each Ministry a monarch in its own department? The Finance Ministry goes one way, the Home Ministry another way. I will come to the political part of it. But this is a very deplorable state of affairs.

Take the question of black money. We have laid hands on the small fish. But as regards the big fish, what have you done? Now Government has come forward with a statement that if someone wants to disgorge the black money, Government will consider how
to excuse him. Smaller fish are caught. There was a craze for the lockers of film actresses. But what about the bigger lockers? Government do not put their hand into them.

I say black money has become a parallel currency in the country. The government's currency is just half of the total actual currency. There is absolutely the rule of the jungle prevailing in economic life. You will not be able to control inflation and prices as long as a bold and strong policy is not adopted at least to find out what is the extent of the black money. Some say it is of the order of Rs. 1000 crores; some estimate it at Rs. 1500 crores. But no one knows exactly. In the meantime, more delay means more opportunity for black money to be invested in certain properties....

Shrimati Renu Chakravartty (Barrackpore): Real estate.

Shri Daji: . . . and hushed up. What is being done to counteract it? Nothing.

Our Prime Minister went to Iondon and put up a very good impression by his modesty and humbleness. But what actually happened? When he was faced by the foreign tycoons, he collapsed. About the patents law, he gave an assurance. When they asked a question about it, 'If you are satisfied with the present position, 1 can assure you that we will not amend it'. Yet the President in his Address has mentioned the patents law as one of the laws to be amended. What is the meaning of the amendment.

I may inform the House, by way of an example, that a tranquiliser libbrium, is imported into India under Swiss patent at Rs. 5500 a Kg. But in Italy it costs Rs. 300 a kg. Yet we cannot take advantage of this because of the patents law. This is an instance of the grip of foreign capital which is growing.

Then there was the conference of the ICI here which the Prime Minis-

## [Shri Daji]

ter addressed. He said Government will have a dialogue with industrialists. What was the result of this dialogue? The result of this dialogue was that the Prime Minister assured them that there is no difference between us which cannot be resolved by a dialogue. The conference passed a resolution containing a 7 -point demand asking for unrestricted opportunity for private capitalists to loot the people. On top of it, the Government is clumsy and therefore in the Planning machinery, they said 'please include our representative'. That was the sum and substance of it.

Let us take other cases. Take the foreign exchange crisis. Do we realise the significance of the announcement made by the Finance Minister the other day? Do we realise that with the bank rate raised to almost a crisis level, the Indian treasury is on the brink of bankruptcy? What is the remedy the Finance Minister proposes? $\mathrm{H}_{\mathrm{e}}$ has a pet remedy-invite foreign capital, invite foreign investments, not loans. That is why I say that apart from the fact that politically it is a dangerous policy-more private foreign investment-economically also it is not paying. I may refer to the Reserve Bank bulletin of Nov. 1964. The Reserve Bank has surveyed foreign investments in the chemical and pharmaceutical industries. In the chemical industry, in the seven years between 1956-57 and 1962-68, foreign investment was of the order of Rs. 11.50 crores. During these seven years, they took out of the country Rs. 13.46 crores from out of this very industry in the form of dividends, royalty and technical charges. The capital invested is still intact. That is, on Rs. 11 crores, they take out of the country Rs. 13 crores by way of dividends, royalty and technical charges. This is the role of foreign investment in the country.

In the pharmaceutical industry, in the same period, foreign investment was Rs. 4 crores and they took out of the country by way of dividends and profits as much as Rs. 4.64 crores.

Therefore, I say that it is economically a most unsound pohey to invite foreign capital on these terms to our country Here is a professor, not from a socialist country, but a professor who is a Fellow of Hull University come to India-Prof. Kidrore -under research programme. He says that foreign capital not only does not solve the foreign exchange crisis; it even ratards development of local knowhow and technique because we excessively lean on foreign things. Ye: this is the only thing dished out as a solution for the foreign exchange crisis.

I say the Government's policy, particularly the policy of the Finance Minister, with which the Prime Minister seems to be dragging, is bound to create in this country new Nandlals waiting for a new Clive to come again and betray our revolution. It is politically a most unsound policy, a dangerous policy. We are mortgaging the very fabric of our economic independence to these foreign invertments.

The events of the past year have cast grvae doubts as to the commitments of Government and their desire to fulfil them. To all honest Congress member and to all honest patriots, I say the Government is slowly shifting to the right and giving up even its so-called declared objective of socialism, even the truncated objectiv of Bhubaneswar. After Bhubaneswar came the shameful spectacle of Durgapur.
Today what is the Congress? I want to rename the Congress of today. Henceforth the Congress of today shali be called the 'Party of 98 lakhs', because according to the Finance Minister's statement, during these four years the big tycoons of India have given Rs. 98 lakhs to the Congress.
Shri Kapur Singh: $\mathrm{It}_{\mathrm{t}}$ is a small sum.
Shri Daji: It is a small sum!
Henceforth, the Congress shall be called the Party of 98 lakhs. This

Party of 98 lakhs cannot bring about socialism in this country. The spectacle of Durgapur is a shameful spectacle, in violation of the agreement with all the political parties by the late Shri Jawaharlal Nehru that government machinery shall not be used for furthering party political purposes.

Shri R. Ramanathan Chettiar (Karur): What about the Communis: Party getting money from Russia and China?

Shri Daji: I am talking of India. What about the Monopolies Commission? The industrialists are not cooperating with it. Whal about the Bonus Commission Report? It is being shelved by Government under pressure of financial sharks.

Shri Nath Pai: The point raised by the hon. Member, Shri iidmanathan Chettiar, is very important. He is a senior member of the ruling party. Now he has said that the Communist Party receives money from Russia and China. Why does not this pusillanimous Government have the guts to state before the country how the Communist Party receives money? It is your fault. You are sfraid. Yoa want to know before ti:cm and also allege against them. This is a case of your double standards, the double standards of your party.

Shri Hari Vishnu Kamath (Hoshangabad): Why was the report of the inquiry into the Eani ol China affair suppressed? Let us nave too truth.

Mr. Deputy-Speaker: We are not considering that now.

Shri Daji: What about the promise of food credit....

Shri H. N. Mukerjee Central): On a point of would like your ruling point.

घी बालड़ी (हिसार) : इस बैंक में कांग्रेसियों का भी हिसाब है।

Shrimati Renu Chakravartty: Would the hon. Member like to look at the list of Congress people who are involved?

Shri H. N. Mukerjee: On a point of order. I would like to have your ruling. Is it in order for any Member of the House to refer io Communist Members or Members of the Communist Party as having received moneys from a foreign Power, particularly a foreign Power with which our relations do not happen at the present time to be very friendly? I say this is completeiy oul of order, particularly because Government has not got the gumption to say a definite word about it. Even today $Y$ wanted to find out the answers to the question by Shri Kamath and it was said the Government was not in a position to divulge any information. I would like to know myself if any Communists in India have got money from China or any other source like that. They have not got the guts to tell the country about it, and yet by innuendoes and all kinds of slanderous misstatements they wont to throw mud over certain political parties because they cannot argue against them in political terms. This sort of. political illiteracy cannot be tolerated.

Shrimati Renu Chakravartty: May I print out to the hon. Member that there is a list of names including Surajmal Nagarmal who has drawn an overdraft on the Bank of China? Would he like the names to be read out? (Interruptions).
-Mr. Depaty-Speaker: Order, order. We are not discus ing either China or Russia here or the Communist Party. It was raised unnecessarily in the middle. Please go on. There is no point of order. This is not the occasion to raise it.

Shri Daji: This diversion is a vain attempt to wash away the sins of Durgapur.

We passed a law last year to convert our loans into equity capital in these companies which have not re-

## [Shri Daji]

turned our loans. We have not done that in Tatas or Indian Irons, we are not going to do it. We are even thinking of giving price increase to them. What has happened to the promise of State trading? It has fizzled out. What has happened to the fifth steel plant? That also is being sold away to a foreign consortium.

What has happened about the law and order situation? We are very sorry for what happened to Shri Pratap Singh Kairon, but let me make it very plain that it is Kaironism which has killed Kairon, and if Kaironism stili continues it may kill the very political and democratic life of the country. Let us not shed tears. When an Opposition MLA was attacked, laid upon and murdered, there was no such furore. At that stage it was stated to be only a State subject, the Centre would not look into it. Assiduously terrorism is being spread and tolerated in different parts of the country. and logic of it has come home to roost.

Let us take the case of corruption. One Congress Chief Minister had been detained, another Chief Minister has been made to resign, a third Chief Minister is under an enquiry of CBI--all for corrüption. Corruption has become almost the rule of the political life of the ruling party of the country.

How has the sub-committee of the Cabinet exonerated the Ministers? The sub-committee says there is rothing, but it is not proper. But your friend Shri Atulya Ghosh greets him and says, "You have been a victim of a slander campaign and character aspassination. I greet you and I congratulate you because you have kept the name of the Congress high in the eyes of the whole of India." What a congrtatulation!

The Prime Minister is sitting here, and I accept his superior judgment, but I would like to ask him one thing. How does the Cabinet sub-committee explain the fact that Orissa Agencies benefited to the tune of Rs. 20 takhs
illegally and the State of Orissa lost illegally Rs. 20 lakhs because of circuars issued by Shri Patnaik? Is it only a question of propriety? Is it or is not a fact that a blast furnace wan purchased by the State of Orissa without proper technical evaluation? Is it or is it not a fact that before the blast furnace was purchased, it was not even ascertained whether the Rourkela plant can feed the plant? Is it or is it not a fact that the technical officer appointed to Kalinga Auto Private Limited, in which the Minister himself had shares, got the fabulous fee of Rs. 14 lakhs from the State treasury of Orissa? If all this is only impropriety, what more does an ordinary clerk do who takes a one rupee bribe? But he is arraigned before a court.

I want to state certain home truths. At the bhog ceremony of Shri Pratap Singh Kairon, Shri Swaran Singh, who was present, even started weeping at the generosity of the sons of Shri Kairon. What is this political ethos? If it is a fact that there is an enquiry against, Bakshi Gulam Mohammad, if it is a fact that Rs. 20 lakhs of Orissa treasury money was passed on to the Minister's wife,....

## Shri Hari Vishnu Kamath: Looted.

Shri Daji: . . . if it a fact that aKiron's sons are in possession of some property, we are not sati fied merely by saying that the person concerned should resign. We want every pie of the State treasury illegally, irregularly, illgottenly taken away from the people's toils and tears should be returned back, should be forfeited. Otherwise, what is the point? It is a very paying proposition for a Minister to take money for five years, then to be held guilty, then to resign, then to receive congratulations from Shri Atulya Ghosh, then go to his village and retire, and then bury his past. It is certainly a very pleasant pastime. Therefore, all these are dangerous things.

What is most dangerous is this. Whether we take the question of food distribution or price rise, whether it is planning or language, the most important phenomenon today is the deepening political crisis in the country which the Centre is unable to deal with. The Durgapur Congress passes a resolution for a bigger plan. The President of the Congress is for a small plan. Shri Asoka Mehta wants a bigger plan. Shri Krishnamachari says smaller plan. Shri Shastri sometimes when he is in the company of Shri Krishnamachari says this, and when in the company of Ghri Asoka Mehta says that. The most painful phenomenon is this, that this wellmeaning gentleman, the Prime Minister of India, is being pushed about. I say it is time Shri Shastri starts pushing himself, lest he be pushed out by those who push him about. Let him not suffer being pushed about by various reactionaries. Let him not be drawn away this way or that way. Where is the security? There is absolute, total political anarchy and crisis prevailing. The Centre has weakened. Group rivalries are increasing. Even in the States where stable Ministries are there, there is complete paralysis of the political leadership of the country, and the local satraps are gaining in power more and more. It seems the Centre is abrogating its authority, and history is repeating itself with a vengeance. I as a humble student of history take this opportunity to warn the country and all my Congress friends that when the Centre has weakened in our country in the past, fissiparous tendencies have divided and dismembered the nation, and we are coming to this, almost coming to this. Therefore, it is high time we took note of it. The political scene today holds out the spectre of starvation and more, of India falling apart. The past decade has been described by a foreign author as a dangerous decade. I say dangerous decades have not been left behind. It is just beginning. Yet there is time, and proper steps can still save the situation. The steps
require boldness, imagination and courage. Unless boldness, imagination and courage are the watchwords of the Government, the weakening of the Centre will spell the death of all that we have dreamed of.

Therefore, this is the political situation, but the President's Address with its rosy, complacent picture, with its mild undertones of difficulties, underplays the whole picture, and if the picture is not clear before the Government as is shown by the Address, how can we expect this Government, whose diagnosis is wrong, to prescribe any proper remedy? Therefore, let us correct the perspective and work with the determination that we have got to march forward and that we can march forward, keeping before ourselves the ideals of socialism. The language riots were only the culmination. The last straw was the food crisis, the price rise, the total collapse of all values of life, the all-growing atmosphere of corruption. Unless that is overcome, you cannot solve this problem in isolation. Let us steer our course boldly and firmly to the ideal of socialism which we have placed before the nation, so that we will be able to galvanise our country into a united, throbbing nation, willing to work for defending our freedom and socialism.

## 13 hrs .

Shri Harish Chandra Mathur (Jalore): I have listened to my esteemed friend Shri Daji firing his inexhaustible volley of words, the same from my hon. friend Shri Mukerjee, the outright condemnation of Shri Ranga and Shri Kamath's onslaughts. Some of us also go harsh upon our own Government . . . (An hon. Member: Including yourself) . . . including myself. That is why I say, as we go harsh upon our own Government, I feel that we have possibly exhausted the patience of the people and possibly the revolution is round the corner. All this obsession has been totally rejected by the
[Shri Harish Chandra Mathur]
people of this country; all this criticism is brushed aside. My friend very rightly wanted that there should be an assessment of what happened during the last eight months. During the last eight months, people have given an unfailing verdict of their confidence in this Government from this corner of the country to that corner of the country. I have before me what has happened since June 1964, there have been five Lok Sabha elections of which four have gone to the Congress and 17 assembly elections out of which 14 have gone to the Congress . . . (Some hon. Members: No.) I have got the figures with me. It is to be remembered that during the last six months we have passed through the most anxious and most difficult times, when the prices had been rising high and when the availability of food was so scarce. During these six months we may have lost our perspective but the people of this country have not lost their perspective. It is during these days of the greatest difficulty and anxiety that the people had risen and this verdict has been given in West Bengal, in U.P., in Rajasthan, Maharashtra and Mysore and Andhra . . . (Interruptions.) If these people have no faith in the people's verdict, it is most unfortunate. Our left communist friends-some call them Peking communists and I do not want to attribute any motives to them-have clearly seen it and they were the first to recognise the truth and it was the intelligence of China which was the most usderstandable on this point, that so far as India is concerned the communists have no chance through ballot and therefore the decision from ballot to bullet

## Shri Daji: No.

"Shri Harish Chandra Mathur: They had this intelligence; therefare, the division and all the trouble, Lately, we also hear from the Swatantra Party that they are going to come and take over Rajasthan. We do not want to Lgnore them. Rajasthan is a colour-
ful place . . . (An hon. Member: Please, spare it). It is also a place of princes. I have respect for the princes. I hope the charming Maharani Sahiba of Jaipur will bear me out that only during the last month Rajasthan has given them a big rebuff and particularly, the area covered by the Maharani Sahiba has gone overwhelmingly to the Congress. We had a veritable general election

Shrimati Gayatri Devi (Jaipur): Mr. Deputy Speaker,

Mr. Deputy-Speaker: You will have your chance to speak.

Shrimati Gayatri Devi: I want to ask whether the hon. Member will agree with me that all the government machinery was used in the panchayat election despite the fact that it was stated in this House that the Governmental machinery would not be used and that the Congress would not fight it on a party basis. Would he deny that bribes were given to Sarpanches, in some cases more than Rs. 700 or Rs. 1,000 , that the consolidation of land laws was changed but when a certain district sarpanches would not vote for the Congress Party an order was given immediately that the district would not be affected by this law?

Shri Harish Chandra Mathur: You will always have all sorts of excuses; from those who are vanquished we will always bear all this sort of things. Would the Maharani Sahiba herself tell whether she did not send her jeep to all the panchayat samitis and whether she did not feel compelled to call them back because people were not prepared to support them . . . (Interruptions.)

Shrimati Gayatri Devi: I did not send any jeemspand I did not canvàs for the panchayat elections. Had I done, the result would have been different

Mr. Deputy-Speaker: Order, order. Please sit down.

An hon. Member: When a challenge has been thrown to her, she should $b_{e}$ allowed to explain her position.

Shri Ranga: He is pleading for the Government which used the jeep belonging to the people; the Government misused their powers.

Shri Harish Chandra Mathur: My friend Prof. Ranga and I have been in this Parliament for 12 years; I respect him and we understand each other very well. But the real facts of life cannot be changed; it is better that they have a sobering and chastening effect, on $m y$ freinds who are trying to defend the indefensible. 85 per cent of the places have been won by the Congress Party . . . (Interruptions)

Mr. Deputy-Speaker: Please sit down.

Shrimati Gayatri Devi: No, Sir..
(Interruptions.)

Mr. Deputy-Speaker: Order, order. When I am on my legs nobody should stand.

Shri Ranga: On a matter of personnal explanation, the member has no other choice but to yield; you must ask him to yield, instead of simply saying 'order, order'.

Mr. Deputy-Speaker: Unless I call upon any Member, they cannot talk here. Prof. Ranga is an experienced Member of Parliament; personal explanations can only be given after the Member finishes his speech . . . (Interruptions.)

Shri Hari Vishnu Kamath: Sir, on a point of order. I am afraid the position that you have taken is not correct. I invite your attention to rule 357 ; it says that with your permission it can be done any time, that "a member may, with the permission
of the Speaker, make a personal explanation although there is no question before the House."

So, it can be done at any time provided you give the permission. I am sure you will give permission to the hon. lady.

Mr. Deputy-Speaker: I will read another ruling for the information of the hon. Member. It says that "any Member wishing to make a personal explanation in the middle of a speech of another Member may do so if the latter gives way; otherwise, he should wait until the Member finishes his speech."

Shri Hari Vishnu Kamath: May I ask whether a ruling can over-ride a rule?

Mr. Deputy-Speaker: The ruling is that she must obtain my permission.

Shri Hari Vishnu Kamath: I am sure you will give her permission.

Mr. Deputy-Speaker: Before that, she should not get up and speak. I have been asking her to sit down. But she gets up and then goes on. (Interruption).

Shri Hari Vishnu Kamath: I had expected you would give her permission. (Interruption).

Mr. Deputy-Speaker: Let her obtain my permission.

Shri Hari Vishnu Kamath: I think you would give her permission, and I hope you will not refuse permission.

श्री बागड़ी : कायदे के श्रन्दर श्रापको ६जाजत देनी चाहिए ।

उपाष्यक्ष महोदय : दो मेम्दबर साहिबान एक समय न खड़े हों ।

Shri Hari Vishnu Kamath: We expected, knowing you as we do, that you would be so good as to give her permission.

Mr. Deputy-Speaker: It is left to my discretion.

Shri Ranga: It is a sense of chivalry and courtesy. (Interruption).

Some hon. Members rose-
Mr. Depaty-Speaker: Order, order. Please sit down.

Shri Harish Chandra Mathur: Mr. Deputy-Speaker, I want to be more than courteous to Maharani Sahib. I just sat down to listen to what she had to say. I again repeat that I have said nothing personal against her. I would have no hesitation whatsoever to withdraw any personal observation made, but I do not know what personal observation I have made. What is it that I have said which is personal about her? (Interruption).

Mr. Deputy-Speaker: Order, order.
Shri Ranga: You said that the Maharani Sahib sent her jeeps to the surpanches and they were compelled to withdraw them. Is there nothing wrong in that? Surely, everything is wrong in the Goverrment of Rajasthan sending their jeeps.

Shri Harish Chandra Mathur: If there is nothing wrong about Maharani Sahib sending jeeps, then where is the trouble? If there is nothing wrong about sending the jeeps, if they have, where is the trouble?

Shri Nath Pai: She is not a Minister.

Shri Harish Chandra Mathur: I never said anything to which any objection could be taken. (Interruption). I am sorry they have not understood the problem. The question is that the defeat was writ so large that instead of contesting, they had to withdraw the jeeps at the very outset. That is what I have said. What am I to do? I do not object to their sending the jeeps. They can send 100 jeeps if they have got them. Who objects to them? What I said was that the people were not prepared to participate or support them and were not proposed to sit in those jeeps, and it is, therefore, that the jeeps had to be withdrawn. What is wrong about it, I do not know. What is the personal explanation
asked for and what is the objection? I need not go into the particular politics of Rajasthan here, but that is a fact. Let them refute it.

Let me pass on to more important points. I have spoken about our friends' opposition, and of our people's clear and unflinching confidence in this Government during the last eight months and that is there. One thing which urges me and which I want to know is whether the hon. President has given a correct assessment, almost a realistic assessment. I agree with my hon. friend Shri H. N. Mukerjee that it has not much of colour in it. If colour had been put into it, it would have been for the Government. We want to state facts as they are and the facts which have been endorsed by the people on all fronts.

What has troubled me is this. I do not know what is the constitutional position of the President receiving complaints against the Chief Ministers and against Ministers and the State Governments, and what is the procedure and provision. I expect the Prime Minister to tell us whether he simply passes those on to him. What is the constitutional position of the Central Cabinet: whether the Chief Ministers and Ministers in the States are not responsible to the legislature in their respective States. To what extent and in what manner they are responsible to the President and to the Central Cabinet and what is the authority or provision, and what is the procedure under which complaints are enquired here?

I would also like to tell the hon. Prime Minister that it is not a very healthy thing to ask a Cabinet SubCommittee to go into these matters and probe into them. There is an inherent danger of the top-knotchers in the Cabinet getting into groups and getting into factions. There is also the danger of the people not having that confldence and that faith which they should have. There is also a
danger of developing something which is not supported by the Constitution. I do not understand why we should not devise certain ways and methods by which an absolutely independent body examines all these complaints and then action is taken. I have for the last so many years tried to support the idea of an independent body responsible to Parliament which would go into these matters. We will have to condition it according to our own circumstances and conditions. It cannot be a body of what the Ombudsman elsewhere is. The jurisdiction of such a body may be restricted to those higher-ups in politics only and for certain other people. But it is time that we devised such a body which should go into this matter, an independent, non-political body. $I_{t}$ is a bold decision which will have to be taken. I know it is fraught with difficulties, but I think it is high time that the Prime Minister constituted at least a high-power sub-committee to go into the matter and suggested to this Parliament what could be the shape, the content and the procedure for such an independent body.

## $13 \cdot 16 \mathrm{hrs}$.

[Dr. Sarojini Mahtshi in the Chair]
I feel a little embarrased to see every little thing being mentioned in the Address; the visits of foreign dignitaries has been mentioned, and the visits by our people from here have been mentioned also. But the visit of the Prime Minister to the United Kingdom has not been mentioned in the Address. I thought that this visit was very significant. It was taken while the Parliament was in session. Why are we downgrading that visit? We would rather like to be enlightened on this subject.

I feel that what the Prime Minister had done in the United Kingdom during that visit appears to be now almost an obsession of the Prime Minister of the United Kingdom who has all the time been talking about nuclear explosions in China and the dangers accruing out of them. We have ceased to think very much
about it, but all the time, in all the speeches and statements in the House of Commons there, it is the United Kingdom's Prime Minister who is all the time talking about it. I think it is high time for the Prime Minister to take us into confidence and tell us about this.

I would also like to mention another very significant omission in the President's Address. The President has said so many things but there are many things whish have remained unsaid and unexplained and unemphasised The point I wanted to mention is about the co-operatives, about the community development and about the panchayati raj. All these have always found a pride of place in the President's Address during all these 12 years, and never has there been an occasion, during this period, of omission to mention these things ever since they came into being. May I know whether there has been any change of policy on this subject? I would like to know, and would like to invite the attention of the House to what the late Prime Minister said about this. Please mark the emphasis which he has placed. He said:
"I think nothing has happened in any country in the world during the last few years so big in content and so revolutionary in design as the community projects in India. They are changing the face of rural India. They have , created a sensation outside India. Do not forget they are entirely an Indian growth."

On another occasion, he said:
"Every village should have a school, a panchayat, a co-operative. If we have that in every village, we shall be laying a strong foundation for our democracy, both political and economic."

I can quote him from year to year.: He has always laid great emphasis on this, but the President's Address finds.

## [Shri Harish Chandra Mathur]

no place for these little democracies. They have come into existence. You cannot ignore them. If we have some second thoughts, it is time we make a proper assessment of what should and what should not be done. But certainly they cannot be limbs of the Agriculture Ministry, which is too small for that. Agriculture can be very a important programme of community development or panchayati raj system. Panchayati raj is there in most of the States. I do not say I am giving unstinted support to it, because I myself have all the time been saying that there is need for second thoughts for proper adjustment. But ignoring that would not be a solution of the problem. So, this House and these little democracies demand an explanation from the Prime Minister regarding his reaction about it and its omission from the Address.

Coming to administration, it is a very important subject which cannot be dealt with in a short time. I will only underline two important factors which need to be taken into consideration. Nandaji has all the time been talking about administrative reforms. It is a vast subject and I shall deal with it during the discussion on Home Ministry's demands. I $I_{t}$ must be clearly understood that the tone and temper of administration will always be set by the Cabinet, by its own integrity, homogeneity and efficiency. That is the first and foremost requisite of good administration in any country.

It is unfortunate that our standards of district administration have gone too low. Unfortunately, we have immature people with little experience posted in the highest post in the district, as District Magistrates with hardly 5 to 6 years' experience and with no experience of men and matters. They are also on frequent transfers. Only people who are unwanted in the headquarters are posted in the districts. Secondly, there is no guidance from the secretariat. You cannot have good administration in the district if there
is no proper guidance from the secretariat. But what comes from the secretariat is not guidance, but bossism and interference, because of the Secretary himself and because of political interference also. These are the maladies which have infected our district administration.

It is really heartening that our economic growth during 1963-64 has been $4 \frac{1}{2}$ per cent. as against $2 \frac{1}{2}$ per cent. in the earlier two years. But that has not satisfied us very much, because this is not rate of growth which we can take into account. We have good years and bad years. We have to take the balance. Our economic growth must be at the level of at least 7 per cent. I think there is a lot of misunderstanding about our public sector enterprises. They had a lot of initial trouble, but most of them are now coming up and we can expect very good results from them, Of course, efficiency and business attitudes have got to be injected.

I very much wish that our public sector enterprises also go in for consumer goods. Why should there be any resistance from the private sector to this? Private sector wants full competition and by the public sector enterprises going in for consumer goods, we will provide very good competition between the two sectors.

I also do not subscribe to the great theory of developing economy and inflation. I understand that inflation is inherent in a developing economy when we are building up our defence. But the most important thing is that it is lack of balanced planning and absolutely inefficient implementation which give rise to inflation. Black money is the result of inefficient administration, because we have been permitting men to hoard money and evade taxes. I can understand a rise of 2 per cent from year to year, but during the last year it has risen by about 30 per cent. Egypt, for example, is a country which has a developing economy, building up its defence and
doing everything. But there during the last 7 years, the index has stood stable at 100 or 101 , in spite of the development. The cotton crop yield per acre there has gone up by 300 per cent., whereas here the increase is hardly 25 per cent. Let us not permit Government to run away with the excuse that inflation is inherent in a developing economy. There are many deficiencies in implementation and planning, which will have to be taken care of.

In conclusion, I wish to say that our economic side has got to be looked after and the climate of scare and scarcity has to be done away with. We must plan for plenty. I do not agree with Mr. Hiren Mukerjee going at Shri Satya Narayan Sinha for talking against controls. Who wants controls? Controls are wanted by corrupt officers, corrupt businessmen and corrupt politicians. He can say something about Shri Satya Narayan Sinha, but what does he say about Mr. Kidwai who did away with controls? What about Mahatma Gandhi who had a correct intuition and correct judgement? It is time that we do away with the controls as best as. we can and we must plan for plenty.

The country has already given an unflinching vote of confidence and we must go ahead. There is no sense of defeatism which need be entertained by. Government. We must go ahead and serve our people in the best manner.

Mr. Chairman: Shiri Manabendra Shah.

Shri Sonavane (Pandharpur): May I say....

Mr. Chairman: Order. order. No question is allowed now. I have called Mr. Manabendra Shah.

Shri Manabendra Shah (Tehri Garhwal): Mr. Chairman, we draw plans but we do not learn from the previous plans. This is not only my opinion, but this is the opinion of
other people like Dr. P. S. Lokanathan, Director-General of the Na tional Council of Applied Economic Research. While addressing the members of the Bihar Chamber of Commerce, he stated that it was regrettable that the same strategy, the same technique, had been followed in each of the successive plans. The most important factor he said was not the quantum of investment but a correct appraisal of the factors that led to failure in achieving certain targets in the first three Plans. We must be ready to subject ourselves to a thorough criticism of the causes of the failures in achievement and be prepared to rectify the same rather than expend our energies and the energies of the civil servants who implement the schemes in finding justifications for the failures. This is what he has said and this is what I also hold. Therefore, if we want the Fourth Plan to be successful, we will have to see what have been the lacunae in the previous Plans. Then only can the Fourth Plan be properly prepared with a proper perspective.

One of the greatest problems we have inherited from the previous three Plans is the rise in prices and the defect in our price policy. It is recognised on all hands that a continuing and persistent process of change in the value of money unit destroys the continuity of economic life and economic process, the basis of contract of foresight, of the incentive to work, to save and to invest. In short, it threatens a depreciation of currency. Such conditions will impoverish the investors and all the earners of fixed incomes; render honesty impossible and thus ultimately undermine the very economic foundation and lead to the very collapse of the base of economy. This, I fear, is happening in our country.

We know that committee after committee has been formed and they have tried, but in vain, to find a solution.
[Shri Manabendra Shah]
After every solution we find that the workers continue to demand higher wages, government servants continue to be granted increments in their dearness allowance. A good deal of the dearness allowance already granted to them before the Second Pay Commission was absorbed in their pay. Even before the ink on the report of the Das Commission has dried, there is a reconsideration of their dearness allowance. All this indicates that the approach to the price situation has been defective.

The wholesalers blame the retailers and the retailers the wholesalers. The President's Address has hinted about a wage board. Some tribunals have also been awarding a rise in the pay of workers. On top of all this there is the Bonus Commission. In order to implement the recommendations of all these bodies the managements or the employers ask for a rise in the selling prices of their goods. Under pressure of the labour and also because of statutory requirements for implementation of such recommendations, the concerned administrative ministries grant increase in selling prices. I know of some industries like coal where continuous increase in prices has been granted one after the other in certain regions or even on an all-India basis.

Whose interests are jeopardised? It is the interest of the consumers that is being jeopardised. Yet; every time a problem arises it is not the consumers who are being consulted; it is the industry and the labour. The industry manages to ensure that its margin of profit is stable irrespective of what may be decided upon. Amongst the consumers. people who can voice their grievances like the government servants and the labour. they get certain safeguards either by wav of increase in dearness allowance. increase in pay or increase in wages. The merchants also get an increase in the selling price of their goods.

But the rest of the consumers are tatally being ignored.

Therefore, in my considered opinion, the solution lies in following the procedure in which there is tripartite consultation between the consumers, the labour and the industries. Then only can we come to a proper solution with regard to prices. We got a hint or an indication from the storm in the coffee cup which brought about a certain reduction in the price of coffee in a particular restaurant. This is an indication of the potentialities of consulting the consumers, a vast potential which we must exploit as much as possible. Therefore, I have to suggest to the Government that they should immediately bring about a formula or a system by which they can bring together the various types of consumers to advise them in fixing the prices.

Another problem that has been brought about is the burden of taxation and the growth of industries. In the international conference of industrialists it was stated that the burden of taxation in this country was so heavy that it surpassed even some of the socialist countries of the world. The total aggregate of corporate, income and dividend tax on companies often exceeded 70 to 80 per cent. of the profits. According to one of the top industrialists in some cases it was as high as 98 per cent. In 196263 alone the corporate tax increased by 40 per cent, gift tax by 400 per cent and the estate duty by 110 per cent and the estate duty by 110 per cent. Views were also expressed by some of the foreign delegates that an unrealistic tax policy in India was affecting very adversely on the capital market in India.

The taxation structure in India was radically changed after the recommendations of Prof. Kaldor. It was stated that new type of taxes were being introduced to plug evasion in
taxes as also to rationalise the tax structure. I have no objection about rationalisation of the tax structure. It shouid be done. But what has been ignored is the rest of his recommendations. I believe, Mr. Kaldor had also recommended that the total burden of taxation should not go beyond a particular limit. It was, I believe, 50 or 60 per cent of the total income from all sources. We have adopted the first phase of his recommendations, but we have totally ignored the second phase. We want industries to develop and prosper. We want foreign collaboration to come but we are not prepared to do anything about the tax structure.

I say that the main aim of introducing reforms on the basis of Prof. Kaldor was to plug evasion. This aim has obviously failed. Look at the extent of black money which is now being unearthed. This is a fair indication that the plugging of evasion that was hoped after introducing such taxation has failed. I do not think that the Government would like that these raids etc., should be a permanent thing as a solution or as a way to plug evasion. In fact, it would be far better for the Government to see the causes and try to rectify them.

According to an article appearing in the Indian Journal of Public Administration in 1958-1960, from the United States of America over 70 per cent of investment went to Canada, Western Europe, Australia and Japan, from the United Kingdom nearly twothird went to Canada, Australia, South Africa and USA, and West Germany invested 85 per cent in Western Europe and Latin America. This is also an indication to show why foreign long-term capital is not coming to our side but going to other countries. This is an aspect which I would like to draw the attention of the Government to and I would suggest that they should look into the matter as to why more and more money is going towards other coun-
tries rather than coming to India. I would, therefore, suggest that the Government should immediately set up an integrated $\mathrm{an}_{\mathrm{d}}$ representative high power committee to study all these problems and give their findings in a short time to enable Government to take the corrective steps in the matter.

Another rotten fruit that we have harvested from the previous three Plans is the problem of food crop versus cash crop. I would not like to go into the details about what we are doing about intensive and extensive farming. I want to draw attention to only one aspect of it, and that is the competition between cash crop and food crop. We find, for example, in Uttar Pradesh that more and more acres of land are coming under sugarcane rather than under rice, wheat or maize. Probably, the same is the case in Bengal, where jute is replacing rice. So also cotton in cottongrowing areas. This is a clear indication that people are going in more and more for cash crops instead of food crops. I presume it is done for two reasons. Firstly, it has got a good home and foreign market. But I am very doubtful whether we have bright prospects of keeping sugar, jute and cotton as permanently exportable items. I think they have only low potentialities for export in the future. So, it would be better if we restrict the conversion of areas from food crops to cash crops. Perhaps by doing that we may save more of foreign exchange required for the import of foodgrains from abroad rather than what we may earn by the export of cash crops. This is a matter which has to be studied by government in all its aspects.

Mr. Chairman: The hon. Member should conclude his speech.

Shri Manabendra Shah: As the time at my disposal is short, I will briefly touch the question of implementation. There is defect in implementation from the executive angle. We find at the district level there is
[Shri Manabendra Shah]
no co-ordination between different departments dealing with Plan. Each department is boss in its sphere and to answerable only to its Minister. If there is no co-ordination at the district level in the implementation of plans relating to plans, things will not move in the right direction. This is an important aspect which should also be kept in mind while framing the Fourth Plan.

श्रों जादेव सिह सिद्धाल्ती (अज्जर) : समापति महोदय, महाम्महिम राष्ट्रपति का श्रभिभाषण केन्द्रीय सरकार का ग्रादर्श समक्षा जाता है। श्रादर्श का श्रभिप्राय मेरा भीशे से है 1 हर चीज को केन्द्रीय सरकार की उसके श्रन्दर देखा जा सकता है । लेकिन में यह कह सकता हूं कि राष्ट्र आ्रागे बढ़ने के बजाय पीछे हटा है ।

पहली बात चीनी ग्राक्रमण की है । चीनी ग्र कमण से पहले भारतीय सेना की अ्चन्छी धाक थी। उस अ्राकमण ने हमारे राष्ट्र की साख को कम किया है । भ्रब भी हमारे प्रघानमंनी जी तथा प्रन्य नेतागण यही कहते रहते हैं कि हम श्रणु बम नहीं बनायॅंगे 1 वे चाहते हैं कि ग्रणुबम बनाना भारतीय संस्कृति एवं परम्परा के विरुद्ध है यह मी वे कहते रहते हैं कि इसको बनाना नेहरू जी तथा महात्म गगांधी के विचारों के विरद्ध होगा । परन्तु मेरा नम्र निवेदन यह है कि उनकी यह युक्ति ही उलटी है, बिल्कुल बस्तुस्थिति से विपरीत है । यह कहा जाता है कि हमें यहां राम राज्य को स्थापना करनी है । मैं ग्रापको बतलाना चाहता हूं कि बाल्मीकी महाष ने बाल कांड के 27 भोर 28 वें सरं if लिखा है कि जिस समय महाष विभ्वामिन राम पोर लक्ष्मण को ले गर गए तो उन्होंने प्रतुमानत: हेढ़े सो श्रस्त्न श्रोर भास्तों का श्रष्यापन कराया। अस्त्व भर्र शस्त्र जो विजली से चलने वाले ये, उनको उन्होंने राम प्रौर लक्ष्मण को सिखलाया और इतना ही नहीं सिखलाया

बल्कि उनको यह मी सिखलाया कि श्रगर मवु किसी प्रकार का उन के ऊपर प्रयोग करे तो उन बिजली के घ्रस्बों का किस तरह से संहार किया जा सकता है । इस सब चीज की कषि ने उनको शिषा दी थी । हमारा भारतीय इतिहास इस बात को बतलाता है कि प्राचीन काल से हमारे क्षतिय लोगों के भ्रन्दर बराबर यह्परम्परा चली भ्राई है कि वे शस्त्र धारण करते थे । यजुर्वेद में कहा गया है

> तं लोक पुजेयं यशेषं यन देवा: सहाग्गिना ।

जिस राष्ट्र के नेता श्र्रम्न के साथ बेला करते हैं बही राष्ट्र सुरक्षित रहता है । श्रपनी कायरता को छिपाने के लिए हम श्रहिसा के तथा दूसरेे नारे लगाते हैं। यह ठीक नहीं है । रस वास्ते पहली बात तो में यह कहना चाहृता हूं कि ग्रस्नों घस्तों से लंस हमें रहना चाहिये भौर सुरक्षा की पूरी तैयारी होनी चाहिये ताकि हमारी सेना कोई मी शानू क्यों न हो , उसका मूंह तोढ़ कर उत्तर दे सके।

दूसरी बात में राष्ट्ट भाषा के सम्बन्ध में कहना चाहता हैं । सनह साल पहले जिस बात को मान लिया गया है था, जिस बात का निश्चय हो गया था, बहुमत से कहिये, सर्वसम्मत कहिये या जैसे भी कहिये, भारतीय संविधान में जिस को स्थान मिल गया था, श्राज उस संविधान को इघर उधर हिलाया हुलाया जा रहा है जो ठीक नहीं है । यह ठीक है कि संविधान भी मनुष्य का बनाया तुप्रा है श्रोर वह संविधान कोई निए्य नहीं है। परन्तु यह तो सोचना चाहिये कि यदि दो प्रतिशत या चार प्रतिशत लोगों की मांग के ऊपर 98 घ्रोर 96 प्रतिशत लोगों के हितों का हनन किया जाएगा तो राष्ट्र का काम किस तरह से चलेगा ? यह बहुत बड़ी चीज़ है म्रोर एक भाषा का होना श्रत्यन्त श्रावष्यक है । हिन्दी का जिस समय से

प्रचार किया जा रहा है, एसको बराबर भ्रागे बाने की कोशिश की जा रही है , उस समय ये घ्राज तक किसी को कोई प्रापत्ति नहीं बी। में बतलाना चाहता हूं कि घ्राज ही नहीं 80 पौर 100 साल पहले से यह निशचय किया गया था कि हमारे राष्ट्र की एक भाषा होनी चाहिये। उसी के श्रनुसार हम श्रागे चले। लेकिन खेद है कि म्राज थोड़ा सा भी इस प्रकार का जो वानेला मचा है उसकी वजह से हमारे प्रधान मंत्री का घ्यासन डोल गया है घोर वे इस प्रकार के वक्तव्य देने लग गये ये कि मानो चीन की प्रोर से या पाकिस्तान की श्रोर से ह्मारे ऊपर कोई संकट भ्या गया है । ऐसी कोई चीज नहीं है । यदि बहुत नाम की कोई चीज़ है तब तो यह मानना पड़ेगा कि जो बहुमत का निर्णय है, बहुमत की भाषा है, बहुमत का ग्राचार व्यवहार है, उसके भनुसार ही काम होगा, उसके निर्णंम को तो मानना ही पड़ेगा । सार्वजनिक कामों में, सब के मिले जुले कामों में हमें परतंत्र रहना काहिये, ग्रौर जहां प्रत्येक व्यक्ति के निर्जा काम का सम्बन्ध है, कोई ऐेसी भाषा को सीखना है या नहीं सीखता है, इसके ऊपर कोई भी अ्यापत्ति नहीं की जा सकती है । कोई हिन्दी सीखे या न सीखे यह उसकी इच्छा है । लेकिन घह् नहीं हो सकता कि राष्ट्र की जो भाषा है, उस पर म्पत्ति की जाए। प्रच्छा हो कि इँस तरह की प्रवृतियों को भ्मभी से ही कठोरता से दबा दिया जाए। हिन्दी को जिस रूप में राष्ट्र की भाषा स्वीकार किया गया है, वह बैसी ही रहेगी ।

घ्रक्न की समस्या भी हमारे सामने है श्रौर यह समस्या भी विकट रूप धारण कर रही है। कभी कहा जाता है कि चीनी का दाम पूरा नहीं मिलता, मिल मालिक कुछ कहते हैं, गस्षा उपपादक कुछ कहते हैं । यह् जो स्थिति है इसका मी झ्रन्त होना चाहिये घम्न की समस्या को हल करना भी बड़ा महत्वपूर्ण प्रश्न है । यदि मम्र के पैदा करने वाले किसान को ठीक मुल्य दिया जाए, भ्रच्छी

तरह से उसकी उपज का जो खर्चा है, उसको देखते हुए उसका मुल्य उसको दिया जाए, बीज बोने से ले कर परिश्रम भ्यादि जो कुछ उसको करना पड़ता है, उसको ध्यान में रखा जाए भोर गेहूं श्रादि बोने वालों को उसका ठीक मूल्य मिलता रहे तो गम्ने की श्रपेक्षा लोग श्रम्न श्रधिक पैदा करेंगे ग्रोर अम्न का, उत्पादन बढ़ जाएगा, । तब श्रम्न अ्रौर गषे दोनों की समस्या ठीक हो सकती है ।

म्रश्र के साथ साथ हमारे देश में पशु घ्रन भी श्रधिक होना चाहिये। जिस देश में वशुधन ध्रघिक होगा उसको खाद मी धर जीजों के साष साथ मिलेगी। सिदरी वगँरह जो कारखाने चलाये जा रहे हैं उन से जो खाद मिलती है वह नकली होती है, ग्रसली बाद तो गोबर की है । गाय, भैस, बकरी भेड़ ग्रादि जो पशु हैं, उनकी ही होती है । इनका जो गोबर होता है वह म्रम्न की स्वाभाविक तोर पर उत्पत्ति के श्रन्दर सहायता देता है ओर सिदरी वगररह की खाद ग्रगर बोड़ी सी भी ष्यधिक डाल दी जाए, उसको यदि पानी न मिले तो श्रधिक उत्पत्ति की बत तो दूर खेती ही जल जाती है, खेती ही नष्ट हो जाती है, पैदावार ही बिल्कुल नहीं होती है। ग्रौर अ्रगर ड़सी प्रकार से कई बार किया जायेगा तो खेती उपज देना भी बन्द्र कर देगी। इस कारण से हमें यह भी ध्यान रबना होगा कि ग्रम्न के लिये हमारे यहां पशु घन भी ग्रधिक होना चाहिये । पश्शु घन के लिये सब से श्रावश्यक यह है कि घी ग्रधिक मिले, दूध श्रधिक मिले, आ्रौर इस का उपाय यह्ह है कि हमारे देश में गाय भैस ग्रादि जो पमु हैं वे प्राधिक संख्या में हों। इस के लिये गाय की रक्षा कानून से की जानी चाहिये । गोहत्या को कानून से बन्द किया जाना बाहिये । महात्मा गांधी के नाम क दुहाई बो सरकार देती है लेकिन माहत्मा गांधी ने पह्ह भी तो कहा था कि में गऊ की हत्या करा कर स्वराज्य लेने को तैयार नहीं । ग्रंज इस की उपेक्षा की जा रही है । यह

## [ห्रi जगदेव ईसह सिद्धान्तो]

जब हमारे राष्ट्र के लिये भ्रावक्यक चीजें数 1

इस के साथ ही जल की समस्या है । भब की बार मी हमारे यहां बाढ़ श्राई । हर साल ही बाढ़ माती रहती है। बाढ़ के कारण से लाखों मन ग्रत्न की हानि हो जाया करती है । जब में बिजली मंनी महोदय से कहता हूं कि इस का प्रबन्ध कीजिये तो亠े कहते हैं कि मैं क्या करुं, वित्त मंन्रालय हमारी सहायता नहीं करता। वित्त मंत्रालय सहायता न करे तो बाढ़ की समस्या हल नहीं होती। बाढ़ सभी जगह ग्राती है। दिल्ली बाले मी चिल्लाते हैं, हरयाणा वाले भी, षंजाब वाले भी, बिहार वाले भी, दक्षिण बाले भी, समी चिलाते हैं क्योंकि सभी जगह बाढ़ माती है श्रोर उस का बहुत बड़ा श्रसर इमारे भ्रन्म की समस्या पर पड़ता है। लेकिन बाढ़ से रक्षा के लिये ग्रब तक कोई संतोषजनक कार्य नहीं किया जा रहा है ।

इस के श्रतिरिक्त देहात के श्रन्दर जो कारं बढ़ने चाहिये थे वे नहीं बढ़ रहे हैं। देहातों को पंचायत का खिलोना दे दिया गया है जिस के कारण वहां के लोग श्रापस में लड़ते हैं श्रोर मरते हैं, कटते हैं। लेकिन उन लोगों के लिये स्माल स्केल इंडस्ट्रीज की सुविधायें होनी चाहियें थीं, नहीं हैं। उन के लिये बिजली नहीं है। बिजली जाती है मिनेमा में लेकिन ट्यूबवेल देहातों में लगाने के लिये बिजली नहीं है। इस तरह से केसे ग्रम्न की समस्या हल हो सकती है घ्रौर किस तरह से देहात के लोग भागे बढ़ सकते हैं ? देहात के लोगों को श्रागे बढ़ाने के लिये उन की शिक्षा का भी पूरा प्रबन्ध होना चाहिये । इस की अ्रभी तक बहुत कमी है ।

छसी तरह से हमारी सेना चल रही है। मैं सिर झुका कर श्रादर से घ्रपने सेनिकों की वीरता के लिये उनका नमन करता हूं, इस में कोई सन्देह नहीं है, परन्तु कुछ लोग

इस प्रकार के हैं जो हमारी सेना को भी ऐसी कर देना चाहते हैं जो वीरता से लड़े भी नहीं । श्रगर सेना को लड़ने का मोका मिले तो उस को पीछे हटने का उपदेश देते हैं । ग्राचार्य विनोबा भावे जेसे महानुभाव कहते हैं कि हमें सेना ओर पुलिस की श्रावश्यकता ही नहीं । कितने तमाशे की बात है। में कहता हूं कि शास्रीय भ्राधार पर कि यदि सन्यदी प्रौर काह्मण हिसा क ने लग जायेंगे तो वे नष्ट हो जायेगे श्रोर क्षत्विय लोग ग्रगर प्राहसक हो जायेगे, हिसा नहीं करेंगे तो राष्ट्र नष्ट हो जावेंगा । इसलिने क्षत्रिय को हिसक होना चाहिये । मैं यह नहीं कहता कि वे मांस खायें, मांस खाना बुरी चीज है, लेकिन बहादुरी दूसरी चीज है । क्षत्विय को हिसा करने में कभी नहीं झिझकना चाहिये । उन को उस सिद्धांत पर चलना चाहिये जैसे कि भगवान कृष्ण ने अर्भर्ज को समक्षाया था कि यह तुम्हारे मामा खं़े हैं, तुम्हारे चाचा खड़े हैं :
"कुतस्त्वा कश्मलमिदं विषमे समुपस्थितम । भ्रनार्य जुष्तमस्वर्ग्यमकीरिकरमर्जुन । तुम्हारे भ्रन्दर कौन सी कायरता घा गई । यह कायरता बहुत भंयकर है। हमारी सेना के ग्रन्दर भी इस तर्ह का प्रचार होना चाहिये । उनके घ्रन्दर जा कर यद्द नहीं कहना चाहिये कि हम श्रणु बम नहीं बनायेंगे, हम यह चीज नहीं करेंगे, हम बह चीज नहीं करेंगे। बल्कि हमें उनके पास जा कर घस तरह से कहना चाहिये कि "जवानो बढ़ो"।

इसी के साय भ्रष्टाचार का मामला है। भषष्टाचार के बारे में भी यह बार्त है कि वह बहुत बढ़ा हुग्रा है । जहां तक संतोष करने की बात है ग्रगर हम सन्तोष कर लें कि प्रष्टाचार नहीं है तब बात दूसरी नहीं है तो ध्रष्टाचार श्रत्यंत व्यापक रूप में बढ़ा हुग्र है । श्राप नागरिक जनतः को भी जा कर देख लीजिये ग्रोन ग्रमीएा जनता को भी जाएर देख लीजिये

सब जगह उसी प्रकार से वह चल रहा है । किसी जगह भी चले जायें यह बड़ी गम्मीर समस्या है । हर जगह काम कराने के लिये लोग बाग भ्षाते ही रहते हैं । समी जगह प्रष्टाचार के मामले भाते रहते हैं। एक भाई ने मुझे बतलाया कि यहां पर एक भदालत के भ्रन्दर एक केस पड़ा हुभा है। एक वर्ष हो गया लेकिन भ्रब मी निर्णंय नहीं दिया जा रहा है । केस पेडिग पड़ा हुग्रा है श्रोर स्नी-पुष्ष दोनों का गृहस्थ जीवन नष्ट हो रहा है लेकिन निर्णय ज्यों का त्यों टल रहा है। इस तरह से चीजों को इघर उधर कर दिया जाता है म्रोर तमाम काम बन्द हो जाता है। इसलिये प्रष्टाचार जो है उस का ऊपर से नाश होना चाहिये । ऊपर से उसका नाश होगा तो नीचे से वह अ्रपने भाप नष्ट हो जायेगा। जिस प्रकार से मैने बहुत स्पष्ट रूप से यह निवेदन किया है कि हमारे राष्ट्र की रक्षा के लिये हम को फोजी तैयारी में पूरी शक्ति लगानी चाहिये उसी तरह से जंसे भी हो प्रष्टाचार को ऊपर से बन्द करना चाहिये। नीचे से वह भ्रपने श्राप चला जायेगा । पशुक्षों की वृद्धि होनी चाहिये जिससे घी दूध श्रादि की समस्या हमारी हल हो जाये । बाद की समस्या को हल करे भौर राष्ट्र भाषा जो हिन्दी है उसे पुष्ट होना चाहिये । दूसरी जो भाषायें हमारी राज्य भाषायें हैं उन्हें भी प्रोत्साहन मिले। मैं तो कहता हूं कि जो हमारी सहकारी भाषा भंप्रेजी रखी जा रही है उसको हटा कर कोई दूसरी भाषा जसे गला है, तमिल है, मराठी हैं, उस को सहकारी भाषा बनाया जाये । भ्रपने घर की भाषा को दस स्तर पर रबा जाये, जो सात समुद्द पार की भाषा हमारी गुलामी की निशानी है उससे हम स्यों सम्बंध रखे हुए हैं ?

में समझता हूं कि भ्रगर हम इस प्रकार से ह्वय से विचार करके काम करेंगे तो हमारा भाश हृमारे राष्ट्र का फायदा होगा। भगवान करे ऐसा हो ।

श्री गु० सि० मुसाफिर (अमृतसर) : समापति महोदया, यह्ह जो शुक्किया का प्रस्ताव है ....

धी हुकम छन्द कछ्वावाय : मेरा व्यवस्बा फा सवाल है । इतनी महत्वपूण बहस चल रही है राष्ट्रपति के भ्रमिभाषण पर श्रोर सदन में कोरम नहीं है । में समझ्रता हूं कि एक घंटे के लिये यहां की कारवाई स्थगित कर दी जाये ।

Mr. Chairman: The bell is being rung....Now there is quorum.

शी गु०नि० मुसाफिर : जंसा में भर्ज कर रहा था में शुक्रिया के इस प्रस्ताव का समर्थन करने के लिये खड़ा दुग्रा हूं । राष्ट्रपति ने हमारे सामने जो श्रपना श्रभिभाषण रखा है उसने जो कुछ कहा गया है वह बहुत ठीक है । फिर भी उस पर कुछ कहने की श्रावश्यकता इसलिये पड़ी है कि बहुत सी बारे पिछले दिनों में हुई हैं जिन का इलाज करने के लिये हमारी सरकार को कुछ बातें करनी चाहियें थी। में तो समझता हूं कि इस भभिभाषण में एक ऐसी जान भर देनी चाहिये थी जिससे हमारे देश में यह ख्याल पैदा हो कि हमारे देश में जो बातें हो रही हैं उनका कुछ न कुछ इलाज होने वाला है ।

यह म्रलाहदा बात है कि मद्रास में भाषा सवाल पर जो वाक्यात हुए उन वाकयात ने लोगों की तवज्जह श्रपनी तरफ खींच नी है प्रोर जो जरूरी सवाल था बह थोड़ा पीछे पड़ गया है, जैसा कि हमारे प्रजिडेंट के भाषण से स्पष्ट होता है । ज्यादा बात तो पिछले कुछ महीनों से यही चल रही है कि हमारे मोग भूख से मरते जा रहे हैं, मंहगाई का ज्यादा चर्चा चल रहा हैं हमारे देश में, भोर इसी बात पर ध्यान दिया जाना चाहिए था। पंजाब मैं एक कहावत है कि :
[श्री गु० सिं० मुसाफिर]

## 14 hrs.

पेट में नइयां रोटियां, तो सभी गल्लां खोटियां
यानी पेट में रोटी न हो तो हमारा कोई काम नहीं चल सकता। इस वक्त जो इसके ग्रलावा प्रौर प्रचार ग्रौर प्रोपेगंडा हुग्रा है, उसको दूर करना चाहिये था। मैंने थोड़े दिन हुए एक इश्तिहार पढ़ा । उस इश्तिहार का उनवान भी उन्होने एक कविता को शक्ल में दिया था। वह यह था :

राम राज में राबड़ी, कृष्ण राज में घी । काम राज के राज में तत्ता पानी पी ।।

इसका भाव यह है कि राम के राज में तो रबड़ी खाने को मिलती थी, श्रोर कृष्ण के राज मै घी मिलता था, लेकिन श्रब कामराज के राज में सिर्फ तत्ता पानी मिलता है । तो यह पढ़े कर मुझ्त थोड़ा सा गुस्सा की ग्राया क्योंकि यह् मेरी पार्टी पर एक चोट थी, थोड़ी सी हंसी भो श्रायो, इसलिये कि लिखने वाले ने अपनी कविता को सजाने के लिए कामराज को दरम्यान में ला दिया ताकि उसकी कविता का तरीका ठीक ढंग से बैठे । दरग्रसल इस लिखने वाले ने न राम राज देखा था न कृष्ण राज । न इसने राम राज की रबड़ी खायी थी, न कृष्ण राज का इसने घी खाया था । इसने तो अंग्रेजी राज की चूरी खायी होगी जो कि एक पिजड़े में बन्द परिन्दे को मिल जाती है । लेकिन वह परिन्दा चाहता है कि मुझे इस पिजड़े से ग्राजादी मिल जाए। फिर चाईे चूरी से भी कम चीज खाने को मिले । इस तरफ घ्यान नहीं दिया गया कि ग्रब हमारे सामने ग्रंग्रेज की चूरी तो है नहीं । श्रब तो श्रपना बाहुबल है, श्रपने पांवों का जोर है, ग्रपने बाजू का जोर है, जिससे हम कुछ कमाएंगे तो खाएंगे । इसनें सरकार हमारी मदद करे । हमारे दिल में यह ख्याल पैदा होना चाहिए कि चाह्टे वह पिजड़ा सोने का भी रहा हो। फिर भी वह एक पिजड़ा

था । उसका ख्याल हम को छोड़ देना चाहिए।
मैं समझता हूं कि हमारे प्रोपेगेंडा करने वाले लोग जिस ढंग से प्रोपेंगेंडा करते हैं, उसके जबाब का इलाज हमारी सरकार ने सोचा नहीं । न इस एड्रेस में उसका जिक है । जब छ्षससे मुझे तसल्ली नहीं होती, तो जो ये विरोधी दल वाले गुरू घंटाल सिफ़ इसलिए बैंड़ हैं कि इस पर कोई न कोई नुक्ताचीनी करें, या इसके कुछ न कुछ दोष निकालें, इनको इससे तसल्ली कैसे हो सकती है ।

यह ठीक है कि राष्ट्रपति जी ने देश के भष्न सं ट को खुद माना है। उन्होंने श्रपने ग्राभभषषण के श्राठवें पैराप्राफ में लिखा है :
"जसा कि श्राप को मालूम है, पिछले तीन वर्षों में खाद्य-सामग्री के उत्पादन में कोई खास बढ़ोतरी नहीं हुई । कुछ राज्यों ने खाद्य-सामय्री की कमी हुई जिसके कारण गहरी चिन्ता की स्थिति उत्पम्न हुई। इस स्थिति का मुकाबला करने के लिए बाहर से ज्यादा खाद्य-सामग्री मंगायी गयी, भ्रोर ऐसे उपाय बरते गए जिनसे सुलभ सामग्री का, जहां तक हो, समुचित वितरण किया जा सके ।"

मेरा छसे पढ़ने का मतलव यह है कि ज्यादा जोर इस बात पर दिया गया कि बाहर से खाद्य-सामग्री मंगायी जाए। उपाय यद्ह होना चाहिए कि हमारे देश में ज्यादा खाद्घसामड्री उत्पस्न हो ।

मैं जिस सूवे से ग्राता हूं, वह सूवा पंजाब का इतना श्रनाज पैदा कर सकता है कि भगर उसको सहूलियतें दी जाएं तो वह सारे हिन्दुस्तान के लिए गल्ला पैदा कर सकता है । जिस हलके से मैं चुन कर श्राया हूं वद खुद बड़ा श्रनाज पैदा करने वाला हलका है। वह बारडर का हलका है, मगर हमारा किसान श्रपनी एक इंच भी जमीन नहीं

छोड़ता हैं वह कन्छे पर बन्दूक रब कर हल घलाता है श्रोर कपास，नरमा भौर श्रनाज बहां पैदा करता है । मगर वह सारा तबाह हो चुका है। वहां हर साल फ्लड श्राते हैं। उन पर बहुत कुछ खर्च कर दिया जाता है भगर कोई मुस्तकिल इलाज नहीं सोचा जाता，ताकि हमेशा के लिए इलाज हो जाए ओर वहां का किसान हर साल की इस तबाही से बच जाए। उस सारे इलाके में वाटर लार्गिग है । जो श्रच्छा श्रनाज वैदा करने वाला इलाका है，वहां सेम पंदा हो गयी है श्रोर वहां कोई श्रच्छा श्रनाज पैदा नहीं हो सकता । सरकार को，जो इलाके ज्यादा ग्रनाज पैदा करने वाले हैं उनकी तरफ ज्यादा ध्यान दे कर घ्रपना उत्पादन बढ़ाना चाहिए तमी इस कमी का इलाज हो सकेगा। बाहर से गल्ला मंगाना इसका कोई मुस्तकिल इलाज नहीं है ।

श्रब मैं भाषा के सवाल पर श्राता हूं । यह सवाल नुमांया तोर पर सामने श्राया है । में इसका जिक्र न करता क्योंकि काफी लोग इसका जिक कर चुके हैं，मगर मुझे भाषा के सवाल से खास दिलचस्पी रही है। एक साहित्यकार होने की वजह से जबान के सवाल पर मुझ्षे कुछ न कुछ कहना जरूरी है ।

में समझ़ता हूं कि इस वक्त भाषा के सम्बंध में जो दंगे या झगड़े हुए हैं，उनका कोई कुछ कारण बताए，लेकिन मेरा ख्याल है कि इस का सबसे बड़ा कारण शंग्रेजी जवान का है । पहले श्रंग्रेज हम को एक्सप्लाइट करता था，सेपरेट इलेक्टोरेट के कायदों से घ्रोर दूसरे तरीकों से । वह तरह तरह से हमारे दरम्पान इस्तिलाफात को कायम रखता था । श्रब वह बुद तो हमारे देश से चला गया लेकिन यह श्रंश्रेजी भाषा उसकी गुलामी की निशानी की ज़क्ल में हमारे देषा में रह गयी है श्रोर वह हमारे सवालों की．हल नहीं होने देती । म⿱䒑土寸 यहां यह कह देना चाहता हूं कि में किसी जवान के खिलाफ न्नहीं हूं। में ग्रंश्रेजी के बिलाफ नहीं। में तो

श्रंश्रेजियत के खिलाफ हूं । जजानें जो हैं वे कोई नफरत के काबिल नहीं होती। हर एक की अपवी म्रपनी जवान है ग्रोर उसके लिए वह काबिले ताजीम है । मगर हर एक जवान का भ्रपना श्रपना स्थान होता है । में उस वक्त बड़ी शर्म महत्रूस करता हूं जिस वक्त हमारे ग्रपनी जशान वाले विद्वान लोग किसी सभा में बैठ कर श्रंश्रेजी में ही बात करते हैं । श्रगर कोई बाहर से लाउड स्पीकर से उनकी बातें सुने तो वह यह ग्रन्दाजा नहीं लगा सकेगा कि यह हिन्दुस्तानियों की समा हो रही है। अ्याबिर हम कब तक इस वातावरण में रहंगे भ्रोर कब हम इसको दूर कर पाएंगे ？

मद्रास में भी जो कुछ सगड़ा ठुग्रा उसकी वजह यही श्यंय्रजी जानने वाले की जानीयत है। में पहले ही कह चुका हूं कि में अंग्रेजी जःन के खिलाफ नहीं हूं । लेकिन हिन्दुस्तान के श्रन्दर अंभ्रेजी जान को ऐसी शक्ल देना कि वह एक हिन्दुस्तानी जबान समझी जाए， यह तो हमेशा के लिए श्रपने माथे पर कलंक को रखना होगा। इस कलंक को हमें किसी दिन हटाना ही होगा। इसकी खास बजह है । किसी भाई ने कहा कि मद्रास के ये दंगे तभी दूर होंगे जब कि ग्रंप्रेजी को तसलीम कर लिया जाए श्रौर यह तसलीम कर लिया जाए कि हमारा यह जो हिन्दुस्तान है यह दो भाषायी हिन्दुस्तान है，एक भाषा शंभ्रेजी हो और दूसरी हिन्दी हो । श्रगर किसी को हिन्दी का नाम बुरा लगता हो तो में उसका नाम न लेकर उसे सिर्फ राजभाषा ही कहूंगा। श्रगर यह राजमाषा है तो यह कितनी हैरानी की बात है कि राज का जो प्रतिनिधि हो वह राजभाषा न जानता हो । इसलिए मेरी यह राय है कि हमारे मंत्री जो केन्द्र में मंत्री बनाए जाते हैं， उनको राजभाषा जरूर भानी चाहिए क्योंकि वे राज्य के प्रतिनिधि हैं । में यहां यह साफ कर दूं कि मं यह प्रतिबन्ध इसलिए नहीं लगाना चाहता हूं कि साउय के लोग मंत्रो न बन सकें। नहीं，मेरा तो कहना है कि भ्रगर सारे कंबिनेट के मेम्बर सिर्फ साउय बाले हों，मुले उसर्ं
[श्रं: गु० सि० मुसाफि?]
कोई ऐतराज नहीं है। मेरा कहना यह है कि मिनिस्टर लोग बनें मगर उन पर थोड़ी सी पाबन्दी हो कि मिनिस्टर बनने के बाद बह राजभाषा जरूर सीखें ग्रौर सरकार द्वारा बोड़ा सा रुपया खर्च करके उनके लिए कोई स्कूल भी खोल दिया जाय तो उसमें भी कोई हर्ज नहीं होगा । जो राज्य का प्रतिनिधि है उसे राजभाषा समझ्झनी चाहिए, उसे राजभाषा श्रानी चाहिए तभी कुछ वसल्ली होगी इस बात की कि हिन्दी जो है बह सिर्फ दासी नहीं है बल्कि वह संविधान के मुताबिकर रानी है। सरकार हिन्दी के साथ साथ श्रंग्रेजी को सह भाषा के रूप में बिठाना चाहृती है लेकिन दरग्रसल ${ }^{\text {भ }}$ ही यह रहा है कि हिन्दी जिसे संविधान ने रानी बनाया है उसको श्रभी तक रानी की जगह न दे कर दासी की तरह ही उसके साथ बर्ताव कर रूं हैं ।
Shri P. R. Patel (Patan): May I know how Hindi has become a Rani? Whose Rani?

यो गु० सि० मसाफिर: श्रगर हिन्दी को वाक़ई रानी हमें बनाना है तो पंजाब में जैसे कहते हैं श्रंग्रेजी को उसकी सोखन बहीं बनाना चाहिए ।

जंसा कि प्राइम मिनिस्टर साह्ब ने घपने भाषण में फरमाया है वहां इस भाषा के सवाल को ले कर एक ग़लतफ़हमी फैल गई है। वहां लोगों को गलततौर पर यह कह दिया गया है कि तमिल जो है वह श्रब हटा दी जायगी औौर श्रब कोई मद्रासी लड़का भ्मपनी मां को श्रम्मा नहीं कह सकेगा बल्कि उसे माता जी कहना पड़ेगा । इस तरह का प्रचार वहां पर किया गया जिसकी कि वजह से वहां वह झगढ़े ग्रोर फसादात हुए। नोबत यहां तक पहुंची कि राष्ट्रपति के घर में जो लाइत्रेर बन'हुई थी भ्रीर चितस में कि हिन्द ' की कोई किताब भी शायद न होगी, उस लाइत्रेरी को दंगाइयों ने जला दिया । इसी तरह से पांडिचेरी के पव्रिन भाश्रम पर लोगों

ने जाकर हमला किया । जो ग़लतफ़हमी वहां पर फँलाई गई थी उसकी वजह से वहाँ दक्षिण iे कई नाखुशगवार वाक़यात हुए। लेकिन श्राज जिस के श्रन्दर श्रंग्रेजित है वह दंगों को ख़त्म करने का इलाज यह बतलातें हैं कि हिन्दी ग्रौर श्रंग्रेज्री यह दो भाषाएं देश की बन जांय । वैसे वहां झगड़ा तो होंता है तामिल की वजह से लेकिन उन को इस ढंग से यह कहने का बहाना मिल जाता है कि जब तक श्रंग्रेजी यहां की मुख्य भाषा श्रथवा रानी नहीं बनाई जायगी उस वक्त तक पांति नहीं हो सकती है । मेरा कहना यह् है कि इस वक्त जो सरकार की पालिसी है कि जो देश की रीजनल जबानें हैं उनकी उन्नति करे ग्रौर हिन्दी को देश की राज भःषा के पद पर ग्रासीन हो कर उम्नति के ग्रोर श्रंग्रेज्जी उसकी एक सहायक भाषा के तोर पर रहे, श्रंग्रेजी एक ग्रसोंसियेट लैंग्वेज के तोर पर रहे सरकार की वह पालिसी ठीक श्रौर बिल्कुल मुनासिब है । श्रब यह तो एक श्रक्लमन्दी का काम है लेकिन वाज़ दफ़े श्रक़लमन्दी से थोड़ा परे भी जाना पड़ जाता है, थोड़ा सा ऐसे मांके पर वेक्रक़ल भी हो जाना चाहिए क्योंकि तभी मुकाबला हो सकता है कि घ्रक़लमन्दी वेग्रक़ली से श्रच्छी है। इस बारें मैं एक पुराने शायर डा० इकबाल ने बड़ा ही खूबसूरत शैर कहा है :-
"वेहतर है दिल के पास रहे पासवाने भ्रक्रल. लेषिन कभी कभी इसे तनहा भी छोढ़ दे ।"

सभापत्त महोदय : मातनीय सदस्य श्रब तो ख़त्म कर ही दें ।

थी ग्० सि० मूसाफिर : ठीक है बिल्कुलः मे श्रभी ख़त्म किये दे रहा हूं । में श्रपने श्रक़लमन्द भाइयों से दरख़्वास्त कहुंगा कि थोड़ी देर के लिए इस मसलहत को छोड़ दें, -तों घ्रच्छा हो । श्रब भ्रंप्रेजी तो सरकार ने एक सहल भाषा के तोर पर रखना है क्योंकि बो हमारे छंटरनेश्ननस काम हैं उन में श्रंश्रेजी:

को हमें ग्रभी चलाना ही है ग्रलबत्ता देश के झ्रन्दर के कामों को करने के लिए हमारी जो नेशनल भाबाएं है उनको ही प्रोत्साहन देना चाहिए ग्रोर उनको तरफ हमारी तवज्जह होनी चाहएए। इन शब्दों के साथ राष्ट्रति बी का जो ग्रभिभाषण है भै उसका स्वागत ब सर्ंथन करता हूं ।

Shri P. R. Patel: In this House, the language problem is discussed continuously. Is it a bigger problem than that of the defence of the country? Is it such a problem that if we do not discuss it, the country will suffer?

Some hon. Members: No.
Shri P. R. Patel: My submission is that the heat created by this language problem should ease now. There is no language problem. The language problem is created by those frustrated in politics. Our great leader, great statesman of India, for whom I have every respect, Rajaji, has rather misdirected his energy, intelligence and strengthen to the harm of the country.

Shri Narendra Singh Mahida: On a point of order. The Speaker had requested that there should be no reference to persons who are not present here.

Shri P. R. Patel: The language problem has been aggravated by irresponsible statements and speeches by responsible persons and some persons in power too. It is a very sorry state of affairs. When I read some statements of some Ministers and some Chief Ministers, I was pained. That should not be the case.

There is another thing. The whole problem was aggravated in Madras due to the failure of the Governments previous to the present one to teach Hindi to students from the early classes. They did not care to do so. In all States, Hindi is taught from the third class, the only exception
being Madras and one more State. Why should there have been such an exception.

An hon. Member: Which is the other State?

Shri P. R. Patel: Madras has given a great leader in Shri Kamraj. But when he was Chief Minister there, Hindi was not taught, even though we accepted Hindi as the official language 15 years ago, even though we passed the Official Languages Act. These are things we should have to think over very seriously.

An hon. Member: Rajaji introduced Hindi in 1937.

Shri P. R. Patel: The important question before the country is that of defence. On our borders China has collected some 14 or 16 divisions. Pakistan is raising its head against us. We ought to be careful so far as our defence is concerned.

### 14.19 hrs.

## [Mr. Deputy-Spmaker in the Chair]

At this time, raising of the language question does not make a good appeal. I submit that the whole nation should now think of one problem, the defence problem. The problem is that of driving out the Chinese from the territory they have occupied in our country. That is the great problem. Do we ever think that we have been much humiliated in NEFA, and that that humiliation has cost us much of the respect we commended throughout the world. Let us avenge that humiliation. How shall we do it? Shall we do it by quarrelling over this language problem? No. Let us muster our strength and trust God. Our people are brave. Our army is composed of brave persons. With courage and without caring for the consequences, let tis face the situation and retrieve the honour that we have lost.

## [Shri P. R. Patel]

Lately, China exploded am atom bomb. The point is discussed here and there whether we should manufacture an atom bomb or not. The question is not that. The question is to the last of 44 crores let us face China. I think China has not the strength to explode an atom bomb on us. Let us go through history. There was a war between China and Japan. Japan was militarily much better, had better arms, was better equipped, and China had nothing, and China faced Japan. No doubt it had to suffer, but in the end, Japan was driven out from the Chinese territory. So, what is required is courage, and that courage should be inspired by our leaders. They must speak in one voice, and they should feel that their leadership has to inspire courage.

An important question today is of agriculture. Agriculture, no doubt, is the back bone of the country, but we are not following the right path. We have spent crores and crores for the improvement of agriculture. We have undertaken canals and all these things. We produce fertiliser and import fertiliser in order to have more production, and yet we have not succeeded. The reason is that we have never cared to seek the cooperation of the agriculturists, the farmers of the country. In the case of an industrial dispute, we want the co-operation of labour unions, industrial unions and such others, but for more production of foodgrains or agricultural produce, we care little for the co-operation of farmers' organisations. This is the root cause of our failure. If the Government thinks over it and does something, it would be better.

Very recently, the Agricultural Prices Commission was appointed. It is a good thing, but it is half-hearted. The Commission has been appointed to fix remunerative minimum prices of agricultural produce. Who will be affected by this? Agriculturists; none else. And in this Commission.
no representative of the farmers is put. Our Prime Minister, Shri Shastri, gave an assurance to the nation that this Commission would include representatives of the agriculturists, but that promise has not been implemented by his Minister of Agriculture. What a fun it is! Is it a Government? In a Government, if a promise is given by the Prime Minister, it is the duty of the Agriculture Minister to implement it, but he has not done it yet. That shows that even though he is Minister of Agriculture, he has little faith in the Agriculturists. When you have no faith in the farmers, you cannot achieve anything. If the Prime Minister loses faith in the people of the country, he loses everything. If the Minister of Agriculture loses $\mathrm{fa}^{2} / \mathrm{h}$ in the farmers, he loses agriculture and everything. I think if he loses his post, that would be better for the country.

Some friends have referred to accumulated money. I think there should be unaccounted accumulated money. But have we ever given thought to how this unaccounted money is accumulated? Is it not because of licen$c_{5}$; issued by the Central Government? Is it not be cause of permits given by the Government? Is it not because of the zonal system? We generate unaccounted black moneys, and then pounce upon the black money. Why should we generate it? So the only way to stop this unaccounted money is to regulate licences. If you want to import anything, let it be only on a Government to Government basis, with no other people in the way. What is the position today? Stainless steel today is imported at Rs. $2 \frac{1}{2}$ or so per 1 l . for the sheets, and when manufactured, we get them at Rs. 20 a lb .

An hon. Member: Rs. 30 to Rs. 35 :
Shri P. R. Patel: This is the way we help this unaccounted money to be accumulated. I do not find tault
with the Finance Minister, but tine fault lies with the administration. He must improve the administration. It is the Finance Ministry that issues all these licenses etc.

I have every sympathy for my friends in the Opposition, but when they criticise the Government from every point of view, I am remined of Miss Mayo. She came to India and found only black spots. She saw only the gutters of the country. The Opposition Members no doubt have a right to criticise, they must criticise, we also criticise, but let them say that there are also fair spots, and they must refer to them.

Shri Brij Raj Singh (Bareilly): There are none.

Shri P. R. Patel: If there are none, Miss Mayo also saw nothing good in this country. So, I see only Miss Mayos.

The Opposition always tries to find out only weaknesses. Whether they are weaknesses or not is a different question.

Shri Narendra Singh Mahida: I request him to withdraw his words. He cannot compare us with Miss Mayo. She was an outsider. We belong to this country. How can we be compared to a foreigner?

Mr. Deputy-Speaker: There is no point of order.

Shri P. R. Patel: I can assure my hon. friend that I do not find any Miss Mayo in the Opposition.

There are good points and bad points with any Government. Ours is a big Government of a vast country. Naturally there will be good things and bad things, and we should improve bad things, but that does not mean that everything is bad.

Dr. M. S. Aney (Nagpur): But you have not referred to any good point at all.

Shri P. R. Patel: I am rather astonished to find one thing. This year we produced 39 to 40 million tons of rice. Last year we produced 36.5 million tons, and the year before we produced $31: 9$ million tons. When We produced 31.9 million tons, we were happy, and the country had to import only half a million tons, but last year when the production was more, we had to import more. This time the production is 39 to 40 millon tons. And yet there is scarcity of rice.

An hon. Member: Because the population has increased.
Shri P. R. Patel: Our young persons have not got so much to increase the population in three years!
What I am submitting is that nothing is wrong with our production. Well, the production is less, but not so much. But this is all due to maladministration, maldistribution and the zonal system.
Shri Brij Raj Singh: That is the point of achievement!

Shri P. R. Patel: And the sooner we remove the zonal system the better it will be for the country.

Mr. Deputy-Speaker: Maharani Gayatri Devi.

धी हुकम चन्द कछणाय (देवास) : एक पाइंट श्राफ श्रार्डर है । पिछ्छले सैशन में भघ्यक्ष महोदय ने यह कहा था कि श्शनिवार श्रोर रविवार को छोड़ कर बाकी दिनों में मंली मंडल का कोई मंत्री बाहर न जाये, सब यहां रहने चाहियें । जबकि यहां पर महामहिम राष्ट्रपति के शभिभाषण पर हम बर्चा कर रहे हैं, एक भी मंत्री यहां उपस्थित नहीं है (इंटरफ्शांज) उनको यहां उपस्थित रहना चाहिये ।

उपाष्यक्ष महोवय : यह्ट कोई प्वाइंट पाफ आर्डर नहीं है। Shri Humayun Kabir is here.
iv श्रो बृजराज सिह : मुके एक निवेदन फरना है। सारी पार्टटयों का एक एक लीडर भोर उसके बाद एक एक डिप्टी लीडर या किसी दूसरे सदस्य को भ्राप्, चांस देते हैं। ग्रभी तक मेरी पार्टी के केवल श्री निवेदी जी योले हैं । छस पार्टी के दूसरे स्पीकर को बुलाया जाना चाहिये था । स्वतंन पार्टी के श्री पी० के० देव बोल गये घौर श्रापने पब इस पार्टी के तीसरे स्पीकर को बुला लिया है। अभी तक मेरी टर्न नहीं प्राई है ।।

Mr. Depnty-Speaker: That is the biggest Opposition Party. He will get his chance.
 के तीन व्यक्ति बोल चुकें हैं। हमारी पार्टी का एक ही बोला है, यद्पक्षपात क्यों किया बाता है ? मापको पहलेंूपुलाना खाहिये । मब भाप कब बुलवायेंगे ?

Shrimati Gayatri Devi: Mr. Deputy Speaker, before I begin my speech on the President's Address, I should like to apologize to you for disobeying your orders when you asked me to sit down earlier on when Mr. Mathur made certain charges about my having campaigned in the panchayat elections. As he is not here at the moment I would not like to say anything except that I repudiate the charge that I campaigned during the panchayat elections.

There was one remark of $\mathbf{M r}$. Mathur later. He said that he respected the princes. That is because he knows they are the backbone of the Congress Party, not only in Rajasthan but in other States too.

Mr. Deputy-Speaker, I would like to thank the President for his Addres. At the same time I feel that his Address was a reflection of the unsatisfactory state of the Government today. It lays emphasis on our few achievements and glosses over our dismal failures. The President says that, looking back on the last twelve months, we have made considerable
progress. I should like to point out that during the last fifteen years, during the last three five-year plans, no progress has been made whatsoever so far as uplifting the living conditions of the poor masses of our country is concerned. Still, today, the Government have not been able to provide cheap food, housing or clothing. We have not achieved anything in this line during fifteen years of planning. I think it is $a_{n}$ absolute disgrace that the Government whose primary duty it is to feed the people, to house the people and to clothe the people have failed on this. And instead of being inspired by hope and confidence, the people are today so disappointed and so apathetic that they are very pessimistic about the future.

The country today needs a clean and efficient administration. People need to feel secure and confident in the leadership, and this can only be achieved if all the Ministries co-ordinate their efforts to tackle the problems that are facing us today. The Ministries must concentrate on the vital issue that are facing the country, primarily the defence of our country, the stability of our economy, and the provision of cheap food, housing, free education, health facilities and often essential commodities to the people. To hide their failures in these respects the ruling party has a genius for diverting public attention. Last year the people were agitated over the rising cost of living. This year the country is tearing itself over the language issue and the people are forgetting the conditions under which they are living. I would appeal to the Press not to give so much space, to all these issues or to the sanctimonious utterances made by Congress Ministers, but to devote more space to hammering at the Government for their complete failure in the economic policy of this country, for their complete failure in the foreign policy of this country, for their complete fallure in the defence of this country, and for their complete fallure in not being able to raise
the standard of living of our people. This is what the Press should keep on hammering at. And this is what the people should be made aware of instead of having their attention diverted to other matters. I would appeal to the Press to do this.

The country today, when it should be strong and united, is divided over an artificially created issue. It is not Rajaji's fault that this crisis should have arisen: it is the fault of the ruling party. It was their duty to have taken the consensus of opinion in this country before introducing Hindi as the official language of India on the 26th of January. I admit that if we had a common language it might bind the people together. Here we must take lessons from other countries. After all, there are other nations in the world who have more than one or two official languages, for instance, Canada and Switzerland. Could we not take some lessons from them? I admit they had their troubles too; and our problems are probably more complex, because we have a variety of languages in this sub-continent of .ours.

Shrimati
Lakshmikanthamma (Khammam): They are not foreign languages.

Shrimati Gayatri Devi: They are not foreign languages to us either.

An hon. Member: What about English?

Shrimati Gayatri Devi: English may be a foreign language. But so could the French feel that English is a foreign language. (Interruptions).

Mr. Deputy-Speaker: Please address the Chair.

An hon. Member: What is Swatantra Party's policy in this?

Shurmati Glayetri Devi: We do not have any policy about this; we are more concerned with the vital issues.

One wonders whether the conference of Chief Ministers will be able to come to any sathifactory solution. After all, they are the representatives of the same party which forced this issue on the country and who assured the Cabinet that it will be safe to introduce Hindi on January 26. From the events that have evolved since then it is obvious that their decision has proved faulty. And it will be interesting to see whether the Chief Ministers will act as the true representatives of their States and the people or just as the mere echoes of the ruling party. It is natural that the ruling party itself should be divided on this issue, and it is a gerat tragedy that this domestic crisis should have been brought about at such a time and that the party in power, taking the consensus of opnion in the different parts of the country, was not able to avoid it. I myself feel that no effort should be spared to come to same understanding on this vital problem. Otherwise it might be the beginning of the disintegration of India.

My suggestion would, therefore, be that the pro-Hindi political parties in this country should send their leaders to the States where there have been violent anti-Hindi demonstrations. The people of the non-Hindi speaking parts of the country, quite naturally, feel that they will be at a disadvantage if they have to speak and conduct national business in a language in which they are not at home. I do not approve of the methods used by those who feel aggrieved......

Shri Sonavane: As if all the masses speak English!

Shrl Ranga: Are all the masses in the south going to learn your Findi?

Shri Sonavane: Yes.
Shri Ranga: Do be sensible.
Shrimati Gayatri Devi: I do not approve of the methods used by those who feel aggrieved, but at the same

## [Shrimati Gayatri Devi]

time I feel that there is no point in aggravating the situation by having counter-demonstrations, demanding complete abolition of English and imposition of Hindi on non-Hindi speaking people. We must be practical, and we must remember that whatever language we may speak, whatever religion we may practise, we are all first and foremost Indians, and in our unity depends the survival of our independence. We have an outside enemy to fight, and if we squabble over internal issues we shall not only be the laughing stock of the world, but we may be forced to learn yet another langu-age-and I may assure you it will be a very difficult one.

So once more I should like to suggest that a meeting should be called of all the leaders of the different groups who are agitating over the language. This cannot be settled by our Ministers because they are not truely representatives of the people of India. Had they been, this issue would never have arisen. (An Hon. Member: What is the Resolution of the Swatantra Party?) We have non; I have said it before; it is quite natural that everybody should have difference of opinion on this issue.

Once again, I should like to emphasise that we must concentrate on solving our essential difficulties. For instance, the sortage of foodgrains in this country has caused a lot of hardship to the peole. It is pathetic to watch the public, especially women and children, queue up in front of fair price shops and wait for hours and hours only to find at the end that the windows are closed on their face because the Government shops have run out of stock Not only that; it seems a pity that while blaming the traders for profiteering the Government too has been guilty of the same. (Interruptions).

Shri Ranga: Aren't you ashamed of that?

Shrimati Gayatri Devi: Surely it is the essential duty of the Government to provide food to the people. Of what avail is the back breaking tax paid to the Government to run this country, if they cannot even do that? After three successive Plans. and spending vast sums of money, it is absolutely disgraceful that we have had to face scarcity this year.

Our planners and the Cabinet had spent vast sums of public funds on heavy industry without paying sufficient attention to agricultural production: it is a reflection on the competence and knowledge, and surprisingly enough it is those who are responsible for this who are still at the helm of affairs. In no other democratic country people would have tolerated such a thing . . . (Interruptions.)

Shri Ranga: What is it they are laughing about? Are they not. ashamed of this?

शी हुकम चन्द कछ्वाय : हम श्रं रंगा की: जात पर हैंस रहे हैं।

Shri Ranga: I am not speaking inHindi; it is true.

Shrimati Gayatri Devi: How can we believe the Government will keep a close watch on the situation and review the food distribution policy! What have they been doing these last 15 years? The time has now come to be practical and explore every possible way of relieving the food situation. The land reform measures proposed by the present ruding party in their drive towards socialism must be reviewed. If larger holdings prove to be more productive, then the celling must go. The scheme to give land to the landless can still be implemented if fallow land can be made productive. The food zones between sitates should be abolished. As regards mented if fallow land can be made commercial attaches abroad must be asked to explore every avallable source and our docks must be modernised, to
handle swiftly and efficiently the incoming goods. For instance, there was a tremendous surplus of wheat in Argentine and our representatives could have come to some agreement with the Government of that country to supply the wheat that they did not need at a lesser price, so that with the freight charges paid, it could have landed in India at the same cost as from America. Modern silos should be built at various rail heads, so as to ensure distribution in times of shortages. A lot of good grain is lost due to bad and insufficiently planned granneries. Apart from all this, it must be considered whether or not the controls imposed by the Government have not had a lot to do with the scarcity of food. The hon. Union Minister for Communications and Parliamentary Affairs said on the 11th of February that he thought there was no scarcity and that what we were witnessing in the country today was all artificial. He based his arguments on the fact that any quantity of food can be bought in the black market and therefore it obviously meant that there was no shortage of commodities. He quite rightly observed that many traders preferred controls to competition as it will enable them to profit in blackmarketing. Some Government officials similarly wanted control for the same reason. I should like to say that the Government should be guilty of the same charges because the Government exists on controls. I agree with Mr. P. R. Patel who spoke before me that it is this control which is responsible for hoarding. Government cannot remove that because it is on that that Government exists; if the control went they would have no hold on either the industrialists or on traders. Their hold on the people would also go: they are using it as a method to blackmail the people. I know that the Government will not remove controls, not because they think it is necessary but because it is their only hold on the people.

The aame idea could be applied to the unaccounted and undisclosed
money that is in India today. Had there been less controls and less tax on profits and more incentive, this money would have come out and been put into use to produced more and. there would have been more employment. That money is not coming out because the industrialists do not trust the fiscal policies of the Government.

The President's Address says that higher production is the best answer to the threat of inflation but every control on the part of the Finance Ministry acts as a curt to higher production. The recent increase in bank rate and the import duty on certain important commodities will make the cost of production in this country higher and more difficult. Why should the Government ask for higher production in one breath and put a deterrent in another, is a question one cannot answer. The top industrialists in this country had been asked to give their advice to the Planning Commission. The advice they give for decontrol and expansion of the private sector is not liked by the Congress Party because quite naturally it would make their influence on the people less. Therefore, though their advice is sought, it is never implemented. If the country is to be saved from bankruptcy some drastic steps must be taken even if it meant a change in the policy of the ruling party. The interests of the party must take second place to the interests of the nation. It must be conceded that the Cabinet is a divided house and the ruling party is stifling the economic growth of this developing nation, starving the people of this country and leading $u_{s}$ towards bankruptcy. There is no dearth of capable men in this country and as I have said before, their advice is often sought but never implemented. It must be humiliating for them to have to contribute large sums of money to the ruling party with whose economic policies they do not agree. I should like to appeal to the industrialists to desist from helping the

## [Shrimati Gayatri Devi]

ruling party to stay in power, but if they listen to my advice they would not get the necessary import licences and facilities to run their industires and that would mean more misery, more unemployment and less production. One does not know how to solve this problem. But to save this country I feel that our industrialists must take a really firm stand with the Government.

Can we really believe that the Government means to clean up the administrative machinery? Day by day, Government machinery is being more and more indentified with the ruling party. As the ruling party is losing the confidence of the people, it is tightening its grip and misusing its power. In Rajasthan, for instance, there was a tremendous scandal over the distribution of gur which was given to the Kraya Vikraya Sangh. This sangh made a profit of one crore and some lakhs of rupees. The secretary of the sangh was arrested. A gur trader was arrested in this connection. But the president of the sangh was rewarded with a very important portfolio in the Rajasthan Cabinet.

Some hon. Members: Shame, shame.

Shrimati Gayatri Devi: This has been pointed out in the Rajya Sabha and several members of the Assembly came up to the Home Minister and told him about this, but no notice has been taken. Is this the way in which the Government intends to clean up the administrative machinery? Their foundation is based on corruption.

Once more, I would like to emphasise that in the present crisis, the Government should come out of its coma and all the departments should co-operate and work together to solve the problems the country is facing today.

Shrimati Lakshmikanthamma: Mr. Deputy-Speaker, Sir, I support the motion of thanks moved by Shri Heda and seconded by Maharajkumar Vijaya Ananda. A reference has been made to our beloved leader, the late Shri Jawaharlal Nehru, as a friend, philosopher and guide. He was something more than that. He was our very life. He was the life of our people, and he permeated into their being. Today, in anything that we think of, we cannot do so without reference to his memories, more especially when we talk so much about language, when we are reminded of his assurances. He had the support of the people for each and every word he uttered. The people cry and cry whenever they think of his words.

Our friends, the Communists, have made their observations, and when I wanted to interrupt, you did not allow me then. I want to say a few words about them. I compliment our Central Intelligence Department as well as the Government on the efficient way in which they have tackled the problem. Is it not a fact that the communist friends were found saying that when China invaded us last time they could not help them but this time they should not let them down? Is it not a fact that some of the members put a dissenting note? Is it not a fact that there were differences? I heard that even about the money they received, the right and the left communists had some fight and they questioned the left communists where they got the money from $a_{d}$ they were not prepared to give an account to the right communists.

Since my time is very short, I shall not go into those details. The President has referred to the steady increase in the national income. He has not said anything about the distribution of the income. We are wedded to the socialist pattern of society. It is not as though a few schemes relating to employment here or a health or education scheme there
would help us. These welfare programmes, as they are called, are followed even by capitalist countries. Being wedded to socialism, should we not lay stress on the distribution side of the national income? The regional imbalances should also be removed. Coming from a very backward State, though Andhra Pradesh is supposed to be the granary of the country, still, nobody has cared to develop Andhra Pradesh. Regional imbalances are so much in evidence in Andhra Pradesh. By the end of the fourth Plan, it will have to spend to the extent of Rs. 500 crores in that region. In spite of the, fact that so much of food is produced and sent to Mysore, your own State, Sir, as well as to Madras and Kerala, still, the consumption of power is the lowest in the State, lower than even in Assam. Assam was the lowest but now even Assam has gone up. Andhra Pradesh's consumption of power is the lowest, in spite of the fact that the Minister of Irrigation and Power is from Andhra. When Shri Subramaniam was the Minister of Steel and Heavy Industry, we were expecting something from him and there were prospects of getting a steel plant, but when Shri Sanjiva Reddy took up this portfolio, it has cooled down! We are not asking him to give us a steel plant, because we do not want him to do any favour to Andhra Pradesh, but as a matter of right we can get this either from the point of view of getting these imbalances reduced or otherwise. Unless you can invest a few hundred crores in that region, you cannot think of developing all that region. Apart from that, Andhra Pradesh can bridge the gulf between the north and the south either from the language point of view or from any other point of view. If this aspect of developing Andhra Pradesh is neglected, it is not in the interests of the country itself.

There is not much time for me to go into all the details. Many other Members themselves have brought out this point, and this is the burning
problem today. I would only like to make a reference to para 21 of the President's Address. It has given a great lead to the people of non-Hindi speaking regions. Shri Manoharan of the DMK was saying that it was due to the steeled determination of the Steel Minister. But I would like to tell Shri Manoharan that Shri Sanjiva: Reddy was the Chief Minister of Andhra Pradesh and even seven years back he made Hindi a compulsory subject requiring a minimum number of pass marks to pass the examinations. We have not asked for a constitutional amendment as the leader. of the Swatantra Party wants-I do not want to mention any names. The Swatantra Party itself is divided. They could not even pass a resolution. (Interruptions). Their leader is very intelligent; for, because he did not want to divide his party, he said it is a minor operation which. he will himself conduct!

Our DMK friends also wanted it, but we have not asked for it. I am not talking from the point of view of sanctity of the Constitution. We have amended it 18 times, that is true, but in this particular respect, if you amend the Constitution, you will go down in the eyes of the world. That means that you have accepted that there is no unity in this country over the official language. The so-called agitation in the South is also an agitation about the premature implementation rather than the imposition. I would put it like that.

I was pained this morning and I was vacillating about the statutory amendment and so an but now, the reply has come from the Home Minister this morning; it is a written reply to the question about Hindi. What is it there? We discussed several times the implications of the word "may": that 'may' means 'shall' or may' means 'may' or 'may not' and so on. What has happened? Here is the reply which says that "there should be a convention . .." We know what is happening during the lunch hour

## [Shrimati Lakshmikanthamma]

here. These conventions are not followed in Parliament. How do you expect it to be followed in the administration? The convention is that English shall continue to be used and if the original communication was in Hindi, an authorised translation would accompany it. This is the convetion, that it will accompany. You know most of the officers have their own sweet reasons, officers of both Hindispeaking and non-Hindi speaking areas. A long as they are supported by politicians, they have their own sweet reasons for doing all this mischief. I was asking Shri Nanda this morning as to what steps they propose to take to punish those people. He said "we err" and "so also they err." If an error causes the lives of so many people in the country, how can it be tolerated?

The late Shri Jawaharlal Nehru gave an assurance. But there is a difference between an assurance ana a statutory provision. An assurance 18 only a recognition of a right, and if that right is to be implemented, it has to come in the form of an Act, and so, I would request the Government to see to it. (Interruption). A mere assurance cannot be implemented by the officers. A statutory guarantee should be given for the implementation. This is our stand; our stand has been very clear.

I would like to tell my hon. Hindi friends that it was an accident that Hindi became the official language of this country. It is spoken by a few of them in some States, and this accident remained unnoticed till the psychological irritation ceased to be in the minds of people of non-Hindi areas. The promotion of Hindi is the responsibility not only of the Hindispeaking regions, but of every Indian. It is high time that the problem of national language ceases to be exclusive concern of a few politicians. We have seen what has happened in the south. A cartoonist is good and we all appreciate him. But it is height of
folly to look upon the cartooniat as law giver also.

## 15 hrs.

Our nations as regards the official, national and regional languages are to my mind only remants of an agonising past, which we have not been able to overcome even after independence. Otherwise, why should some people plead the cause of Hindi and others oppose it? After all, national language is not a title to be conferred language is not a title to be conferred. It is a reality to be achieved. During our struggle for independence, we never questioned Hindi, charkha, satyagraha and non-violence. These were sacrosanct. We never even dreamt of questioning them. But after winning freedom, each one of them was thoroughly questioned. Everything had to be therefore redefined, re-examined and re-defended in terms of figures, and statistics. The battle of the charkha was fought by Shriman Narayan and his colleagues. The battle of non-violence was fought by Jawaharlal Nehru on the one hand and Vinoba Bhave on the other. But the battle for Hindi suffered due to the default and complacency on the part of Government.

Hindi is not going to flourish under the aegis of a few enthusiasts who may not be able to quote even a few verses of Kabir or Tulsidas. It is these people who pose themselves as pandits and who bring an impertinent swagger and an exasperating superiority complex into the bargain. Some champions of Hindi have in the past made matters worse by their want of good sense and excess of arrogance. Some of them strut about indulging in superlative claims as to the superiority of Hindi literature without even caring to know what is in the literature and simmering opposition towards Hindi. Most of our friends who are learned do not know how many languages are spoken in the south. For them, there is only one language and that is Mad-
rasi language. Put a few pebbles and shake it vigorously-the resultant sound is like Madrasi language. The present Khadi Bholi form of Hindi is still in the infant stage. It cannot compare favourably with several other regional languages which have developed in the south. While introducing Hindi in the schools in other States, they should have first betriended the intelligensia and the literateurs of the local language, so that they will also feel that Hindi is their own language.

In Hindi itself, there are several dialects like Rajasthani, Braj Bhasha, Avadhi, Maithili, etc.

Shri Kapur Singh: They are languages, not dialects.

Shrimati Lakshmikanthamma: You may be knowing better, but this is what I understand.

Mr. Deputy-Speaker: That would make the position much worse.

Shrimati Lakshmikanthamma: Hindi is like a young daughter-in-law about to enter her husband's household and it can flourish only through humility, self-restraint adjustability and sympathetic understanding. The Hindi people are not the sole Hindi-givers. Hindi has to stand the test; it will be subjected to severe test of fluency, compressibility, subtlety, diction and a host of other attributes of a modern language. If you ask my verdict, it is that we will start where they have left it. In this grand and absorbing venture, they will have the chance of becoming the Ahle Zaban or Hindi giver just as much as a Menon of Kottayam or a Dogra of Srinagar.

भी घंकार लाल बेरवा (कोटा) : उपाध्यक्ष मह्टोदय, जब संसद् में राष्ट्रपती के श्रभिभाषण पर बहस हो रही हो एक भंग कैबिनैट मिनिस्टर का मौजूद न रहना निहायत नामुनासिब है । श्रभी श्री हुमायून् कबिर मोजूद चे लेकिन श्रच वे भी चने गये। इस समय कोई भी मंबी सदन में उपस्थित नहीं है ।

Mr. Deputy-Speaker: Mr. Raghuramaiah is there, who is Minister of State. That is enough.

Shrimati Lakshmikanthamma: Mean while I would request my Hindi friends to learn one or two languages from the south. They will really rediscover Hindi and they will know how greatmen think alike. (Interruptions).

I have got a solution to this problem. It is left to them to agree to it or not. I cannot go into the details of what the Government has to do. Mr. Nehru's assurances have not been spelt out, though they were given as long back as 1959. How are you going to spell it out? Mr. Nehru said that English will continue indefinitely. This does not mean permanent retention of English. What it does mean is that the duration for which English is to continue cannot be accurately foreseen or laid down today, because it has to depend on the speed, the effectiveness, with which certain vital steps are taken to enable Hindi to take the place of English. If these steps are spelt out and their timing fixed, it would certainly be possible to anticipate approximately the duration of the interregnum. The non-Hindi States should be clear on this in their minds.

We can visualise administration on three rungs: State level, Central level and matters connected with State and Centre or between different States. In the next few years, we must expect the regional languages to be the medium of administration in the States and local bodies. We must request all non-Hindi States to come forward and make their regional language as the medium of administration. At the Centre, English as well as Hindi should be the medium, in spite of the fact that the Vinoba Bhava formula has been acrepted. There is no question of imposition. Nobody should feel that either Hindi or English is imposed. It is an understanding between different States for convenience.
[Shrimati Lakshmikanthamma]
Meanwhile our educational, administrative and lingui tic policies should be $s o$ planned with this picture in view.

The fear in the mind of the student community is that if they answer in English and the peopie from the north answer their questions in Hindi, because Hindi is the $r$ mother-tongue they will answer better. So, the ctudents in the south have expressed the fear that they will be at a disadvantage. What is wanted is that until euch time the advantage of writing answers in Hindi is common to all candidates, the disadvantage to other candidates should be minimsed. This is what our Prime Minister has perhaps meant by moderation system.

Therefore our planning of educational, administrative and linguistic policies should have a perspective of at least 25 years. Having accepted that both English and Hindi will continue, we should not say that one should write in English or Hindi. Both should write in both languages. For the first five years if you make it 20 per cent marks for Hindi and 80 per cent marks for English and in the next five years make it 30 or 40 per cent for Hindi and 60 per cent for English, within a period of 15 years you will be able to make it 50 per cent for each when each one will know Hindi and English. Within that period these people who are in service and who will not be forced to learn Hindi will retire and the persons who will then be in service wil! have adequate knowledge of both Hindi and English.

Sir, with these words, I thank you for the opportunity given to me to participate in this debate.

Mr. Deputy-Speaker: Shri Brijraj Singh.

Shri Bade (Khargone): Sir, at least some Cabinet Ministers should be there.

Mr. Deputy-Speaker: It is not necessary. The Government is represented here. There is one Minister present.

शंन बल्ज्ज लिक्: उपाघ्यक्ष महोदब, राष्ट्रपति जी के श्रभिभाषण पर घयव द देने के स्ताव पर बोलते ए मुझे केवल थोड़े से सुझाव निंदन करने हैं ग्रीर थो़़ी सी बातों को छूना है।

राष्ट्रपति जी जैसे प्रकांड पंडित से देच्य यह् श्र.शः करता था कि 26 जनवरी, 1965 के बाद, जब कि हिन्दी को हमारे संविधान के ग्रनुसार मान्यतः प्राप्त हुई, बह श्रपने श्रभिभाषण को हिन्दी में प्रारम्म करेंगे। श्रापोजीशन साइड के हम लोगों ने श्री सत्य नारायण सिंह के माध्यम से यह प्रार्थना की कि वर्श श्रपने भ्रभिभाषण को हिंदी के कुछ वाक्यों से प्रारम्भ कर के बाकी के घ्रभिभाषण को श्रंत्रेज़ी में चलायें, परन्तु हमरी वह प्रार्थना मन्जूर नहीं की गई। फिर न से यह निवेदन किया गया कि बह घंग्रेज़ी में ही केवल इतना कह दें कि घूंकि हमें हिन्दी नहीं भाती, इस लिए हम मजबूर हैं, वर्ना ध्राज का दिन इस योग्य था कि घ्राज हिन्दी की शुरूप्रात की जाती।

मेरा निवेदन है कि महाराष्ट्र के गवनंर मि० चेरियन को तो पायद हिन्दी का इतन: भी ज्ञान नहीं है, परन्तु उन्होने. कम से कम इस बात को माना श्रौर उन्होने घ्रपने भाषण का प्रारम्भ हिन्दी में किया। उन्होंने यह भी कहा कि श्रगले वर्ष तक में इस बात का श्र यास करूंगा कि में श्रपना भाषण हिन्दी में दूं। इस बात को कहने से मेरा तापर्य केबल छतना है कि हिन्दी के प्रति घ्रनादर की भावना यदि राष्ट्रप्रति म ईे दय मी रख सकते हैं तो दि.र हिन्दी को हमारे देश में क्या स्यान प्राप्त होने जा रहा है।

[^0]Shri Brij Raj Singh: I am sorry for the criticism, but I have to do it.

Shri Bade: We are explaining our position as to why we remained absent on that day.

Mr. Deputy-Speaker: You can criticise his speech, not the person.

श्री क्षृजराज भंसह्ह : हिन्दी के बारे में दक्षिए में जो उपद्रव हुए, उसके लिए वे लोग तो जिम्मेदार ठहराए गए, जिन्होंने उपद्रव में भाग लिया था, परन्तु मेरे मन्तव्य से तो उन लोगों को इस के लिए जिम्मेदार ठहराना चाहिए, जिन्होंने इस विषय में जहर उगला। मैं निवेदन करूंगा कि कांग्रेस के भ्रध्यक्ष श्री कामराज नाडार, ने जिन कठोर शब्दों में हिन्दी के विरोष को प्रकट किया, वे श्रसहनीय थे, परन्तु उन के विरुद्ध कोई कार्यवाही नहीं की गई। राजाजी ने श्रपने ₹वराज्य में जैसा झ्राग भड़काने वाला लेखा लिखा, परन्तु उन के विरुद्ध मी कोई कार्यवाही नहीं की गई। थोड़े से स्टूडेंट्स को जरूर सताया गया श्रौर उस का जो बुरा भ्रसर होना चाहिए था, वह हुम्दा। कंबिनेट के मिनिस्टर्ज ने भी इस्तीफे दे कर ओर तरह तरह के विचार प्रकट कर के ग्राग भड़काई, लेकिन उन को भी कोई सजा नहीं दी गई, उन के विरुद्ध भी कोई कार्यवाही नहीं की गई।

में ग्राप के समक्ष एक ऐसी बात रखने वाला हूं, जिस पर इस सदन को जरा श्रच्छी प्रकार से विचार करना चाहिए। ई० वी० रामस्वामी नायकर, लीठर झ्याफ डी० के०

एक माननोय सबस्य : डी० एम० के०।
थी क्षृजराज ईसह्ह : लीडर श्राफ़ डी० के०, की तरफ से एक कागज बांटा गया, जिस में से में भ्भधिक नहीं, थोड़ी सी बातों को पढ़ कर सुनाता हूं। उस के बाद अ्राप विचार करें कि जो बात में कह रहा हूं, वह उचित है या नहीं।
2207 (Ai) LSD-7
"Burn in the streets, in every street, Dinamani Dinathanthi and Navamani papers

में नहीं जानता—शायद ये हिन्दी पेपर होंगे ।

The Minister of Law and Social Security (Shri A. K. Sen): Dinamani is a Tamil paper.

Shri Rrij Raj Singh: Then it says:
"Each one of you keep a knife with you. Each one of you keep a bottle of petrol and a match box. Note down after careful consideration. Keep a note of the houses which can be set fire to with petrol. I will fix up a date and indicate it in the newspaper or in some other way. While indicating that date I will not give much interval. Everyone should carefully and anxiously look for the date. There will be only one or two days interval. That is all, Work should start immediately on receipt of request."

वहां पर नेताश्रों ने जिस प्रकार की इम्तश्भालाघ्रंश्रेज कार्यवाहियां की हैं, यह उस का एक नमूना है। ये वह नेता हैं, जिन के बारे में यह तय करना कठिन है कि वे डी० के० के ज्यादा नजदीक हैं या कांग्रेस के श्रधिक नजदीक हैं। में कांग्रेस बैंर्चज से यह नि亏ेदन करंगा कि वह इस पर एक स्टेटमेंट निकालें श्रोर उन से इस बात का जवाब लें।

Shri Kandappan (Tiruchengode): He is for Hindi now, for your information. He is in favour of Hindi at present. He is speaking in favour of Hindi now (Interruption).

श्री बृजराज ₹सह्ट : राष्ट्रपति जी ने श्रपने भभिभाषण के श्रनुच्छेद 3 में कहा :
"तीसरी योजना के पहले दो वर्षो में राष्ग्र की श्रामदनी केवल 25 प्रतिवर्ष की दर से बड़ी थी। 1963-64 में
[श्री ब्रृजराज सिह]
श्रौद्योगिक उत्पादन में 9.2 प्रतिशत की बड़्ती होने से श्रामदनी की बढ़ोतरी के घ्याकड़े बढ़ कर 4.3 प्रतिशत हो गए हैं।"

यह बात सुन कर माननीय सदस्पगण बड़ी खुशी खुशी इस सदन में श्राए। उन के दिल बढ़े हुए थे। लेकिन इस सदन में ग्राने के बाद हमारी श्राशाग्रों पर तुषारपात हो गया। श्री कृष्णमाच।री ने बत।या—्योर उस से यह बिल्कुल स्पष्ट हो जाता है कि हमारा देश ग्रार्थक दिवालियेपन से ग्रसित हो चुका है-कि विदेशी मुद्रा भंडार की ऐसी क्षति पहले कभी नहीं हुई थी, जैसी डस वर्ष में हुई है, केवल 79 करोड़ घोष रह गई है। उन्होंने यह भी बताय। कि पैट्रोल पर दस फीसदी लैवी बढ़ा दी गई ग्रौर बैंक रेट बढ़ा दिये गए। उस के दूसरे दिन हमें पता चला कि रेल के भाड़े भी बढ़ गए। राष्ट्रपति जी कहते हैं कि हमारी श्राय में वृद्धि हुई है ग्रौर हमारे मिनिस्टर कहते हैं कि हमारा देश देवालिया हो गया है। इन दोनों में सामंजस्य बिठाना मेरे वश्श की बात नहीं है।

प्रभिभाषण के ग्रनुच्छेद 4 में पबिलक सेक्टर के जिन प्रतिष्ठानों की बड़ी तारीफ की गई है, उन में से एक राची का भारी इंजीनियरी कारखाना भी है । पिछले वर्ष वहां पर जो उपद्रव हुए, उन के बारे में मैं ने एक शार्ट-नोटिस क्वस्चन दिया था। उत्तर टेढ़ा-मेग़ा ग्राया । हो सकता है कि सरकार को उस व्वक्त काफी ज्ञान इन बातों का न रहा हो । ग्राज तो मैं जानता हूं कि सरकार को यह पूरी तरह से मालूम है कि विष्वंसात्मक प्रवृत्तियों के पीछे कुछ षडयंन्न था, कोई मामूली बड़यंन नहीं एक श्रन्तर्राष्ट्रीय षहयंत्न था । छस चीज़ को तो कम से कम राष्ट्रपति जी के श्रभिभाषण में ग्राना चाहिये था, इसका तजकिरा तो होना चाहिये था, ड़सकी श्रोर तो हमारा ध्यान दिलाया जाना चाहिए था ।

में पक्के श्रौर पूरी हिम्मत के साथ निवेदन करता हूं कि मिनिस्टर्ज में से कोई भी खड़ा हो कर यह कहे कि सरकार को श्रब भी उस बात का ज्ञान नहीं है। ज्ञान हैं, परन्तु यह बात जानबूल कर छिपाइ गई है । इसके लिए मूझे खेंद है ।

एक श्रजीब सा वातावरण हमारे कांग्रेसी बंघुग्रों ने बना रखा है। जब कभी भी कोई मुख्य समस्या ग्राती है तो उसको टालने की कोशिश की जाती है, उससे पीछा छड़ाने की कोशिश की जाती है । केवल एक हथियार, एक ही श्ररत्न सरकार के हाथ में रहता है ग्रोर वह यह रहता है कि किसी कमेटी की नियु:क्त कर दी जाए, किसी कमिशन की नियुक्ति कर दी जाए, कोई श्रायोग बिठा दिया जाए। इसके ग्रलावा यह म्भस्त्र रह्ता है कि मुख्य मंन्वियों की बैटक बुला ली जाए, जरूरी बैठक बुला ली जाए। बड़े ताज्जुु की बात है श्रौर हम इसको देख चुके हैं कि हर चीज़ पर जब जब मुख्य मंत्नियों की बैठके बुलाई गई हैं कोई नतीजा नहीं निकला है । जब जब भी कोई श्रायोग बिठाया गया है कोई नतीजा नहीं निकला है । श्रत्न की समस्या हुई तो चीफ मिनिस्टर्ज की कान्फेंस हुई, जोंज़ की समस्या हुई तो उनकी कान्फेंस हैई । ग्राज भाषा समस्या जब ग्राई़ तो उस q भी चीफ मिनिस्टर्ज कान्मेंस हो रही है। चीक मिनिस्टर्ज कान्फेंस को सभी समस्याम्यों के हल का मूल मंत्न मान लिया ग्या हैं। यह समझ्न लिया गया है कि चीक मिनिस्टर्ज कान्मेंस हुई नहीं कि हर चीज़ का हल निकल भाया। इस तरह की भावना इनके दिमागों में घर कर गई है । पिछथे जून से ले कर आय तक पांच बार इस प्रकार की मुख्य मंन्नियों की कान्फेंसिस बुलाई जा चुकी हैं । परन्तु डन कान्फेंसिस का नतीजा कुछ नहीं निकला हैं ।

राष्ट्रपति जी के भ्रभिभाषण में हम आाशा करते थे कि जो हमारी मूलभूव समस्यायें हैं उन पर प्रकाश डाला जाएगा। चीन का

22,23 झ्रौर 24 वें ग्रनुच्छुदों में जिक किया गया है ग्रीर जो खतरा है उसको माना गया है। यह भी कहा गया है कि उसका मुकाबला करने के लिए हम तैयारी कर रहे हैं। परन्तु न तो राष्ट्रपति जी को याद दिलाया गया है ग्रोर न ही स्वयं याद किया गया हैं कि एक बार संसद् के सामने हमने क्या प्रण किया था, क्या हमने पावन, पविन्न प्रतिज्ञा की थी। हमने प्रतिज्ञा की थी कि चीन के हाथ में जो हमारी धरती चली गई हैं, उसको मुक्त कराये बगेर हम चैन नह्टीं लेंगे। उसका क्या हुग्रा ? यह एक बार भी नहीं बताया गया है । क्या बताया गया है ? बताया गया हैं कि हम एटम बम नहीं बनायेंगे। एटमिक रिएक्टर्ज के ऊपर करोड़ों रुपया जहां खर्च हो चुका हैं, उससे जो शक्ति प्राप्त की जानी चाहिये थी उसके बारे में एक बयान दिया हैं कि वह नहीं बनायेंगे। नहीं बनायेंगे तो कोई बड़ा तीर मारेंगे ? जिस वक्त चीन से लड़ाई थी उस वक्त अ्रापके जबानों ने यह मांग की थी कि हमें श्रच्छे हथियार दो । उस वक्त शायद हमारे सुरक्षा मंत्री घ्रौर दूसरे मंत्रियों ने भी कहा था कि पुराने फिट फिट चलने वाले हथियार नहीं चाहियें, श्राटोमेटिक वैपंज्र चाहियें । झ्माटोमंटिक वैपंज क्यों चाहियें, फिट फिट चलने वाले क्यों नहीं चाहियें ? श्रगर पुराने बारुद भरने वाले मसकेट दे दो तो मैं समझता हूं कि हमारे सिपाही लोग कम मरें श्रोर ग्राटोमैंटिक हथियार दोगे तो लोग ग्रधिक मरेंगे, ज्याडा हिंसा होगी । हमारी सरकार ने कहा या कि हमारे हथियार श्रच्छे नहीं थे ड़लिए हमारी हार दुई। हमारे जवान तो उसने कहा था कि श्रच्छे थे परन्त् श्रस्व्र श्रच्छे नहीं थे । भ्रब चीन ने दो बार बम का विस्फोट कर दिया घ्रौर हमारे सुरक्षा मंत्री ने बताया है कि तेरह बिविज़न उसकी फौज हमारे बोर्डर पर श्रा कर लग गई हैं । जब हम दुबारा हारेंगे, दुबारा जब चपत लगेगी तो शायद यही कहा जाएगा कि हमारे ग्रस्त्र जो थे वे ह्नफीरियर थे, कमजोर थे, उनके पास एटम था, हमारे पास एटम बम नहीं था ।

इस तरह की बातें 尹्राप कितनी बार कहेंगे ? श्रापको चाहिये कि श्राप उसके श्रस्तों से टक्कर लंने वालं श्रस्त्न बनायें, उनके एटम बम से टक्कर लेने वाले एटम बम बनायें। यदि ग्राप द्नको बनाने के लिए तैयार नहीं हैं तो एक बार ऐसा कह दीजिये कि हम ग्रपनी मिलिट्री से कोई काम लेना ही नहीं चाहते ताकि कम से कम वे बेचारे खेतों में जा कर काम कर सकें, ताकि वे श्रपने अ्रापको किसी उद्योग में लगा सक ग्रोर देश की पैदावार ही बढ़ा सकें। हस प्रकार से उनको मरवा देने से कोई लाभ नहीं है। उनके हाथ में पटिया किस्म के हथियार दे कर उनको मरवाने के लिए क्यों श्राप वहां ले जाते हैं । यह बड़े खेद का कारण है श्रोर डसका कोई उल्लेख नहीं किया गया हैं ।

ग्रब में अ्रम्न की समस्या की तरफ अ्यापका ध्यान दिलाता हूं। सरकार ने बार बार इस समस्या को एक जाल में बांधने का प्रयास किया है। उसने एक तो यह कहा है कि कास्तकार मल्ला भपने पास दबाये हुए हैं घ्रोर उसको निकाल कर बाहर नहीं लाते हैं । हमारे सुव्रह्मग्पम साहब ने एक प्रश्न के उत्तर में कहा था कि मैं बड़ी हिम्मत से कहता हूं कि काइतकार गल्ला दबा कर बैठा तुग्र: है। मैंने उस समय उन से निवेदन किया था कि ग्राप इसको निकालें, निकालते क्यों नहीं हैं। काश्तकारों से तो अ्यापको डर नहीं लगता, फिर निकालते क्यों नहीं ? इसके जवाब में उन्होंने कहा था कि एक बहुत बड़े परसनेल की ग्रावश्यकता होगी ग्रौर इतना बड़ा परसनेल सरकार बना नहीं सकती है। एक तो यह ग्रावरण उन्होंने डाला था । दूसरा भ्रावरण यह डाला कि जो विरोधी पक्ष के लोग हैं वे इस समस्या को बहुत लम्बा चौड़ा बत्र कर कहते हैं। क्या कहते हैं ? कहते हैं कि मर जाने वाले को मर जाने वाला कहते हैं, भूखे को भूखा कहते हैं । बहुत बढ़ाचढ़ा कर कहते हैं । इन दोनों कारणों से वे इस निष्कर्ष पर पहुंचे कि अ्यन्न का अ्यभाव है ।
[श्री बृजराज सिंह] परन्तु जो सही कारण है उसकं ग्रोर जब से मैं चुन कर ग्राया हूं उस दिन से इस सदन का घ्यान ग्रार्कषित करता रहा हूं । उस दिन से में कहता रहा हूं कि सरकार की निगाहें उस कारण की श्रोर नहीं गई हैं ग्रौर अ्रगर गई भी हैं तो किसी तरह से बच कर निकल गई हैं, उस समस्या के ऊपर पूरे तौर पर नहीं गई हैं ।

श्रापने एक ग्रायोग बिठाया है निम्नतम मूल्य निर्धारित करने के लिए ग्रौर जो निम्न मूल्य निर्धारित हुग्रा है जिसका प्रचार ग्रभी किया गया है जिस को कंट्रोल प्राइस माना गया है, बिभी के लिए जो दर मानी गई है, वह दर काश्रकार को नहीं मिलेगी। काश्तकार को वह दर मिलेगी, ऐसी बात नहीं मानी गई है । मिनिमम रिम्युनेरेटिव प्राइसिस जिन्हें ग्राप कहते हैं उन पर यदि काश्तकार बेचने का प्रयास करता है तो उसे कोई एजेंसी नहीं मिलती है जिस को वह बेच सके । उसको वही लाला लोग मिलते हैं, वही दलाल लोग मिलते हैं जिनके जरिये से उसको ग्रपना माल बेचना पड़ता है ग्रोर जहां से उसे कम मिलता है ।

यहां पर यह या इससे संबंधित कोई दूसरी समस्या रखी जाती है तो हमारी सरकार ने एक दूसरा ग्रावरण बना रखा है । में ग्रपने उत्तर प्रदेश की बात कहूं । उसके बारे में जब कभी कोई बात कही जाती है तो कोई भी मिनिस्टर खड़ा हो कर कह देता है कि यह तो स्टेट सヲजेक्ट है, इस में हम लोग कुछ नहीं कर सकते। इसका साफ श्रोर सीधा मतलः यह हुग्रा कि उत्तर प्रदेश में भूखों मर जार्यें लोग तो वह स्टेट सशजेक्ट उत्तर प्रदेश का हो गया, ग्रांध प्रदेश में भूखों मर जायें तो वह स्टेट सबजेक्ट ग्रांध प्रदेश का हो गया, तब केन्द्र तो कुछ हुग्रा ही नहीं । यहां श्रा कर में पूछता हूं कि हम केन्द्र से न कहें तो किस से कहें ? किस से कहें हम ग्राखिर ?

ग्रब में ग्रापका ध्यान ग्रनुच्छेद 28 की ग्रोर दिलाना चाहता हूं । इसमें हमारे राष्ट्रपति ने क्या कहा है यह सुनने लायक है। इसमें परम पावन पोप का जिक्र किया है और उनके ग्रागमन पर हमने क्या क्या श्रांखें बिछाई , क्या क्या फूलमालायें पहनाई उसका उल्लेख है। परन्तु महाराजा नेपाल जो कि हमारे झ्रपने हैं, एक बात भी ऐसी नहीं जानते जिससे उन्हें श्रपना न कहा जा सके-बल्कि में तो यहां तक कहता हूं कि सीषे सीधे हम रिशतेदार भी हैं, खून का भी नाता है, वे मी हिन्दू हैं,—उन्होंने जब यहां श्राने की बात कहीं ग्रोर राष्ट्रीय स्वयं सेवक संघ ने जोकि एक सांस्कृतिक संगठन है श्रोर जो पिछले चालीस वर्ष से चरिन्न निर्माण का कार्य कर रहा है, उसके निमंत्रण को स्वीकार करके यहां ग्राने की इच्छा प्रकट की तो इस सरकार ने दबाब डाल कर उन्हें ग्राने से रोक दिया । पोप पाल को हम पावन, पुनीत ग्रोर न जाने किन किन नामों से पुकारते हैं, परन्तु झ्रपने मिन्न से हम कससा व्यवहार करेते हैं । फिर यही नहीं, श्रीमती लक्ष्मी मेनन ने स्पष्ट कर दिया है श्रोर कहा है कि नेपाल के साथ हमारे रिश्ते ग्रच्छे नहीं हो सकते क्योंकि हम उनके साथ बड़े गर्व के साथ व्यवहार करते हैं । यह मेरे शब्द नहीं हैं, श्रीमती लक्ष्मी मेनन से पूछ्यिये, उनके शव्द हैं। जब तक हमारा गर्व का व्यवहार होता रहेगा हम भ्रपने पड़ोसी देशों से कभी भी मिन्नता नहीं कर पायेंगे।

ग्रन्त में एक लिस्ट दे कर में कैंड जाऊंगा। इस सारे श्रभिभाषण में जो गवर्नमेंट की कमियां हैं, जो सरकार की कमजोरियां हैं, उन का कोई जिक्र नहीं किया गया है । मैं श्रपनी लम्बी लिस्ट में से दो चार बतला कर बैठ जाऊंगा । काश्मीर की समस्या समस्या ही बनी हुई है। नागालैंड की समस्या ग्राज भी समस्या बनी हुई है। दो हजार व्यक्ति गये पाकिस्तान झ्रौर ट्रोनिग ले कर लोट ग्राये हिन्दुस्तान, तेकिक सरकार कुछ नहीं कर

सकीं। वह समस्या समस्या ही बनी हुई है। में एक श्रोर चीज की याद दिलाता हूं। श्रसम हिल स्ट्ट्स्स भी भ्राप के ऊपर एक समस्या बन कर ग्रने वाली है जिनको भ्राश्रवासन दिया था हमारे भूतपूर्व प्रघान मंनी ने कि तुम को स्काटिश पैटर्न देंगे। भंग्रेजी की भी एक समस्या है, श्राज भी समस्या है भोर भागे भी समस्या रहेगी ।

## 15:31 hrs.

[Shri Thirumala Rao in the Chair] बेख्बाड़ी की समस्या थी, समस्या है भौर भमी रहेगी । नानश्रालाइनमेंट को समझ में नहीं ग्राता में क्या कहूं ग्रौर क्या न कहूं। यह एक भूत की शक्ल में हमारे पीछे बड़ा हुभा है, कब उस को निकाला जायेगा मुझे पता नहीं। हिन्दी को उचित स्थान दिलाने के लिये हम बिलबिलाते रहे, यह समस्या भाज मी एक समस्या है, ईश्वर जाने कब तक यह समस्या रहेगी।

भी ध्रोंकार लाल बेरवा : यह् एक बड़ी समस्या है ।

धी बृजराज सिह : सहम्मस्तित्व के बहाने से हमारे प्रोपीकिं मिन्न समस्या बने, रहे, समस्या हैं भ्रोर पता नहीं कब तक समस्या रहंगे। हमारे नन्दा जी ने एक 54 पृष्ठों का वक्तव्य निकाल दिया कि प्रोपीकिंग लोग इतने दिनों से न जाने क्या क्या करते चले श्रा रहे थे। मिं नन्दा जी से पूछ्ना चाहता हुं कि कुल 54 पृष्ठों का स्टेटमेंट ग्राप ने एक दिन निकाल दिया तो क्या उन को एक दिन में सब कुष दिखाई दे गया। क्या उस दिन वे सोतें से जग गये थे श्रोर स्वपन में उनको दिखाई दे गया जो कुछ उन्होने 54 पूष्ठों में लिख डाला । जब वे उन चीजों को कार्योन्वित कर रहे थे उस वक्त श्राप कहां सो रहे ये । भाप इस समस्या को सुलझाइये । इस समस्या के साय १ बाकी समस्यायें भी सुलक्ष जायेंगी क्योंकि में दावे से कहता हूं कि यह जो उपद्रव अभी हुए हैं उनके पीछे बहुत बडा हाथ इन मिन्नों का था।

Shri Himatsingka (Godda): Mr. Chairman, Sir, I support the Motion of Thanks to the President. I am surprised that some of the Members have suggested that during the last 17 years there has been no progress and no improvement. Every paragraph of the President's Address gives an indication of some of the progress that has been made and anyone who has any knowledge of the conditions in the country will bear out that statement.

Sir, there has been all round improvement in many respects and they have been set out in the President's Address. Yet there is no doubt that much remains to be done. One has also to realise that in spite of the very great improvements in the production of various consumer articles and even in food, there is still this searcity. We must not forget that before Independence there were a large number of persons who had not had two meals or even one square meal and perhaps not much to eat during a week. Now not one single person can be pointed out who has not got food to eat or who is suffering for want of food. At the same time, in the course of these few years, the population has also increased.

About cloth, Maharani Jaipur said that cloth is not available. I feel that one of the things that cannot be sold immediately is cloth. It is available in sufficient quantity and there is not shortage of any kind so far as cloth is concerned.

So far as foodgrains are concerned, much remains to be done. The policy for further improvement, and all round improvement, has been adopted and I feel the Government must take all possible steps to see that the policy that has been framed is carried out. For that purpose, all kinds of help that the farmer needs must be provided, namely, sufficient quantity of fertilisers, good seeds, better implements and all that. Also quick-maturing medium and other minor irrigation schemes should be taken up. There are a number of
[Shri Himatsingka]
schemes which, if taken up on a priority basis, can give immediate results. I know of my own constituency where there are a number of schemes which, if taken up, can be completed within twelve months and they will give immediate results. In fact, I have sent some of the schemes to the Ministerincharge and I hope he will look into them and they will take them up because, I feel, if those schemes are taken up, they will enable the Government to curtail the imports which are eating into the vitals of the finance of the country. Therefore, quick-maturtng irrigation schemes should be taken up and they will give immediate results.

This year, as all of us know, the kharif crop has been very good and also rabi crop prospects are very good. Still the prices have not gone down as one would have expected immediately after the harvesting of the new crop. What is the reason? The mere production of sufficient quantity of foodgrains will not bring down the prices unless the marketable surplus, markettable output, is also released by the farmers. You cannot expect them to part with them unless they get the things that they need and some of the things that they need are in short supply even now. For instance, if they want to build houses, they want cement, corrugated sheets or some other kind of things and also other implements. Therefore, the Government must taken immediate steps to make available the things that the farmer needs so that he can part with the grains which is very much needed in the country. Previously there was some temptation, on account of the previous habits in the country, of gold. They used to part with their crop for gold. That is no longer available. Therefore, what they need for their daily use must be made available to them so that they can release the quantity of food that is needed for the consumers.

Another thing is about the fixation of a reasonable price. That has been
fixed. But at the same time there is a limit to that because you have to have a synthesis between the interest of the consumer as also of the producer. Therefore, the remedy lies in more and more production. I have no doubt that is our country there is so much potential that not only our country will be self-sufficient, not only we shall be abe to stop all imports but we will also have sufficient quantity, perhaps, to export and, in any event, to have a buffer stock which can be of use to $u_{s}$ in times of need. A good deal of attention must be paid to the side of the agricultural needs and all possible steps should be taken so that we can increase our production in the country.

Regarding the investment climate, as you know, the Economic Survey gives a picture of the condition in the country. At the present moment, as already admitted by the Finance Minister himself, there is no investment climate, and most of the companies that wanted to raise capital did not succeed; some of the companies have got capital, but that equity capital was supplied not by the general public but by the Government financial institutions like the ICICI, the IFC, the LIC and so on. That cannot be a substitute for public subscription. Therefore, what is needed is that stepe should be taken to create an investment climate.

The concessions that were announced in December, of giving 5 per cent relief, tapering off to 2 per cent, on purchase of shares of new companies upto Rs. 35000 are good 80 far as they go, but they have not been sufficient.

## Shri R. R. Patol: Who will invent

 in them?Shri Fimatalngka: And they have not proved an attraction at all. When the interest rate is $\theta$ per cent, who will invest in shares which will give an yield of only $3 \frac{1}{2}$ per cent or not
even that? We have to examine why the people are loath to put in money in equity shares. Why are the floatations going flop?

This country is the most heavily taxed country. The tax laws also are very complicated. We change our tax laws almost every year, not only once, but perhaps twice or thrice in a year. Therefore, no one knows what the position will be of any investment that he is going to make, and that is the reason why neither foreign capital is coming nor any capital in the country is coming forward. The direct tax on individuals is also very high, and it goes up 88:12 per cent on unearned incomes, if they are in excess of Rs. 75,000; and similarly, on earned incomes also, above Rs. 100,000 the tax is almost as high as that viz. $82.5 \%$. Therefore, steps must be taken to create an investment climate. The income-tax and other charges on companies also are very high. In fact, many even do not know the names of the different charges. The company tax, corporation tax, supertax, surcharge, surtax, dividend tax and tax on bonus, all these taken together are corroding the economy and the market. Therefore, steps have got to be taken if we really want to bring about an investment climate in the country.

At the present moment, practically, on account of the heavy taxes, nothing is left in the hands of the individuals; and equally bad is the position of companies. In some cases, the companies are taxed to the extent of about 60 to 70 per cent. Over and above that, the shareholders also have got to pay income-tax on the dividends.

An interesting book has been sent, I believe, to a large number of Members by Shri Palkhiwala who is an expert on income-tax, which goes to show.

Shri Sham Lal Sarai (Jammu and Kashmir): It is a complicated thing.

Shri Himatsingka: ....and which clearly explains the reason why this
position obtains in the country. Amongst the generalisations in the Economic Survey, there is a clear realisation of the crisis in production and the crisis of confidence in the country, and, therefore, it is necessary that something has got to be done to improve the position.

Inflationary pressure has already steadily eroded public morale, and, therefore, this is the moment for the proper appraisal of what the nation needs. Unless proper action is taken at the present moment, I am afraid that the country's position will become very bad and it will become irretrievable.

This is a golden opportunity for the Finance Minister to transform the present mood of apathy and helplessness into one of ocnfidence. Specially because of the very good all round collection of taxes and duties. I hope he will realise that the last two or three budgets have eroded the economy of the country, sapped the will to work to save and to invest. Therefore, we must do something positive and definite in the matter of heavy taxation, both of individuals and companies. I have no doubt that then the market will revive and the production that is needed in the country will be available and a lot of our difficulties will also disappear.

We must take lessons from a number of countries which have achieved good results by reduction of taxes. The lesson of West Germany, Japan and certain other countries is before us. The USA and other countries reduced their income tax rates and collected more revenue, by making incomes grow and making the gross national income grow. After all, you cannot get taxes unless there is production, unless people make profit. Therefore, enthusiasm can be instilled in the market, all round production will increase and inflationary pressures will also disappear. At present, the monetary policy adopted by Government has made money dear and scarce. As you know, the Reserve Bank rate
[Shri Himatsingka]
of interest has been raised from 5 to 6 per cent. Commercial banks have similarly raised their interest rate and hardly anybody can get loans or advances from banks at less than $9 \frac{1}{2}$ or even 10 per cent, because 10 per cent is the maximum that they can charge -they cannot go higher. If they had the liberty to do so, they would perhaps have charged more. As a result, the cost of production will increase. I am not referring to the 10 per cent import duty that has been levied only three or four days ago. The railway freight has been increased also. All these will have an effect on the economy.

Therefore, it is time that this policy is reversed and we did not allow this to stand in the way. If you have a dear money policy, that will stand in the way of development itself. Unless you change your fiscal policy and liberalise it, you will perhaps, make it stand in the way of development itself. Certainly anti-inflationary measures must not be allowed to stand in the way of development itself; it must be subordinated to that end. Simply control of expenditure by the public will not be sufficient. You must reduce the expenditure of Government also. Unless you take immediate steps to reduce the expenditure of Government, you will not be able to succeed in your attempt to check inflation.

The pathetic foreign exchange position has been placed before the country. I feel that if our public sector undertakings begin to produce a number of articles that we have still to import like heavy electrical machinery, earth-moving machinery and other heavy machinery, that will enable the country to save a large amount of foreign exchange. It is up to the Government to take steps to do so. Public undertakings are showing better results than before, and it is necessary that they divert their attention to producing such of the articles, machinery etc., which the country has to import.

In the Economic Survey it has been mentioned that the ratio of taxation to national income was 96 per cent at the end of the Second Plan and now it has gone up to 13 or 14 per cent. I think that is not correct. This 13 to 14 per cent is the ratio if the taxation of the Centre alone is taken into account. But what about the taxes that are being levied by the different States.

Shri Sham Lal Saraf: And local bodies.

Shri Himatsingka: After all, the national product takes account of the whole country. If you add to this 13 to 14 per cent the taxes levied by the States, it will amount to 23 or 24 per cent.

Shri P. R. Patel: 34 per cent.
Shri Himatsingka: I do not know, therefore I will not risk it lest it amount to a wrong statement, but 1 am definite it will come to 23 or 24 per cent.

Therefore, I feel that the taxation measures should be fairly stable and not changed every now and then. They should also do something so that the investment climate may improve. Recently you must have noticed the various speeches of the foreign industrialists who came here. All of them have spoken in the same vein, and I hope that, in view of the fact that the Government has gone to the extent of agreeing to issue letters of intent to foreigners if they want it without waiting for a counterpart in this country, they will also accept their advice which, I am sure, will bring about life in the economy of the country and solve a number of difficulties.

श्री घ० रि०० सहगल (जंजगीर) : सभापति महोदय, पारस्परिक श्रविश्वास, कटुता एवं स्पद्धा के इस समय में राष्ट्रपति जी के विचारशील श्रभिभाषण का जो मेरे

द्धदय पटल पर प्रभाव पड़ा मैं उसके प्रति घपनी कृतझता प्रकट किये बिना नहीं रह सकता । ग्राज के ऐसे वातावरण में जबकि हमारे सामने श्यनेक विकट समस्याएं उपस्थित है-कहीं खाद्य स्थिति की गम्भीर चिन्ता कहीं भाषा को लेकर श्रापसी झगड़ा, उधर सीमात्रों बर चीन का ख़तरा बना हुग्मा है—इधर चीन के एटमी विस्फोट ने दुनिया को हिला दिया है। यह सब होते हुए भी श्री राष्ट्रपति बी के अभिभाषण में एक झाशा की झलक दिखाई देती है । वहां गम्भीर चिन्तन है, सूझबूझ है, समस्याश्रों का सही विश्लेषण श्रोर उनके सुलझाने के उपाय भी उन्होंने बतलाये हैं 1

श्री राष्ट्रपति जी ने श्रपने श्रभिभाषण के प्रारम्भ में हमारे प्यारे नेता श्री जवाहरलाल नेहरू को श्दांजलि ग्रापित की है। वे केवल हमारे ही नेता, प्रिय बंधु एवं शुर्भचिन्तक न चे बल्कि वे तो सारे संसार के, मानव मात्र के मिन्न थे । उनके श्रकस्मात निघन से सारी दुनिया को घक्का लगा। मेरे इष्टदेव मेहरे बाबा ने इस दु:खद सूचना को पा कर कहा था-"जवारहलाल एक कर्मयोगी थे 1 " उन्होंने जिस क्षात्मत्याग मे दृनिया में कार्य की ज्योति जलाई उसके लिए भ्राने वाली पीढ़ियां भी उनकी श्राभारी रहेंगी। हमें उनके जीवन से एक प्रेरणा लेनी है। एक सबक़ सीखना है । श्री राष्ट्रपति जी ने श्रपने श्रभिभाषण में मुद्रास्फीति एवं ऐसे धन को जो बाते ग्रें नहीं दिखाया जाता है, जिक्र किया है। परन्तु पहले तो ऐसा नहीं होता था। श्रब यह छिपाने की बात क्यों होती है। लोक राष्ट्रपिता महात्मा गांधी द्वारा बताए मार्ग पर से हम हटते जा रहे हैं। ईमानदारी को हम ने त्याग दिया है । स्वार्य की चाह ने हमें देशग्रेम, जातिप्रेम घ्रोर यहां तक कि मानवता से भी दूर कर दिया है । हमारी छच्छायें बढ़ती जा रही हैं। सुख समृद्धि हो नहीं विलासता की इच्छा प्रबल होती जा रही है परन्तु इसे तो छोड़ना ही पड़ेगा। मेहरे बाबा ने कहा है:-

[^1]श्री राष्ट्रपति जी ने यह भी कहा है कि सरकार इस बात को बहुत महत्व देती है कि कारख़ानों में घांति बनी रहे । उन्होंने काम करने वालों के कल्याण के बारे में संकेत किया है । हमें यह विचार करना है कि सरकार की इस नीति को हम केसे दुढ़ बना सकते हैं।

## 15:57 hrs.

[Dr. Sarojnin Mamshi in the Chair]
क़ायदे कानून भी श्रपना स्थान रखते हैं पर न्तु कोरे कानू नों प्रोर पंचफँसलों पर भरोसा करने से काम नहीं चलेगा । जनसाधारण में देश्श के प्रति सच्ची निष्ठा हो, ईमानदारी पर भरोसा हो भ्रौर मापसी विश्वास हो । हमारे देश में एक संत परम्परा रही है । संत कबीर, गुरू नानक, मुहम्मद, ईसा, रामकृष्ण परमहंस, महर्ष श्ररविन्द, प्रिय बापू श्रौर ग्रवतार मेहरे बाबा ने ईमानदारी म्रौर भाईचारे पर जोर दिया है । हमें यही सीखना है मौर यही मार्ग अपनाना है । हमारे ग्राकाशवाणी के केन्द्र उपरोक्त मार्गदर्शन के प्रसारण में बहुत सहायता दे सकते हैं श्रोर देते भी हैं ।

श्री राष्ट्रपति जी ने कहा कि सरकार सामाजिक सेवाश्रों का विस्तार तथा सुधार करने को श्रावश्यकता के प्रति सजग है । एक शिक्षा कमीशन भी बनाया गया है । उन के विचार सराहनीय हैं परन्तु सरकार की यह भी जिम्मेदारी है कि वह शिक्षा के क्षेत्नों में प्राध्यातिमक प्रगति का भी घ्यान रखे। नैंतिक स्तर को गिरने से बचायें। केवल उच्च शिक्षा घ्रोर भौतिक उम्नति की घ्रोर घ्यान देने से भ्रोर रूह्हानी तथ्यों की अ्रवहेलना करने से समाज का कल्याण नहीं हो सकता है क्योंकि जो समाज सत्य एवं ईमानदारी के मार्ग से गिर जाता है वह संसार में श्रपना सिर ऊंचा नहीं रख सकता । देश की उम्नति, देश को सम्पस्न, देश को मजबूत बनाना है तो व्यक्तिगत स्वार्थ को स्यागना होगा। सच्चाई घौर ईमानदारी को भ्रपनाना होगा घोर
[श्री श्र० सं० सहगल]
जितने शीघ्र हम उस मार्ग पर अ्रप्रसर होंगे उतनी जल्दी ही प्रष्टाचार, घूसबोरी घोर दूसरे व्यसनों का नाश होगा। तभी होगा समाज का कल्याण झ्रोर पांति का साम्राज्य ।

राष्ट्रपति जी ने झपने अभिभाषण में पंचायती राज्य (कम्यूनिटी डेवलपमेंट) तथा सहकारिता के बारे में श्रपने विचार नहीं दिये हैं । सभापति महोदया, मैं श्राप की मार्फत भपने प्रधान मंती जी से यह कहुंगा कि वे इस पर भ्रपनी राय डिछेटे का जनाब देते हुए देने की कृषा करें । जहां तक पंचायती राज्य आ्रौर सहकारिता का सवाल है वह देश की रीढ़ है म्रोर उसे मजबुत बनाना हर एक इंसान का जोकि भारतवर्ष में रहता है उस का वह परम कर्त्तब्य हो जाता है । यदि यह चीज़ टूटी तो प्रजातंत्र के सिद्दांत पर जो नींव भ्राज बनी हुई है वह ठह जाने वाली है मोर वह गिरे बगैर रक नहीं सकती है। हमारा जो एडमिनिस्ट्रेशन है ग्रोर उस के ज़रिये से जो हमारा केबिनेट चल रहा है, में निवेदन कर्लंगा कि जब तक बह एक होकर काम नहीं करेगा, गाड़ी श्रागे नहीं चल सकती है । श्रगर ऐसा नहीं किया जायेगा, तो हम को कई ख़तरों का सामना करना पड़ेगा ।

16 hrs .
इन घाब्दों के साथ के राष्ट्र्पति जी के श्रभिभाषण पर श्रपना वक्तव्य समाप्त करता हैं।

धो समनली (जम्मू तथा कारमार) : मोहतरमा, में श्राप का घुक्क्रिया अदा करता हुं कि भाप ने मुझ़े टाइम दिया ।

फिक्ने विनों से, जब से हम इस सेश्रन में श्राए हैं, यहां पर राष्ट्र-भाषा भोर राज भाषा का बहुत जिक हो रहा है । इस सिलसिले में कुछ दोस्त मुज़े भी मिले भोर उनसे तबादलाख़̣यालात हुमा । मेरा उन से यह कहना था कि पहले राष्ट्र को

सम्भालिये, माषा बाद में बन जायेगी, बना ली जायेगी।

राष्ट्रपति ने भपने सुत्वे में इस बात का जिक किया है कि पाकिस्तान श्रोर चीन के साय हमारे ताल्लुाकत ठीक नहीं हैं। पाकिस्तान से ताल्लुकात ठीक करने के सिलसिले में जो एक बड़ी श्रहम बात है, उस को उधर से पाकिस्तान घ्रौर घर से कास्मीर के फस्ट्रेटिड पालिटीशन उभा* रहे हैं।
16.03 hrs .
[Mr. Deputy-Speaker in the Chair]
वे कहते हैं कि पाकिस्तान से भ्रगर दोस्ती हो सकती है, भ्रगर पाकिस्तान के साथ हमारी तमाम तकलीफें रफ़ा हो सकती हैं, तो बे सिफ़े काष्मीर की कीमत पर हो सकती हैं। भाज भौर कल कुछ मेम्बर साहबान ने कहा कि काश्मीर का मसला ध्रमी तक लटक रहा है। मैंने पिछले सेशन में भी कहा या श्रोर श्रब मी मैं हुक्मत को घर्ज कस्ला कि भब वक्त मा गया है कि काश्मीर के मसले को मसला न कह कर उस के मुताल्लिक यह फ़ैसला कर लिया जाये कि भाया कास्मीर हिन्दुस्तान का हन्ट्रेग्ल पार्ट है या नहीं भ्रौर भ्रगर है, तो काश्मीर को उसी तरह समक्षा जाये, जिस तरह कि मध्य प्रदेश, बम्बई पौर हैदराबाद हैं, धौर हस तरह की बातों का मोका न दिया जाये कि पाकिस्तान श्रोर हिन्दुस्तान की सुलह काशमीर के फ़सां इलाके की कीमत पर की जा सकती है।

इस सिलसिले में चाहें टी० एम० के० के दोस्तों की तरफ़ से या किसी और की तरफ़ से कोई ऐसा जिक किया जाता है, जिस में मुल्क से मलग ह्रोने की कोई बात हो, तो तमाम एसेम्बलीज़्र भौर इस मुभ्मजिज तेंबान में एक घोर सा उठ जाता है

कि श्रलाहिदगी की बात की जा रही है। लेकिन मुझ़ निहायत ग्रफ़सोस के साथ यह कहना पड़ता है कि हमारी लीडरशिप की, जिस का में फ़ालोग्रर हूं ग्रोर जिस को में मानता हूं, यह आदत हो गई है कि काप्यीर के मुताल्लिक हम म्रलाहिदगी की बातें सुनते रहें झ्रोर फिर मी कोई फ़ससला न करें। मेरे सामने शेख श्रुद्यला श्रोर प्लेखिसाइट फ़न्ट का म्रख़बार है, जिस में लिखा है : 'काश्मीर कंननाट बि हैल्ड इनडेफिनटटली बाई फ़ोसं।" ग़ालिबन उन की ऐजन्सी के जरिये यह ग्रख़बार हर एक एम० पी० के घर में पहुंचाया जाता है मोर त्तमाम हिन्दुस्तान में इस को फललाया जाता है 1

इस वक्त में इस बात में नहीं जाता कि शेख साहब को रिलीज करने के लिए यह श्रापरचून टाइम था या नहीं या वह ऐसे देशभक्त ये कि उन को जेल में रखने से देश की तमाम देश्रक्ति बत्म हो जाती, लेकिन जब उन को रिहा किया गया, तो हम ने उनको पोलीटिकली फ़ेस करने का फ़ैसला किया। उन की यह हालत हो गई थी कि वह श्रपने ही लड़के, एक नोजवान मौलवी फ़ारकक, से उलक्भ कर रह गये प्रोर जो मेख अम्हुल्ला पाकिस्तान भोर हिन्दुस्तान की सुलह कराने जा रहे थे, बह मौलकी फ़ास्क में ही उलद्न कर रह गये । उन को काम करने के लिए कोई भी जगह नज़र नहीं आ्याती थी सिवा एक मुहल्ले या वार्ठ के, जहां वह श्रोर मोलवी फ़ारूक एक हूस रे को जबाब देते थे । जम्मू-काश्मीर के लोगों ने उन को पोलीटिकली फ़स करके उन के स्टेट्यर को नीचे ला दिया।

लेकिन उस के बाद क्या हुध्रा कि शेख भम्दुल्ला को हिफ़ेस कौंसिल में, फ़लां गगुफ्तगू में कीर फ़लां काफ़रेंस में इनवाइट किया जाने लगा । भ्राप देखिये कि भ्रब घेब साहब सपोर्ट कहां से ले रों हैं-काष्मीर के लोगों से या कहीं घंर से। इस पेपर में

लिखा है, "किग आ्राफ़ ईरान थैंक्स शेरेकाष्मीर", "घोरे-काश्मीर मीट्स शास्त्रीजी," "झेरे-काश्मीर सेंड्ज कान्डोलेंस मैंसेज़ टु लेडी चाचल "। इन बातों से घेख साहव को सपोर्ट मिल रही है श्रोर ऐसा जाहिर किया जाता है कि वह इतनी बड़ी फ़िगर हैं, इतने बड़े माने हुए नेता हैं कि वह काश्मीर का फ़ँसला जिस तरह से चाहें, उस तरह से कर सकते हैं, क्योंकि उन को शास्त्रीजी बुलाते हैं, उन को किग भाफ़ ईरान थैंक्स देते हैं, वह लेडी चर्चल को कान्डोलेंस मंसेज़ मेजते हैं मौर बहां से जबाब भ्राता है।

मैं बस्रूक से तो नहीं कह सकता कि जब शेख साहब हज के लिए गये, तो हमारी फ़ोरेन-एफ़रयज्ज मिनिस्ट्री के घ्रफ़सर एयरोड्रोम पर मौजूद थे या नहीं, लेकिन कुछ रेस्पांसीवल सरकारी ग्राफ़िसर वहां पर मौजूद थे प्रोर उनके श्यलावा साउदी श्ररेबिया के एम्बेसेडर भ्रौर दूसरे लोग भी मौजूद थे। इन बातों को हम पब्लिसिटी देते हैं ग्रौर इस तरह हम काश्मीर में एक ग़ंरयकीनी हालत पैंदा किये रखना जाहते हैं ।

भाषा के सिलसिले में मद्रास में जो कुछ हुभा, उस के लिए मुझे निहायत ग्रफ़सोस है। उसकी क्या बजह थी झ्रोर क्या नहीं थी, उस में जाए बत्ऱर में यह ध्रर्ज करना चाहता हू कि कोई मी हिन्दुस्तानी उन वाकयात को यह कह कर नजर-्मन्दाज नहीं कर सकता कि कुछ फ़नेनिक्स ने यह कर दिया। भाष्बिर हमारे भाई मरे हैं, इन्सान मरे है- पाहें वे ग़लती से मरे हैं या जउबात में भा कर मरे हैं। उन के मरने के लिए हम ने बजूहात पैदा कीं। हम ने हिन्दी को राष्ट्र-भाषा बना दिया, लेकिन उस के लिए हम ने इन 17 सालों में क्या किया ? हम ने प्रान्ट्स दीं कन्बेन्ट्टाइप के स्कूलों को प्रौर हम ने खास्त्री क्षोर हिन्दी के दूसरे तालीम-पाफ्ता लोमों को कहा कि उन को
[श्री समनानं]
चपरासी भी नहीं बना सक ते हैं, हालांकि हम दसवीं पास को क्लकं बना देते हैं, क्योंकि उसने श्रंग्रेज़ी पढ़ी है ।

में अर्ज करना चाहता हूं कि एयरकन्डीशन्ड रूम में बंठ कर कोई फ़सला करने से न मुल्क की तकदीरें बना करती हैं ग्रोर न बिगड़ा करती हैं। जो चीज़ लोगों की तरफ़ से श्राये, जो लोगों तक जाये, जो वह महसूस करें, वही चीज़ देश में चल सकती है। चार म्रादमी कहीं बैठ कर कोई फ़ैसला कर दे, प्रेस ग्रौर रेडियो से पब्लिसिटी कर के कुछ पब्लिसिटी-माइंडिड ग्रादमी कोई फ़ैसला कर दें, इस से कोई फ़ायदा नहीं होगा ।

जो लोग मद्रास, मैसूर या ग्रान्ध में मरे हैं, हम ने इन 17 साल तक उनके जनाजे का इन्तजा़ किया, उन की छातियों को गोलियों का निशाना बनाने की तैयारी की । हम ने इस झ्ररसे में हिन्दी को जुबान बनाने को कोशिश नहीं की, बल्कि हम इस ताक में रहे कि कब वे श्रपने सीने सामने रखें ग्रोर हम उन को गोली मारें । यह बहुत अ्रफ़सोसनाक बात है। यह हमारी श्रांखें खोल देने के लिए एक बहुत बड़ा सबक है । हमें तमाम हालात पर ग़ोर कर के यह सोचने की बहुत बड़ी जरूरत है कि हमारी ख़ामियां श्रीर कमज़ोरियां कहां हैं । में देश के नाम पर, देश की इन्टेप्रिटी के नाम पर, कोम की ग्राने वाली नस्लों के नाम पर झ्रपील करता हूं कि हम सोचें कि क्या हम बापू के दिखाए हुए रास्ते को छोड़ कर दूसरी तरफ़ तो नहीं चल पड़े हैं । बापू ने हम को यह बताया था कि हम म्मद-तशदुद से, बगंर लड़ाई झगड़ा किये श्रागे बढ़ सकते हैं। क्या हम ने यह फ़ैसला तो नहीं कर लिया है कि जब तक तशदुद नहीं होगा, तब तक हम कुछ नहीं सुनेंगे ? गोली खाश्रो, तो हम नागालैंड में जायेंगगोली खाश्रो, तो हम मद्रास में पहुंचेंगे ।

क्या काश्मीर में भी यही सबक देना है ?

वहां पर मैजारिटी ने फ़ैसला किया कि वहां पर कांग्रेस झ्रांगनाइजेशन हो । वहां पर जनसंघ श्रार्गनाइजेशन है, कम्यूनिस्ट श्रार्गनाइजेशन है, लैफ्टिस्ट हैं ग्रीर राइटिस्ट हैं, लेकिन ग्राज तक शेख श्रब्दुल्ला या उन की पार्टी ने उन की मुख़ालिफ़त नहीं की । जहां तक कांग्रेस का ताल्लुक है, वह किसी वक्त समझते थे कि यहां पर मैं ही नैशनलिस्ट हूं ग्रौर सिर्फ़ मैं ही कांग्रेस का नुमायंदा हूं, इसलिये श्राज वह वहां पर कांग्रेस की मुखालिफत करते हैं श्रौर उस में शामिल होने वाले लोगों के सोशल बायकाट के लिए कहते हैं । जब बार्बर ग्रोर दूसरे लोग उन की बात नहीं मानते हैं, तो उनके वर्कर्ज वहां पर जा कर सख्ती करते हैं ग्रोर कहते हैं कि तुम नैशनलिस्ट को दूघ नहीं दोगे, उनकी शेव नहीं करोगे भौर हम सब तमाशाई बने हुए हैं। तर्के मोवाल्लात्, जिहादे फी सबी जूल अ्रल्लाह का, सबीले घ्रल्लाह पहला कदम है । जिसका मतलब है कि वहां बाकायदा मजहबी लड़ाई घुरू हो गई है। क्या वहां सेंट्रल इंटेलिजेंस नहीं है, क्या वहां स्टेट इंटेलिजेंस नहीं है।

एक माननीय सदस्य : इस का मतलब क्या है।

घी समनानी : नान कोश्रापरेशन, सोशल बायकाट, मजहबी जंग लढ़ने के लिए पहला कदम है। संट्रेल इंटेलिजेंस पठानकोट से लेकर लेह तक फंली हुई है । क्या गवर्नमेंट श्राफ इंडिया के पास इत्तला नहीं ग्रा रही है, क्या वहां के पेपर जो कुछ लिख रहे हैं उस की इत्तला गवर्नमेंट श्राफ इंडिया के पास नहीं श्रा रही है । क्या इस की इत्तला उस को उसी वक्त होगी

जब उन का फासीज्म उस हद तक बढ़ जायेगा कि नैशनलिस्ट हलके रिटैलिएट करने लरेंगे, स्रापस में कुश्ती खून होगा, छुरे चलेंग श्रोर गोलियां चलेंगी । उस के बाद वह वहां पहुंनेंगे, क्योंकि हम ग्रदम तश ट्द के पुजारी हैं, बापू के नकशे कदम पर चलने वाले हैं। ग्राज हम यंगर जनरेशन को यह सबक दे रहे हैं कि जब वह तशहुद करेंगे तब हम झ्यायेंगे। मैं ग्रापकी बसातत से श्रपील करता हूं कि इस रवैये को बदला जाये। इस रवैये को बदल कर फोरी तोर पर जो मसला है उसे हल किया जाये। श्राज ग्राप शेख श्रब्दुल्ला को खुशी के लिये 36 लाख लोगों के जजबात की कद्र नहीं करना चाहते, श्राप में कोई कमजोरी श्रा चुकी हैं। ग्राप शेख श्रब्दुल्ला को खुश कीजिये, उन को भेजिये कि जा कर जनग्ल श्रय्यूब के पास कहुं कि हम काश्मीर ले कर ग्रा रहे हैं ग्रौर जनरल ग्रय्यूब कहें कि हां, ग्रौर ग्राप एक दम दे दीजिये । ग्राप खुलासी कीजिये। हमारी जिन्दगी मुसीबत में है । श्राप बतलाइये कि यह मसला हिन्दुस्तान का है या युनाइटेड नेशन्स का है 1 ग्राज हमारे बच्चों ने क्या जुर्म किया है कि श्राप उन को तजबजुन में मारना चाहते हैं। हम ने सत्तरह झ्रठ्ठारह साल गुजारे, हम श्राज हों या न हों लेकिन हमारे बच्चों को एक दफा मालूम तो होना चाहिये कि हमारा काएमीर हिन्दुस्तान का है भ्यगर काश्मीर हिन्दुस्तान का है तो जो अंब बार यह लिखते हैं कि :
"Kashmir cannot be held by force".
उन के बारे में सोचा जाये। क्या श्राप काश्मीर को बाई फोर्स रक्खे हुए हैं। यह मैं दिल्ली से पूछना चाहता हूं 1 मैं ग्राप से बिल्कुल साफ अल्फाज में कहना चाहता हूं कि भ्रगर श्राप ने बाई फोसं रक्खा हुम्र: है, तो ग्राप को इसका कोई हक नहीं है । लेकिन ग्रगर लोग अ्माप के साय हैं, श्रौर हैं, हम ने कुर्बनियां की हैं, हम जेलों में गये हैं , ग्राज हम इस फासिज्म की हर गोली का मुकाबला करने के लिये

तैयार हैं, इस सोशल बाइकाट का मुकाबला करने के लिये तैयार हैं , तो ग्राप को हमारी बात माननी होगी । हम श्राज क्या चाहते हैं। हम चाहते हैं कि हिन्दुस्तान के श्रपने भाइयों की सपोर्ट, श्रोर वह सपोर्ट उन को देनी होगी, हम उसे लेकर रहेंगे । ग्राखिर हम ने श्राप का साथ दिया है । हम फासिज्म की वजह से, अ्राप की फौज की वजह से, श्राप के साथ नहीं रहे हैं। हम ग्राइडियालोजी की वजहू से, श्राप के साथ रहे हैं, हम एक रास्ते की वजह से ग्राप के साथ रहे हैं जो बापू ने बतलाया था। वह यह नहीं था कि श्रगर कमी श्रदम-तशद्द्ध, तशद्दु द में बदले तो हम रास्ता बदल दें । हम श्राजउन श्रसहाब का जो कि बापू के फिलसफ; को बदलने जा रहे हैं डट कर मुकाबला करें गे हर जगह । हम ग्राप से यह चाहेंगे कि ग्राप एक फैसला करें घ्रोर हम को तजवजुब में न डालें । इस को तजवजुब में रखने से दूसरा नागालंड बनेगा, दूसरा मद्रास बनेगा । खुदारा, भ्राप इस का फैसला करें । जंसा में ने कहा कि इन सत्तरह सालों में ग्राप ने हिन्दी को राजभाषा बनाने का फैसला किया । कौन काफिर इस से इन्कार करता है । हर कंम की लिक लैंग्वेज होनी चाहिये। मेरी जबान उद्दू है लेकिन में हिन्दी को भी उतना ही चाहता हूं जितना उदुं को। में ने नहीं चाहा था कि भ्राप रेजोल्यूशन पास कर के चुप बैठ जाइये । जैसा मैं ने कहा ग्राप ने हिन्दी को तरक्की नहीं दी। इसलिये ही इतने नौजवानों की छातियां गोलियां का निशाना बनीं: इसलिये कि हिन्दी की तरक्की न होकर मापने वे ग्रसबाब पैदा किये। चाहे वह म्रपनी बेवकूफियों से मरे, भपने जनून से मरे, श्रपनी गलतफहमियों से मरे, लेकिन भ्राप ने हिन्दी के लिये क्या किया । इसी तरह से अ्रगर काश्मीर के इलाके ने लावा उगला, जो उगल रहा है, उगल रहा नहीं है, उगल चुका है, उस के सिलसिले में अगर भ्राप कुछ नहीं कर सकते तो छोड़ दीजिये । इस भाषा के सवाल पर कन्या कुमारी से लेकर काश्मीर तक हिल गया । क्या भाप
[भी सम्नानी]
समक्षते हैं कि काश्मीर के मुताल्लिक इनडिसीबन रख कर श्राप मुल्क के श्रन्दर शांति कायम कर सकेंगे। यह कभी नहीं हो सकता। क्योंकि इस से श्रापका सेकुलरिज्म ग्रौर नेशनलिज्म का दावा जो है वह पैक श्राफ कार्ड्सं की तरह नीचे गिर जायेगा। श्राप उन लोगों को तजबजुब में डाले हुए हैं जिन्होने ग्रापका साथ दिया इल्तदा से घौर श्राज श्राप कह रहे हैं कि सादिक गवर्नमेंट वहां मजबूत हो, जहर हो, इस से किसी को इन्कार नहीं है । सेकिन कंसे। एक तरफ शेख साहब कहते हैं कि किसी कीमत पर हम किसी को इजाजत नहीं दे सकते हैं कि वह कहें कि काश्मीर का हिन्दुस्तान के साय ताल्लुक है । हिन्दुस्तान अ्रौर पाकिस्तान जब तक श्रापस में नहीं मिलेंगे तब तक काश्मीर के मुताल्लिक कोई फैसला नहीं हो सकता । मैं उन से कहता हूं कि श्राप दिल्ली में बात कीजिये, कहिये कि ऐसा नहीं हो सकता । वह कहते हैं कि * बाहर जाऊंगा ग्रोर काश्मीर का पैगाम पहुंचाऊंगा । क्या मजाक है हमारी जिन्दगियों के साथ। में कहना चाहतता हूं कि ग्राप किसी एक पालिसी का फँसला तो कीजिये कि घ्राखिर आ्राप चाहते क्या हैं। मिनिस्ट्री आ्राफ एक्स्टनल श्रफेयसं यहां है उस ने केसे इसकी इजाजत दी । श्रण्वल तो जहां वह जायेंगे वहां के लोग भाषण करने झ्रोर मुनने के श्रादी नहीं हैं, कोई श्रादमी उन के भाषण को मुनने के लिये इतना बेताब नहीं होगा कि दौड़ कर जाये स्रोर कर्र कि हमें श्रपना भाषण सुनाइये , लेकिन फिर मी जब श्राप ने इजाजत दी प्राइम मिनिस्टर में मिलने के बाद तो उन्होंने यहां काश्मीरी मुसरलिम्स की एक गैद्दरिग की जिस में दिल्ली के सीग ज्यादा थे प्रोर मुसलिम्स कम ये नानमुसलिम्स ज्यादा थे कंस्टिट्यूशन क्लब में। मिं कहना चाहूंगा कि जो हक बात है, सच बात है, उस के बारे में लंग हम से पूछेंग। मिं उन सब बतों में नहीं जाना चाहता हूं, बड़े दुख्य की की बातें हैं। लेकिन मैं कह सकता हूं कि बब बह बम्बई जाते हैं तो हमारे कुछ नेताझ्रों

ने उन का रिसेप्शन ग्रर्रेंज किया, बाकायदा उन की मीटिंगें ग्रेरेंज कीं, प्रेस का इन्तजाम किया, यह किया, वह किया, उस के मुकाबले में एक्स्टर्नल ग्रफेग्रस्स मिनिस्ट्री ने क्या किया। हुकूमत ने क्या कोई कदम ऐसा लिया है कि श्रपनी एम्बंसीज को या दूसरे को, तीसरे को, कोई बात कही हो कि हम यहां स्टैन्ड करते हैं अ्रोर काश्मीर हमारा है, या ग्राधा अ्रय्यूब का है, ग्राष्षा हमारा है प्रोर ग्राधा यूनाइटेड़ नेशन्स का है, या जो हमारे पास है वह भी हमारा नहीं है ओर जो नहीं है वह भी हमारा है नहीं । मिनिस्ट्री ने क्या किया है इस के लिये। इस के लिये कोई चीज होनी चाहिये थी। हम ने उन को इजाजत दी। में इजाजत देने के खिलाफ नहीं हूं ग्रगर बह हज के नाम पर गये हैं लेकिन अं क्या होगां । ग्रगर पठानकोट से परे प्रोपेगैन्डा होगा तो उसे हम सम्भाल लेंगे लेकिन पठानकोट से ग्रागे तो मैं हुक्मूत से कहूंगा कि वह सेंट्रल गवनंमेंट का मामला है । सेंटर ने इस मामले में क्या किया। यकीनी तोर पर कुष नहीं किया गया है 1 जब वह प्वायजन फेला कर आयायेंगे तो हम कहेंगे कि बेशक गलती हुई। उन के पीछे कोई प्रोर डोलिगेमन जाना चाहिये था, शायद नजीर हसन समनानी चला जाता तो ग्रच्छा होता। लेकिन हमारी एक घ्रादत हो गई है कि हम हर चीज वाद में सोचते हैं।

## थ्री क्यूर संतह : श्राप चले जाइये।

घी समनानो : इस के लिये कुछ्ठ मंजूरे नजर होना चाहिये। मैं झ्रर्ज कर रहा था कि ऐसी हालत में न तो वहां सादिक गवर्नमेंट मजबूत होगी न वहां नैशनलिस्ट फोर्सेज मजबूत होंगी , सिवा इस के कि जब तक घक्कम धक्रा नहीं होगा , जब तक छुरे नहीं चलेंगे , जब तक गोलियां नहीं चलेंगी तब तक हम उस का नोटिस नहीं लेंगे । श्रब वक्त श्या गया है कि मै श्राप को साफ श्रल्फाज में मुतब्बे करू

कि काश्मीर कांग्रेस ने परसों रेजोल्यूशन पास किया है, कि हमारे फंट पर जो फासिस्ट हरकतें हैं उन पर रोक लगाई जाये, गवर्नमेंट रोक लगाये । चाहे स्टेट गवर्नमेंट लगाये या संट्रल गवर्नमेंट लगाये। में पूछना चाहता हूं कि जब तक $10,20,40,50,100$, 200 श्रौरतें, मर्द ग्रोर बच्चे मर न जायें क्या गवर्न मेंट को कुछ करना ही नहीं चाहिये ।

उस के बाद सब से बड़ी बात यह है कि शेख ग्रब्दुल्ला साहब कांस्टिटुएन्ट झ्रसेम्बली कत्वीन करते हैं। उन्होंने सन् 1952 में कहा, हमारे पंजित जी ने भी फरमाया कि पाकिस्तान हमारी इक्तसादी नाकेबन्दी कर के हम को भूखों मारना चाहता है श्रौर ऐसी हालत में क्या हम घुटने टेक दें। हम समझायें कि मजहब ही एक ऐसा रास्ता है जो हम को रोटी दे सकता है। लेकिन में कह देना चाहता हूं कि पिछले सितम्बर ही नहीं, सन् 1963 के सितम्बर, से इस वक्त तक जितनी इक्तसादी नाकेबन्दी पाकिस्तान ने हमारी नहीं की उस से ज्यादा नाकेबन्दी जम्मू ग्रौर काश्मीर की हो चुकी है । टिरिस्ट सीजन न पिछले साल लगा न इस दफे लगने की उम्मीद हैं फेरे काष्मीर लोमों को भड़कते रहे। कोई भपना घर छोड़ कर शेरे काश्मीर का नारा सुनने के लिये क्यों वहां जायेगा । क्यों न वह किसी श्रोर जगह की देखने जायेगा; क्यों नहीं शिमला जायेगा या डलहोजी जायेगा । टुरिस्ट सीजन वहां के लिये खास चीज है जिस की वजह से वहां के हैंडिक्रेफ्ट्स बिकते हैं, जिस से उन को पैसा मिलता है । मैं किस मुंह से मद्रास जा कर कहूं कि वह लोग काश्मीर आयें । पिद्धले टुरिस्ट मिनिस्टर्स की मीटिंग हुई श्रौर मैं ने श्री राज बहादुर भौर दूसरे दोस्तों सं मोदबाना तोर पर दर्वास्त की थी कि वह श्रपने गुड श्राफिसेज को एस्तेमाल करें स्टेट्स में श्रोर चीफ मिनिस्टर्स से कहें कि वे लोगों तक बात यहु पहुंचायें कि लोग बेकार परेशान हैं, यहां कोई ऐसी ह्ालत नहीं है । यह चीज सब लोगों तक वह पहुंचायें कि बह् वहां पहुंचें श्रौर दूसरे सभी लोगों को

वहां श्राने दिया जाये । उन्होने बादा मी किया लेकिन क्या नतीजा हुग्रा। उस के बाद के मेरे पास फिगर्स हैं। तमाम कोशिशों के बावजूद वहां कुल 2152 ग्रादमी गये । जब इतनी सख्त एख्तसादी नाकेबन्दी कर दी जाती है ग्रोर वहां जोरों से बेकारी पैदा हो रही है उस के बाद कहना कि वहां नंशनलिस्ट एलिमेंट मजबूत हों या दूसरे वंसे एलिमेंट्स मजबूत हों, इस से क्या हो सकता है। इस वास्ते में मोग्रद्द्बाना तौर पर श्रर्ज करता हूं, मैं देश के नाम पर ग्रर्ज करता हूं कि श्रब ध्योरियों से ज्यादा ग्रमल की तरफ ध्यान दीजिए। ध्योरियां तो बहुत बन गयीं । बहृत सी कमेटियां बनी, सुपर कमेटियां बनीं, बहुत सी कमीशर्ने बनीं, मुपर कमीशनें बनीं । लेकिन प्रब झ्राप उनकी सिफारिशों को ग्रमल में लाएं । श्रगर हम मल्क के किसी हिस्से को उसकी जरूरियात नहीं दे सकते हैं तो हमें सिर ऊंचा रखने का हक हासिल नहीं है। हम कहते हैं कि काषमीर इंडिया का इंटीय्रल पार्ट है, लेकिन बहां लोग भूखे मर रहे हैं, वहां प्लेवीसाइट फंट बन रहा है । हम को ग्रमल से भी दिखाना चाहिए कि काश्मीर इंडिया का इंटीप्रल पार्ट है । क्या भाप वहां के लोगों में यह खयाल पैदा करना चाहते हैं कि उन्होंने हिदुस्तान के साथ रहने का फैसला करके गलती की थी। भाज हमारी इकतसादी नाकाबन्दी हो रही है, टुरिस्ट ट्रेफिक खत्म सा हो गया है, तिजारत बत्म हो रही है । क्या इससे श्राप लोगों के दिल में यह खयालात पैदा करना चाहते हैं कि जिस वक्त पाकिस्तान ने उन पर गोलियां चलायीं घ्रोर झ्रल्लाहो झ्रकबर का नारा लगाया, उस वक्त उन्होंने हिन्दुस्तान के साय रहने का फैसला करक गलती की ।

प्रेसीडेंट के एड्रेस में सिर्फ काश्मीर के बारे में यह लिखा गया है कि पाकिस्तान से समझौता नहीं हो सका । में अर्ज करना घाहता हूं कि काश्मीर की कीमत पर यह समझीता कभी न हो सकेगा । ग्राप इस फिकरे को भाखिर कब तक लिखते रह्ंग
[श्र्i समनानं]

क्योंकि काश्मीर की कीमत पर यह समझौता नहीं हो सकता । ग्रगर श्राप श्रौर मसलों के बारे में पाकिस्तान के साथ समझौता कर लें तो मैं उस के हक में हूं लेकिन मेरे ग्रौर मेरे बच्चों की कीमत पर उससे कभी सुलह नहीं हो सकती श्रौर ग्रापको यह् फिकरा बार बार लिखना होगा। ग्रापको हमारे मसलों 'की तरफ ख!स तौर से ध्यान देना छाहिए । यही कहना काफी नहीं है कि हमारे पाकिस्तान से ताल्लुकात ग्रच्छे नहीं हैं ।

شرى سشلانى ( جهو اور كشمير) :
 هوى كه آب غ مبجمه تُدُم ديا -

بتهمله دنو م> - جهب س ما اس
 بهاثا اور اله
 مهمه بهى ملع اور ان بح توانله خهيالات




 S هـه - جاكستان S



### 16.03 hrs .

[Mr. Difputy-Speaker in the Chait.]


 سكتى ههي - تو ولا صرفت كشهـو كى



 اب بهى مهي حكومت مع عرض كرونا

 يه فيصله كي لها جبأيُ كه آنا كشمهر


 بمهنُى ارو حهدرآباد هثي الو اسى طرح
 باكسـا
 -


 جانا هـ جس مهي هلمكـ ب الكـ هون كى كونُى بات هو تو تـطا الـسبلهز الور

 جا جا











 جاتا هـ اور تعام هايدرستأن ههى اس كو -




 دهـ الي
 بوليتهكلى


 شهغ م+دالل









- الها
 مهدالله كو كيفهلس كونسل مهس - فلا


 ()
 إف الهوان تهيلعس عهير كهمهر - شهر كهمهر مهأس شاسكّى جی- شهر كهـهر

 سهورت مل رمى \& او إيسا طاهر كها
 اتلغ بF





 - 2






 بهى موحود ته - ان باتول كو هم
[ شرى ســانی ]




隹








 ها
 - هم















 ك ك



جو الوع مدراس - مـسور با آندمرا مه تك أن \& جا









 الو كـزوريان كها











ناكالهلة هـليك - كرلى كهاء - تر هم

























 انتملهجهس انس
 اليك .
-
 ع لُ

 آت إنتيا كع باس الطاع نهبى آرهى


 اس كى الطاع اس كر اس ركت هوكى جـب إي




乏
 ك


隹









او ر جبرل ايرب كهل كه هان - اور


 -








"Kashmir cannot be held by force"

ان .





 لهكى ایر لوكـ آب



 مـارى بات مانلى هرئى - هم ' ?





 عه آث d) مهس جو باي نهل كها كه أى كهثى ادم تعده












 . مهرى زبلا ارد,










 لهكن آه المى ط,

 كتجهة \$ه

 آت سـهجه



 دعوى به

 ههى جلهو
 مادت كورنمليت ومان مضهوط هو -





هلدوسكان هادوسمان اور

 - ا S كه كسى الیى بالهسم كا فهصله تو
 ملسلّرق آف إيمستّرنل آفهرس عهان


 ك عادى :


 لهكن بهر Rهى جمه آه

 الهكس كهدرنع كى جس مهـ دهلى ک لوم زياده ته الور مسامس كم تم ته نان
 مهي - مهى كهبا جاهون 8 كه جو حت








-
[
 ملسRر

 كو - كئى هات كهى فو كه هم يها"







 هم لـ ان كو الهازت دی - مهv اهازت دهل
 و'




 معامل مهل كلا كها
 عوائزن

 جاهمُ تها- شايد لنغير حسن سـلانى
 - اله



همطفر نطر هونا





 كولها نهس



 كيا 2
 ها ها -
 كورنیا





اس ع ع بعد سب سه بوى بات
4
 c, بيدّت جى غ باكسזان هلوي, إلكصاكى ناكه بمدى
\& S اور الهسى حالص مهـ تهك ديى هص اهِ إيسا , السعه كو : كـ


 بلىى ياكسهان ג هـا







 3

 ك ك كا












 هيا جايُع - انهبا


 آدهى كئع - جـب آتى

 a الهليملت مطثوط هو








 لهكن اب آب ان كـ كـ سعا,شون كو
 كسى حصه كو اس كی فروريات نزه










$$
\left[s^{j l i n} s^{4}\right]
$$












- كر غلمطى كـ








 ع









510 राम मनोहर लोहिया (फरंबाबाद): उपाध्यक्ष महोदय, देश में चो तरफ घ्रम ग्रोर गलत काम छाए हुए हैं । राष्ट्र्पति जी ने श्रपने भाषण में एक नमूना रख है । 15 बरसों में बिजली चार हजार गांवों से बढ़ कर चालीस हजार गांवों में पहुंची है। इससे चाहे मन थोड़ा खुश हो जाए, लेकिन पहला सवाल उठता है कि भ्रगर इस रफ्तार से तीन गुणा ज्यादा भी रपतार हो जाए तो पूरे देश में बिजली पहुंचने को कम से कम पचास साल लगेंगे। इसके ग्रलावा इन चालीस हजार गांवों में कितने घरों में बिजली पहुंची है इसका पता कभी नहीं दिया जाता। | में पक्के ग्रन्दाजे से कहता हूं कि इन गांवों के 80 लाख घरों में मुईिकल से 6 लाख घरों में बिजली पहुंची होगी श्रोर बाकी जनता के घर ॠभी ग्रंधरे में पड़े हुए हैं।

इसके म्रलावा सवाल उठता है कि ये गांव किन जिलों श्रोर प्रदेशों के हैं। ज्यादातर उनके जो यहां शोषण की शिकायत चिल्लाया करते हैं। एक बड़े शहर की बात मैं घ्रापको बताऊं कि वहां के दो लाख तीस हजार घरों में खाली 19 हजार घरों में जल प्रवाह के पखाने बने हैं । तो जब तक कि इन प्रश्नों म्रोर खास तोर से हरिजन, घ्रादिवासी प्रोर हिन्दू भोर मुसलमानों की विछड़ी: जातियों के लोगों म्रौर गरीब लोगों की श्रवस्था पर ध्यान नहीं देंगे, तो जससा राष्ट्रपति जी ने कहा है कि उनके बारे में केवल श्रनुदान की चर्चा कर देना कि इतना कैसा इस सुधार के लिए दिया गया, शिक्षा या घरों के लिए दिया गया, यह ऐसा ही होगा जैसा कि जानवर के शरीर को छोड़ कर केवल उसकी पूंछ की तरफ ध्यान देना। जरूरत इस बात की है कि योजना पर कुल जितना खर्च होता है उसका मूल्यमाप किया जाए कि उस खर्च से इन लोगों की बेहतरी पर क्या श्रसर पह़ा करता है। ग्रभी तक योजना के कुल खर्चं के जितने मी मूल्यमाप हुये हैं उन में कभी मी

यह दृष्टि ग्रोर यह कसोटी नहीं रखी गयी, जिसका नतीजा यह है कि समाज के निचले स्तरों की म्रामदनी घ्रोर खर्चे बढ़ नहीं पाते घ्रोर उनके कारण देश की तूरी दोलत भी नहीं बढ़ पाती। जब तक समाज के निचले स्तर ऊंचे न उठंगें, तब तक देश की पककी दोलत नहों बढ़ सकेगी ।

यह मैं बाली न्याय के लिए नहीं कह रहा हूं। यह मैं पैदावार बढ़ाने की दृष्टि से कह रहा हू ।

इसी तरह से जब हम पैदावार की तरफ घ्यान देते हैं, तो राष्ट्रपति जी ने बंसा कहा, नई फसल पिछ्बली फसल को मात कर रही है । लेकिन हर नए बरस में अ्रकाल की परछाहूं ग्रोर लम्बी होती जाती है। तो इस पर ध्यान देना है कि ग्राखिर भूख की यह प्रचंडता क्यों श्रपने देश में है । फिर वही दृष्टि दोष । में बहां यह कह देना चाहता हूं कि योजनाश्रों के परिणाम स्वरूप, जहां सात साल पहले 30 लाब बोगों की अ्भनाज की खपत चार अटांक यानी 233 भ्राम थी वह घट कर श्रब साढ़े तीन छटांक यानी 204 प्राम रह जायगी । भौर यह मैं ऐसे ही नहीं कह रहा हूं। इस का काररा है। ग्रनाज की पैदावार उतनी ही बढ़ पती है जितनी देश की भ्राबादी । इसलिए भ्रोसत तो साढ़े सात छटांक रह जाता है, लेकिन योजना के परिणाम स्वरूप कुछ गरीब तबके के लोग उठ घ्राते हैं घ्रोर उन तबकों में जा रहे हैं जहां अभ्रन $\because$ की ख्रपत बढ़ती है जससे कारबानों के मजदूर हैं, रिक्रा चलाने वाले हैं या सेना के लोग हैं। नतीजा यह है कि तीस करोड़ की भ्यनाज की बपत घटती ही घली जाती है ।

श्रोर इसी तरह से श्राप श्रनाज के दामों को मी देखें तो जो विदेशी क्षाटा 44 पैसे प्रवि किलो बिकता था वह भघ 55 पसे किलो विक रहा है । इन्हीं दो महीनों में दाम बढ़े

हैं । तो श्राबिर क्या बात है। एक तरफ कहते चलते हैं कि श्र्भाज बढ़ रहा है, दाम बट रहे हैं, मुद्रास्फीति पर नियंतण हो रहा है, लेकिन वस्तुस्थिति ठीक इससे उल्टी होती चली जाती है । अ्राखिर क्या बात है, क्यों दाम बढ़ गए ? इसका एक कारश तो यह है कि दामों के बढ़ने में कर का एक बड़ा जबरदस्त हिस्सा है ग्रोर दूसरा कारा यह है कि सरकार बहुत सी चीजों की सब से बड़ी खरीदार म्यौर सब से बड़ी विक्रेता बन गयी है । औरोर में कहना चाहता हूं कि जहां राष्ट्रपति ब्यापारियों व समारविरोधी तत्वों की तरफ से जनता को श्रोर सरकार को ग्रागाह करते हैं, वहीं उने को यह भी कहना चाहिए कि सरकार भ्राज हिन्दुस्तान का सब से बड़ा व्यापारी बन गयी है और इसीलिए ये दाम वगैरह बढ़ते चले जाते हैं ।

तो जब हम इन चीजों की तरफ ब्यान देते हैं तो उपाय क्या पाते हैं : बही शब्द प्रम । पहले पंचायती बेती का शब्द ध्रम था, श्रब शब्द ध्रम ग्राया राज्य ब्यापार निगम का, प्रौर रक्षित भंडार का । कभी कमी मुक्त व्यापार का मी जिक ग्मा जाता है। पहले भाबरा बांध जंसे बड़े बड़े बांधों के शब्द; श्रम चलते थे, श्मब छोटी सिंचाई के शब्द ; प्रम चलते हैं। लेकिन इन शब्द घ्रमों से श्रवस्था मुधर नहीं पाती ।

पिच्बले डेढ़ वर्षों में मैंने श्रगर कोई एक चीज़ सीषी है तो सिर्फ यह कि में मंत्वियों की बातों को सुन कर यह समझा हूं कि सरकार कारखानों के ऊपर तो पैसा खर्च करना चाहती है क्योंकि एक सीमित दायरे में, छोटे से चार छ: एकड़ में चार करोड़, दस करोड़, चालीस करोड़ या चार सो करोड़ रुपया खर्च हो जाता है तो मुनाफा श्रोर दूसरी चीजों का भी ज्यादा मौका मिल जाता है, लेकिन बेती तो फैली हुई है। वहां भ्रगर घस लेने जाभ्रोगे तो एक एकड़
[ड० पम मनोह लोहिया
पीछे कितनी घूस मिलेगी, दो रुपये चार रुपए । इसलिए खेती पर खर्च तभी हो 'सकेगा जब यह संकल्प कर लिया जाय कि हर एक एकड़ के पानी सिचाई के लिए उसी तरह से मुफ्त मिलेगा जिस तरह से शहरों में रहने वालों को पीने का पानो मुफ्त मिला करता है । यह योजना सात बरस की बनाग्रो । हर साल चार पांच करोड़ एकड़ को मुफ्त पानी दिया जाय, तो सात साल में यह काम हो सकता है ।

जिस तरह से शबद श्रम है उसी तरह से हमारे देश में नाम जाल है, ग्रौर इस के लिए हमारा देश बहुत विख्यात है रहा है । पहले यह हरे राम था, ग्राज यह हरे समाजवाद है । इस हरे समाजबाद का मतलब

एक माननींय सबस्य : हरे कांग्रेस बाद ।

डा० राम मनोंहर लोहिया : कभी कहा जाता है कि निजी उद्योग बनाम सार्वजनिक उद्योग । उसकी तकरार चलती रहती है, लेकिन श्रगर गौर से देखा जाय तो रूरकेला ग्रीर जमशेदपुर में कोई खास फर्क नहीं दिखायी पड़ता, दोनों जगह एक ही तरह से काम चलता है ।

फिर इस हरे समाजवाद को श्रगर गौर से देखा जाय तो पता चलेगा कि काबीना के मंन्नियों में हर एक ग्रादमी का जीषन स्तर सुधरा है उस की सम्पत्ति की स्थिति सुधरी है पि छलले 15 वर्ष के हरे समाजवाद में। भ्रांख़र इन सब चीजों के ऊपर सोच विचार करना चाहिए। समाजवाद का पहले मतलब समझ फिर उसंके ग्रनुरूप ग्राप काम करें। श्राब़िर समाजवाद का मतलब बराबरी होता है न ? उसका ग्रौर मतलब समझी सम्पूर्ण बराबरी, संभव बराबरी। संभव बराबरी को लाने के लिये श्रधिकतम श्रोर न्यूनतम

ग्रामदनी अंर खर्चे की बात करो । फिर जहां न्यूनतम श्रादमदनी को बढ़ाने में श्रगर दिन भी लगते हों तो कम, से कम घ्रधिकतम श्रामदनी श्रोर खर्चे को नीचा करने की तो बात सोचो 1] जब तक समाजवाद के इस ग्रर्थ को पकड़ा नहींश्येजयेगा, एक सीमा नहीं बांधी जायेगी खर्चे के ऊपर, बड़े लोगों के खर्चे के ऊपर तब तक कोई समःजवाद नहीं, कोई सिचाई का पानी मुफ्त नहीं, कोई भोजन की पविव्नता नहीं बढ़ेगी ねर कोई दाम ठीक नहीं हो पायेंगे । इसलिये में सभी लोगों से एक निवेदन करना चाहूंगा, मज़दूर नुमायन्दों से भी ग्रोर दूसरों से भी कि श्रपनी मज़दूरी श्रोर श्रपनी श्रामदनी को बढ़ाने की मांग करते हो, मेरे कहने से उस मांग को छोड़ तो नहीं दोगे लेकिन किसी तरह से साधारण जनता से मिल कर यह मांग करो कि बड़े लोगों की श्रामदनी श्रौर खर्चे पर सीमा लगाग्रो तब पैसा मिल जायेगा बेती ग्रौर कारखाने के सुधार के लिए।

सरकारी पार्टी सब्जीमंडी से शुरू हुई थी श्रौर ग्रब बढ़तें बढ़ते विजय चौक के श्रास-पास पहुंच गयी है ग्रौर खाली सरकारी पार्टी नहीं श्रौर भी कई विरोधी पार्टयां, तालतल्ला से शुरू हुई ग्रौर बालीगंज तक पहुंच गई थीं। यहां हिन्दुस्तान की राजनीति को ही कुछ ऐसी गड़बड़ लगी है कि एक तरफ तो समाजवाद है ग्रोर दूसरी तरफ में श्री कृष्णमाचारी के बारें में एक बात बतान। चाहता हूं । वैसे उनके कामों को मैंने ग्रभी तक नापसन्द किया है लेकिन एक तारीफ़ कर दूं । मुझे ऐसा लगा शायद मेरी इत्तिला ख़राब हो या ग़लत हो, उन्होंने इधर 15 , 20 या 25 दिनों में देश की एकता के लिए घ्रौर देश की दिमाग़ी बेहतरी के लिए कुछ ज्जरा मजबूत रुख लिया था । यह तारीफ़ करके मैं फिर कहना चाहता हूं कि श्री कृष्णमाचारी ने भभी कुछ दिनों पहले जो बयान निकाला था खुले रुपये का, छिपे का तो

निकाला नहीं श्रोर न ही वह निकालंगे । एक करोड़ घ्रोर कितने लाब रुपये का, उस में इस समाजवादी पार्टीं को तो मिला है करीब 98 लाख रपया, यह् 98 लाख रूपया कांग्रेस समाजवादी पार्टी को मिला है बुले तोर पर, छिपे की में बात नहीं कर रहा ₹। फिर एक दूसरीपार्टी है उस को क्या कूँ ? उस को मिला पन्द्रह् लाख थोड़ा थोड़ा करते करते । लेकिन एक बहुद्ध मजे की ब्वात है......

एक माननोय सबस्य : दूसरी कोन सी जार्टी है ?

जा० राम मनोहर लोहिया : यह सब जान कर म्राप क्या करोगे ? मेरी पार्टी को 300 मिले थे इतना में बतला देना चाहता हूं । अभी उन्होंने बम्बई में एक बैठक की थी पैसे वालों की जिसमें केरल के चुनाव के लिये 20 लाख स्पया इकठ्ठा किया गया बा। ग्राबिर यह पूंजीपति लोग क्यों पैसा देते हैं ? तब यह देखना पड़ता है कि कहीं कुछ मामला गड़बड़ है । में उन लोगों में से हृं जो कांग्रेस पार्टी के ऊपर केवल बेइमानी का श्रारोप लगा दिया करते हैं। यह सोचने का गलत ढंग है। मेरा एक ध्रारोप श्रौर है और बह एक माने में पूरे हिन्दुस्तान पर है लेकिन चूंकि यह राजा पार्टी है, चूंकि प्रधान मंनी देश का सब से बड़ा ग्रादमी हुम्मा करता है इसलिए वह सब से बड़ा दोषी है। मेर। श्रारोप है कि श्राज प्रधान मंती की गरदन पर एक सिर नहीं बलिक दो सिर हैं। में इतना कह कर नहीं चुप रह जाऊंगा कि प्रघान मंत्री में श्रोर श्री झ्रलगेशन में या श्री सुख्रहमण्यम में फर्क है । वह टकराव तो है ही लेकिन जब में कई बार देबता हूं सामने तो प्रघान मंनी की गरदन के उपर यकायक मुमे दो सिर दिबाई देने लग जाते हैं। कभी कहते हैं कि श्रंग्रेजी चलाश्रो, कमी कहते हैं हिन्दी चलाभ्षो, कमी कहते हैं चीन को हम श्रपनी एक इंच जमीन भी नहीं रबने देंगे, कमी कहते हैं कोलम्बो प्रस्ताव को मामेंगे हौर उसके ऊपर

सम्मानपूणं समझौता करेंगे, कभी कहते हैं बसे समाजवाद ग्रोर फिर कहते हैं घ्राधुनिकबाद चलना चाहिए भ्रोर जिस तरीके से एस ध्रौर श्रमरीका के लोगों का जीवन स्तर ऊंबा हो गया है वैसे ही यहां का भी जीवन स्तर ऊंचा होना चाहिए।
उपाध्यक्ष महोदग्र :माननीय सदस्य का समय समाप्त हो रहा है ।

जा० राम मनोहर लोहिया : उपाघ्यक्ष महोदx, भभी तो में म्राघा मी नहीं पहुंच पाया हूं बहरहाल में अल्दी अल्दी श्रपनी बात पूरी करने की कोशिश कर्गुगा । यह दो सिर बाली बात धास तोर से में भ्रपने देश को बताना चाहता हूं क्योंकि हम सब लोगों का कम ज्यादा हो गया है। में शास्ती जी को महान दोषी कहता हूं, सब से बड़ा, लेकिन किसी हद तक हम सभी हैं दो सिर वाले । यह दुनिया में दोष नहीं है । दुनिया में दो जीभ का दोष है। लोग घोषा देते हैं एक दूसरे को कम लेकिन बाहरी देशों को घोषा देते हैं जैसे कि श्रंग्रेज हैं, श्रमरीका है, स्स है । लेकिन हिन्दुस्तान के सोच का ढंग कुछ एसा हो गया है कि यहां पर एक ही भादमी के दो सिर हो जाया करते हैं, एक सगुण सिर, निर्गुण सिर, एक घोषणा श्रौर घस्तुस्थिति में कोई सम्बन्ध नहीं रह जाता है। विपरीत घोषणायें होने लग जाती हैं। घोषणा में श्रौर कर्तव्य में कोई सम्बन्ध अहीं रह जाता है । यह कोई नई चीज़ नहीं है । जसा कि मान लो थोड़ी देर के लिए कि विधवा विवाह के खिलाफ़ बहुत ज्यादा हिन्दुस्तान में पहले वह जो पुराना हिन्दुस्तान था लड़ाई की श्रोर फिर लड़ाई कर के इस सिद्धान्त को उसने मान लिया लेकिन वस्तुस्थिति में विध्रा विवाह नहीं हो रहे हैं। जाति प्रथा के नाश करने की षोषणा इस संसद् ने हिन्दुस्तान ने बड़े सकल्प से, पविद्वता से की लेकिन जातित्रथा के नाश की तरफ़ कोई कदम नहीं उठाया जा रहा है क्योंकि देश के दो दिमाग होते
[डा० राम मनोह्र लोहिया]
हैं। दो घोषणाएं होती हैं। दो विपरीत पं थ हुग्रा करते हैं तो इस की तरफ़ ध्यान द्रेना बहुत ज्यादा जरूरी है क्योंकि इन सब का नतीजा निकलता है कि निर्णय करने की ताक़ खत्म हो जाया करती है ग्रौर फिर निर्णयहीनता का दलदल बन जाया करता है । ग्राज हिन्दुस्तान के जितने भी मज़हब हैं राजकीय श्रौर गैर-राजकीय उसका सब से बड़ा कराण यही है कि लोगों के निर्णय करने की ताक़त खत्म हो चकी है ग्रौर कुछ एक ग्रासानी हो जाती है कि भाई कोन फैसला करने जाय ? फैसला करने में तो जिम्मेदारी उठानी पड़ेगी । क्या जाने ऊंट किस करवट बैठे ग्रौर फिर मामला बिगड़ जागे ? इस लिए इधर की भी कह दो झ्रौर उधर की भी कह दो दोनों चित्त पट्ट् ठीक रहेंगे, मामला ग्रच्छा चल जायगा लेकिन उसका नतीजा बड़ा खतरनाक हुग्रा करता है । जिम्मेदारी से जब पलायन होता है तो फिर जनतंत्न नहीं बन पाता है । जनतंत्र, जम्हूरियत का क्या मतलब है ? जिम्मेदारी, उत्तरदायित्व । साफ़ कहो । नीति को ग्रपनाग्रो ताकि जनता ग्रपनी उंगली रख सके कि सरकार ने किस नीति को श्रपना कर के कितनी हद तक सफलता पाई है ? श्रगर सफलता मिले तो उसी सरकार को फिर कायम रक्खो ग्रोर भ्रगर सफलता न मिले तो उस सरकार को खत्म करके दूसरी नीति के ग्रनुरूप सरकार बनवाने की कोशिश की जाय । यह मतलब होता है जनतन्त्र ग्रोर जम्हूरियत का लेकिन इस तरीक़े की जम्हूरियत हिन्दुस्तान में नहीं है $\varlimsup_{\because}^{\cdots}$ : ग्रौर उधर दोनों तरफ़ के म.म ने $े ं$ ते जाते हैं श्रोर इसका नतीजा होता है कि हमारे यहां कुछ तजने की भावना नहीं रहती, सब जोड़ते रहने की भावना चली जाती है । एक ही दिमाग़ में ग्राप 50 विभिम्न स्तरों के विचारों को पार्येंगे मौर उसका नतीजा ग्राज यह भाषा की लड़ाई हो रहा है । भाषा के सम्बन्घ में

एक तरफ़ तो कांग्रेस पार्टी या सरकारी पार्टी के दो सिर हो गये हैं ।

उपाध्यक्ष महोवय : माननीय सदस्य समाप्त कर दें । उनका समय खत्म हो चुका है ।

जा० राम मनोहर लोहिया : श्राप मुझे कुछ तो बोलने दीजिये। में बहुत जल्दी जल्दी खत्म किये दे रहा हूं। तो में कह रहा था कि दो सिर कांग्रेस के हैं

उपाधपक्ष महोदय : डा० साहब ग्राप के लिए कोई समय नहीं था जब कि ग्राप ने 20 मिनट ले लिये हैं । कृपा कर के श्रब खत्म कर दीजिये ।

डा० राम मनोहर लोहिया : श्रब उपाध्यक्ष महोदय यह बीस मिनट लेने की बात तो श्राप न कहें लेकिन श्रगर श्राप मुझको दस मिनट ग्रोर दे दें तो में श्रपनी बात को ठीक से खर्म कर सकूंगा ।

उपाष्मक्ष महोदय : पांच मिनट ले लीजिये ।

हा० राम मनोहर लोहिया : ठीक है । कांग्रेस के या सरकार के दो सिर हैं, एक तो यह कि ग्रंश्रेज़ी रक्खो श्रोर दूसरा यह कि: हिन्दी चलाग्रो ।

ग्रब उसी के साथ साथ मैं यह चाहता हूं कि विरोधी लोगों की बात को भी कह दूं जिससे कि हिन्दुस्तान की राजनीति का निर्णयहीनता का दलदल पूरी तरह से सामने श्रा जाय । कम्युनिस्ट पार्टी के दो सिर नहीं तीन सिर हैं । वह कहती है कि एक सिर से कि हिन्दी चलाभ्रो, दूसरे सिर से कहती है कि श्रंग्रेजी चलाग्रो, श्रौर तीसरे सिर से वह् कहती है कि चौदहों भाषाएं चलाप्रो ।

इस के म्रलावा मैं श्रपने दोस्त द्रमुख लोगों के बारे में कहना चाहता हूं कि सिर तो

उन का एक है . . . . . . . . इस हद तक हालांकि मैं उन की बात को पूरी तरह नहीं मानता कुछ मानता हूं कि सही है जब वह कहते हैं कि चोदह भाषाएं चलाइए ग्रौर बाकी मत चलाइये लकिन उनका कर्तव्य कससा होता है ? उस के ग्रनुरूप नहीं ? घोषणा करते हैं कि 14 भाषाएं चलाइये लेकिन लड़ेते हैं ंग्रंग्रेजी के लिए ग्रौर खुः तामिलनाड के ग्रन्दर उन 14 भाषाग्रों में से एक भाषा तामिल के लिए नहीं लड़ते हैं । यह है ग्राज हिन्दुस्तान की राजनीति की स्थिति । ग्रौर इस हालत में ग्रगर हम ने ख़ाली श्रब तक जो बहस चली है उसी में से निर्णय किया तो बड़ा घोर सत्यानाश हो जायेगा। घ्रब तक को क्या स्थिति है? कहा गया है कि वर्तमान स्थिति कायम रखो यानी यह दो सिर वाली स्थिति कायम रखो । उधर एक दूसरा संकल्प श्राया है कि इस स्थिति को बदलो —ख्यंग्रेजी के पक्ष में बदलो। में चहाता हूं कि इन दोनों को छोड़ो भर्र निर्गय करो या तो इं्रर या उधर । अ्रगर श्राप को श्रंग्रेज़ी रखनी है तो फिर हिन्दी को खर्म करें ग्रौर अ्रगर हिन्दी रखनी है तो अंग्रेजो को खत्म करें। श्रगर पूरे देश के लिए ऐसी स्थिति नहीं रख सकते, तो सोचो कि कहां ग्रौर किस तरह यह स्थिति पैदा ड्ो सकती है ।

इसका कारण यह है कि करोड़ों कंठों ने "हिन्दी मुर्दाबाद" का नारा लगाया है श्रोए में सरकार से हन चाहता हूं कि तामिलनाड घ्रोर बंगाल की साधारण जनता पर हिन्दी लाद कर या उसकी श्रनिच्छा से हिन्दी में कार्य वाही करने के लिए उसको मजबूर करके या उसको हिन्दी की श्रावश्यक पढ़ाई पढ़ा कर उसको चिढ़ाग्रो मत । ग्रब यह फससला कर लेना चाहिए कि यह बात तो श्रसम्भव है, कम से कम फिलहाल तो श्रसम्भव है । कोई नये कायदे से नये तरीके से हमको चलना पड़ेगा । ओर में समझता हूं कि एक ही तरीका है। वह यह है कि हिन्दुस्तान में एक ! x सा ह रखो, जो ग्रभी घंग्रेजी

चलाना चाहता है, चाहे यहां चाहे वहां, चाहे केन्द्र में ग्रौर चाहे श्रपने इलाके में, म्रोर दूसरा हिस्सा वह, जो ग्रंग्रेजी को मध्यम के रूप में बिल्कुल मिटा देना चाहता है। इन दोनों हिस्सों में शान्तिपूर्ण होड़ होने दो । जिस हिस्से ने श्रंग्रेजी सम्पूर्ण रूप से मिटा दी है, अ्रगर वह श्रगले पांच दस बरसों में तरककी कर के दिखा देगा, तो फिर लाजिमी तोर पर जिस हिस्से में ग्रंग्रेजी रहेगी, उस को कुछ एर्म ग्रायेगी, लालच होगी श्रौर वह श्रंग्रेजी को छोड़ कर श्रपनी दूसरी भाषा को ग्रपनायेगा । शान्तिपूर्ण होड़ के भ्रलावा श्रब दूसरा कोई तरीका नहीं रह गया है । लेकिन इस तरीके का मतलब हमको ज़ा शच्छी तरह से समझ लेना जरूरी हो जाता है, क्योंकि श्रंग्रेजी को हटाने का कारण केवल सम्मानहीनता नहीं है, केवल यह नहीं है कि वह एक विदेशी भाषा है, बल्कि में इसको अविद्या श्रोर गरीबी का कारण समझता हूं । मैं। समझ्सता हूं कि ग्राज जापान में आर्याथक उन्नति नो, दस सैकड़ा, इज्राइल में बारह सैकड़ा ग्रौर रूस में सात श्राठ सैकड़ा है प्रोर हिन्दुस्तान में केवल दो या ढाई सैकड़ा, तो उसका एक महान कारण यह है कि हिन्दुस्तान में श्रंं्रेजी के इस्तेमाल के सबब से न हुनर है, न विद्या है, न नई खोज है श्रोर गरीबी बढ़तो चली जा रही है । इस लिए यह् जरूरी है कि श्रब हम फ़ैसला करें शान्तिपूर्ण होड़ का श्रौर बंगाल श्रौर तामिलनाठ वगैरह के सिन्डीकेट को मोका न दें कि उत्र प्रदेश अ्रथवा बिहार के शिखंडियों की श्याढ़ में वे श्रपने बाण चलाया करें ।

इस मंत्री-मंडल ने पिछले दस पन्द्रह बरसों में, जब से राष्ट्रपति ने हर साल यह् भाषण दिया है, राष्ट्रपति को हिन्दी न सिखा कर एक बड़ी भा री भूल की है, जब कि उसने संविधान की कसम खाई है । में समझता हूं कि उस भूल के लिए इस मंत्री-मंडल को श्रधिकतम दोषी ठहराना चाहिए, क्योंकि
[डा० राम मनोहः लोहिया]

उन्होंने सारे देश को घपथ-भंग सिखाया है । एंविधान में लिखा हुग्रा था कि ग्रंग्रेजी वटाश्रो, हिन्दी बढ़ाग्रो, लेकिन उसके ग्रनुरूप उन्होंने कोई कार्यवाही नहीं की ग्रौर राष्ट्रपति को हिन्दी नहीं सिखाई । नतीजा यह हुग्रा कि बतरे देश ने शपय-भंग सीख लिया ।
 बस्म करें। मैने एक प्रौर म न्नीय सदस्य को मोक देना है। ग्रापको ग्रोर मोका मिलेगा ।

उः० राम मनोहर लोहला : घर मौका कहां मिलता है ? भ्राप जानते हैं कि खूझे ग्राम तोर पर बाहर ही रहना पढ़ता 1

Mr. Deputy-Speaker: We have ether Members, Dr. Lohia. I want another Member to speak, who is soing out today. Let him have the opportunity.

उा० रंज xंनोहर लोशिया : में पांच भिनट में ख़ता कर देता हं ।

Mr. Deputy-Speaker: There was mo time at all for your party. You have taken 25 minutes.

डा० राम मनोहर लोशिया : मैं यद्त बात ख़ास तोर से इस लिए कहता हूं कि में एक बटवारा देख चुका हूं श्रोर भ्राज तक मुझे तड़पन हैं कि में ने उस बटवारे का गुकाबला क्यों नहीं किया । ग्राज मुझे लोग शोथी श्रपीलें करते हैं ग्रोर कहते हैं कि देश की एकता कायम रखो। मैं सोचता हूं कि कहीं हम लोगों की जहालत के कारण हमको फिर से एक दूसरे बटवारे का सममना न करना पड़ जाए । श्रापको याद होगा कि उस समय कुछ राज्यों के समूह-समूह ए, समूह बी श्रोर समूह सी का सुझाव दिया गया था । पाकिस्तान के मुकाबले में वह ःयवस्था की जा सकती थी ओ्रोर उससे पाकिस्तान का बटवारा रुक सकता था ।

उसी तरह से भाज देश का बटवारा रुक सकता है, श्रगर हम दो सनूह बना लेंएक समूह जहां पर ग्रंग्रेजी बिल्कुल ख़त्व हो जाये श्रोर दूसरा वह समूह, जह श्रंग्रेजी चलती ग्रे। लेकिन में अंग्रेज़ी बिल्कुल ख़त्य करने की बात को स्पष्ट कर देना चाहता हूं । भाज जो उत्तर प्रदेश कर रहा है, वह तो घंग्रेजी चला रहा है। वहां तो हिन्दी का एक मरियल सा विभाग है, जिसमें पचास साठ ग्रादमी काम करते हैं श्रौर बाकी सब श्रंग्रेज़ी चलती है, विश्वविद्यालयों, इजीनियरिंग कालेज श्रौर श्रदालतों में सब जगह ध्रंमेज़ी चलती है । वैसे तो कोई तरक्की नहीं हो सकती है ।

उपाध्यक्ष महोदय : ग्रब माननीय सदस्व ख़त्म कर दें ।

ज्ञा० राम मनोहर लोहिया : मैंने बहुत सी बातें कहनी थीं, लेकिन श्रब में भारत सुरक्षा कानून के बारे में कह् कर ख़त्प कर देता हूं ।

Mr. Deputy-Speaker: We havo other Members. Please concludeyour remarks. You will have many apportunities.

30 राम मनोह्टर लोहिया : मैं जनेश्वर मिन्न के बारे में कहना चाहता हूं, जो सात महीने से जेल में बन्द हैं । वह् कम्यूनिस्ट नहीं हैं । यही दो सिर का नतीजा हो रहा है ।

Shri P. Venkatasubbaiah (Adoni): Mr. Deputy-Speaker, Sir, I thank you very much for having given me thitg opportunity to speak on the Presidents Address, the address which he has been kind enough to deliver to: both the Houses of Parliament. The burning question of the day is the language issue. Several specches have been made on the floor of this House regarding this topic of the day and the imposition of Hindi:
er otherwise. There has been a molocaust in the South, especially in Madras, resulting in the death of so many people, and cases of self-immolation, burning of property and tension and wide-spread agitation and resen ment among the people of Tamilnad. The contagion has also ©read to some extent to Andhra Pradesh but fortunately it was confined enly to the student population. Many instances are there, where this agitation has been engineered and inspired and encouraged by the people coming from Tamilnad. It is an open secret that some of the people in Tamilnad have been sending packets of bangles and turmeric powder to some of the students in Andhra Pradesh challenging their manhood and instigating them to take out demonstrations. Whatever be the reason, and whatever be the provocation, there has been a genuine apprehension and a feeling of fear that Hindi is being imposed on them and that they will not be able to compete with the people of the north, whose mother-tongue is Hindi, in the matter of jobs or in dea ings in commerce, etc. So, that feeling has to be satisfied if at all we want that this country should be united and integrated. The unity of the country and the sovereignty of the eountry is paramount than anything else. We have fought with a mighty empire and we have sacrificed for the unity and independence of the country.

I have got the greatest regard for Rajaji and Prof. Ranga. I can recall in this connection that Rajaji has mever been kind to so many popular demands. I can remind Prof, Ranga that violence and destruction and self-immolation of Potti Siriramulu was cauped because of the unhelpful or the hostile attitude taken by Rajaji for the creation of Andhra State. I can go back to the instances when Lord Erskine was the Governer of Madras, Rajaji wrote a letter to the Secretary of State for India that if Andhra State was concedod blood would flow in the streete of Madras. I can also recollect an instnce when Rajaji moved a resolu-
tion, the Poona resolution, for the partition of the country. I would say with all respect, that he enjoyed all the positions in the organisation and the administration and he has become oid. I would only appeal to him through Prof. Ranga and through this forum that while he has been a great asse: to our nation and counsellor to the Father of the Nation, he should not further incite this country and divide this country on the basis of this vexed question of language. After all, language is a cementing force, and I would appeal to my Hindi brethren to have accommodation and tolerance and to view this. matter with great restraint and also try to understand our feelings, whose mothertongue is not Hindi.
Shri Ranga: Rajaji was only trying to save the unity of the nation.
Shri P. Venkatasubbaiah: I am also confident that collective wisdom: will prevail among the leaders headed by our revered Prime Minister who is so gentle but yet firm in his decision, and that leaders of all the political parties from all parts of the country will sit together and evolve a formula that will be suitable and acceptable to everyone. I again feel that bur culture and our dharma are so formindable that we will not allow the country to be vivisected or divided or violence be allowbe to be created on account of language.
Regarding the atom bomb, I congratulate the Prime Minister on the bold stand he has taken and on the way he has conducted the negotiations at the Cairo conference and at the Commonwealth Prime Ministers' conference, where he met the British Prime Minister, Mr. Wilson. He has very well represented the aspirations and the policies of our Government, formulated and adhered to by the late Prime Minister and being implemented by our present Prime Minister.

Another feather in the cap of Government is the solution of the vexed question of Nagaland which has been baffing everybody for several years. We have read in this morning's pap-

## [Shri P. Venkatasubbaiah]

ers that the underground Naga leaders have come to a reasonable decision that they are prepared to work within the Indian Union and negotiate with this Government about some concessions to be given to them as an autonomous State. This is no mean achievement of our Government.

Regarding agricultural production and also utilisation of irrigation potential in the country, much progress has not been made. In spite of our two or three successive plans and in spite of our best efforts to see that intensive cultivation is carried out so as to raise production and reach the target of 100 million tonnes, our achievement is far below the target and there is a shortfall of 8 million tonnes. The reason is the policies which have been formulated and the decisions taken are not properly implemented. They take a decision here when they confer, but they fail to implement the decision in their respective States. That anomaly has to be rectified and there must be a new orientation of the agricultural department to see that the help given by the Centre or by the Sfate Government is channelled in the proper way and reaches the farmer in right time. Any amount of drawing up schemes here would not help agriculturists. For example, the loans intended for the small farmer do not reach him. There are ever so many channels for giving credit that one who has got a pull with the administration or commands a dominant position in the district will be able to get it, whereas the poor farmer has to wait for his fertiliser and credit. So, all this institutional credit should be channelled through one source and there should not be any other harassment of the farmer. Even to this day the farmer is in the hands of the village officers so far as our State is concerned. He has to establish the title of his land before he gets loan or fertiliser from the department. In spite of our scientific settlements and surveys of the land which have been made, the farmer is not given a cand whereby he can claim that the land
belongs to him. The entire credik structure is based on the proprietorship of the land. That fallacy must be removed, so that the farmer mas get easy credit in time.

There is one other point about which I would like to say something so far as agriculture is concerned. The Minister of Agriculture sometime back said that he wants to have a separate plan for agriculture. What he means by that I am yet to know. Whether he means that he wants to formulate a separate agricultural plan outside the present Plan or whether he means that it is to be incorporated in the present Plan is something that I am yet to know. The idea is good and I would request the hon. Minister to take a bold step and see that a separate agricultural plan is formulated and implemented as effectively as possible.

About the Agricultural Price Commission and its composition several hon. Members have spoken and I jofie with them, especially with my hon. friend, Shri P. R. Patel, that unless the farmer is associated with the Agricultural Price Commission or whatever commission intends to do for the welfare of the agriculturists, it will be a farce and we will not be able to do justice to the farmer. Therefore, the solemn assurance given by the Prime Minister time and again that the progressive farmers or the representatives of farmers will be included in these commissions intended for the welfare of agriculturists should be implemented. Unless that is implemented by the Minister of Agriculture here, I do not think this Agricultural Price Commission would make any headway or it would gain the confidence of the farmers even if it takes some decisions.

The most important thing is the incentive that is to be given to the farmers. What is the incentive that is to be given? It is remunerative prices for his products. Unless that
incentive is there, whatever plan you may have, whatever you may intend to give him, it will not touch the fringe of the problem. So the Government must come to a firm decision instead of dilly-dallying and shilly-shallying with the problem and categorically state that whatever be the outlay of this Plan or that Plan our intention is to give the farmers a remunerative price for his products, a price that would enable him to meet his expenditure and also have some surplus to get his children educated and pursue other matters.

Then I want to speak about the agricultural research and plant protection methods. The Minister has already agreed that the agricultural research that has been conducted all these days in this country is not useful to the farmer. So the agricultural research must be bifurcated into fundamental $r$ esearch and applied research. The fundamental research part of it should be taken up in the centre and applied research should be entrusted to the States where the benefit of the research on agriculture must be available to the farmers in a better manner and at a cheaper rate.

With the progressive use of fertilisers in this country, plant protection measures have become of paramount importance. The Government should see that pesticides are supplieत free. I would remind this House, in this connection, of a resolution by Chief Minister of Maharashtra at the AICC meeting that pesticides, if possible, should be supplied free to the agriculturists and spraying and other plant protestion measures undertaken free of cost. Unless that attitude is taken, matters will not improve. The change in attitude must come right from the Minister down to the agricultural officer. Unless that comes about. I do not think agriculture in this country will have the necessary impetus.

I would like to impress upon the Government that there has been a lopsided development and regional imbalance in this country. Unles; that
regional imbalance is corrected, we will not have the full development of the country. If one State gets developed the other State should not suffer at its cost. Take the instance of my State. In spite of the mineral resources and many other natural resources our per capita income, consumption of electricity and other things are very low. In the matter of even education Andhra Pradesh is lagging behind. If it is a surplus State in the matter of food production, it is not due to the attempts made by the Government, it is due to the resourcefullness of the farmers which has induced them to put everything in the land and produce more. Therefore, unless that regional imbalance is corrected, there would not be all round development. In this connection, I would request the Government to see that the proposed fifth steel plant is located in Andhra Pradesh where there is abundant mineral wealth in iron ore etc. I hope the Government will see reason and see that the regional imbalance is corrected.

## 17 hrs .

Lastly, I come to the rail-cum-road bridge over the river Godavari. A: the present moment, Government are thinking of having only a rail bridge. The people of that area very reasonably feel that it should be a rail-cumroad bridge. The cost of that bridge will be Rs. 2.5 crores and the Andhra State Government is prepared to finance Rs. 1.5 crores provided the Central Government bears the rest. The people of that area have been demanding this bridge for a long time. Members of Parliament from Andhra Pradesh went on depu tation to the Prime Minister and the Finance Minister in this connection. We feel that the excuse of finance shou'd not come in the way of fulfilling the legitimate and reasonable aspirations of the people of that area. If the Government do not accept this reasonable demand. I warn them that there will be heart-burning and the agitation which is going on
(Shri P. Venkatasubbaiah)
in that area will take a bad turn. So, minent place in the power map of they should go ahead with the sanction of this scheme.

Then, the progress of the Sivasailam Hydro Electric Work should be expedited and accelerated. When that project is completed Andhra will produce enough power for its farmers and industrialists and will have a proIndia. With these words, I support the motion of thanks.

### 17.02 hrs .

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 25, 1965/Phalguna 6, 1886 (Saka).


[^0]:    Dr. M. S. Aney: Sir, I rise to a point of order. The President cannot be criticised in this way in this.House.

[^1]:    "स्वार्थी मनुष्य का जीवन व्यर्य है ।"

